



കേരള സർക്കാർ
Government of Kerala
2018



Regn. No. KERBIL/2012/45073
dated 5-9-2012 with RNI

Reg. No. KL/TV(N)/634/2018-20

കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
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PART III

Stores Purchase

Ayurveda Medical Education Department

ദർഘാസ് പരസ്യം

[നമ്പർ 7/2018-19]

നമ്പർ എസ്-4609/2018/എവിസിഎച്ച്. 2018 സെപ്റ്റംബർ 11.

കണ്ണൂർ ഗവൺമെന്റ് ആയുർവേദ കോളേജ് ആശുപത്രിയിലെ ലാബിലേക്ക് ആവശ്യമായ വാട്ടർ പ്യൂരിഫയർ/ഡിസ്പെൻസർ-കം-കുളർ-കം-ഹോട്ട് മെഷീൻ വിതരണം ചെയ്യുന്നതിന് മുദ്രവെച്ച ദർഘാസുകൾ ക്ഷണിച്ചു കൊള്ളുന്നു.

മതിപ്പ് ചെലവ്— 2,00,000.

“സൂപ്രണ്ട്, ഗവൺമെന്റ് ആയുർവേദ കോളേജ് ആശുപത്രി, കണ്ണൂർ, മെഡിക്കൽ കോളേജ് പി. ഒ., പരിയാരം” എന്ന വിലാസത്തിലാണ് ദർഘാസ് അയയ്ക്കേണ്ടത്. ദർഘാസ് കവറിനു പുറത്ത് “കണ്ണൂർ ഗവൺമെന്റ് ആയുർവേദ കോളേജ് ആശുപത്രിയിലേക്ക് ആവശ്യമായ വാട്ടർ പ്യൂരിഫയർ/ഡിസ്പെൻസർ-കം-കുളർ-കം-ഹോട്ട് മെഷീൻ” എന്ന് രേഖപ്പെടുത്തിയിരിക്കണം. ദർഘാസിൽ വാട്ടർ പ്യൂരിഫയർ/ഡിസ്പെൻസർ-കം-കുളർ-കം-ഹോട്ട് മെഷീന്റെ ബ്രാൻഡ് പേരും സ്പെസിഫിക്കേഷനും രേഖപ്പെടുത്തിയിരിക്കേണ്ടതാണ്. പുരിപ്പിച്ച ദർഘാസുകൾ 30-10-2018-ന്

വൈകുന്നേരം 3 മണിക്ക് മുമ്പ് ഓഫീസിൽ ലഭിച്ചിരിക്കണം. വൈകി കിട്ടുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് വാങ്ങിയവരുടെയോ അവരുടെ അംഗീകൃത പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ 30-10-2018-ന് വൈകുന്നേരം 3.30-ന് ദർഘാസ് തുറക്കുന്നതായിരിക്കും. ദർഘാസ് ഫോറത്തിന്റെ വില 630 + 18% ജി. എസ്. ടി. ടെണ്ടർ രേഖകൾ ലഭിക്കുന്നതിന് ജി. എസ്. ടി. ഒടുക്കിയ രസീത് ഹാജരാക്കേണ്ടതാണ്. ഫോറം തപാലിൽ ലഭിക്കുവാൻ വിലയോടൊപ്പം 50 അധികമായി മണിയോർഡർ അയയ്ക്കേണ്ടതാണ്. ദർഘാസ് ഫോറത്തിന്റെ വില നിശ്ചിതവും ഒരിക്കലും തിരിച്ചു നൽകാത്തതുമാണ്. ദർഘാസ് മറ്റൊരാളുടെ പേരിലേക്ക് മാറ്റാവുന്നതല്ല. ദർഘാസ് ഫോറങ്ങളുടെ വിൽപ്പന ഈ ഓഫീസിൽ 14-9-2018-ന് രാവിലെ 10 മണി മുതൽ ആരംഭിക്കുന്നതും 29-10-2018-ന് വൈകുന്നേരം 5 മണിക്ക് അവസാനിക്കുന്നതുമാണ്. ചെക്ക്, പോസ്റ്റൽ ഓർഡർ, ഡിമാന്റ് ഡ്രാഫ്റ്റ് തുടങ്ങിയവ സ്വീകരിക്കുന്നതല്ല. ഫോറങ്ങൾ വി. പി. പി. ആയി അയയ്ക്കുന്നതല്ല. ഡ്യൂപ്ലിക്കേറ്റ് ഫോറങ്ങൾ ആവശ്യമെങ്കിൽ (320 + 18% ജി. എസ്. ടി.-ക്ക്) ലഭിക്കുന്നതാണ്. പുരിപ്പിച്ച ദർഘാസി നോടൊപ്പം രേഖപ്പെടുത്തിയ മൊത്തം തുകയുടെ 1% നിരതദ്രവ്യമായും (ഏറ്റവും കുറഞ്ഞ് 1,500) 200-ന്റെ കേരള മുദ്രകടലാസിൽ അപ്പന്റീക്സ്-17 പ്രകാരമുള്ള പ്രിലിമിനറി എഗ്രിമെന്റും സമർപ്പിക്കേണ്ടതാണ്. 30-10-2018-ന്

സർക്കാർ അവധി പ്രഖ്യാപിക്കുകയാണെങ്കിൽ അടുത്ത പ്രവൃത്തി ദിവസം 3.30-ന് ടെണ്ടർ തുറക്കുന്നതായിരിക്കും. ടെണ്ടർ അംഗീകരിക്കാനോ നിരസിക്കാനോ ഉള്ള പൂർണ്ണ അധികാരം സുപ്രണ്ടിനായിരിക്കും. കൂടുതൽ വിവരങ്ങൾ ആശുപത്രി ഓഫീസിൽ നിന്നും പ്രവൃത്തി ദിവസങ്ങളിൽ അറിയാവുന്നതാണ്.

[No. 7/2018-19]

No. S-4609/2018/AVCH. 11th September 2018.

Sealed competitive tenders are invited for the supply of Water Purifier/Dispenser-cum-Cooler-cum-Hot Machine for Government Ayurveda College Hospital, Kannur, Pariyaram for the year 2018-19.

Estimate Cost—` 2,00,000.

Tenders should be superscribed "Tender for the supply of Water Purifier/Dispenser-cum-Cooler-cum-Hot Machine" addressed to the Superintendent, Government Ayurveda College Hospital, Kannur, Pariyaram. Last date of receipt of duly filled tender form is at 3 p. m. on 30-10-2018. Late tenders will not be accepted under any circumstances. Tenders will be opened at 3.30 p. m. on 30-10-2018 in the presence of the tenderers or their authorized representatives who may be present at that time.

Intending tenderers may on application to the Superintendent, Government Ayurveda College Hospital, Kannur, Pariyaram to obtain the required tender forms in which tenders should be submitted. Cost of original tender form is ` 630 + 18% G.S.T. Duplicate form is ` 320 + 18% G.S.T. Tender documents will be issued to the intending tenderer only on the submission of G. S. T. remittance receipts. Those who wish to purchase tender form by post should send an additional amount of ` 50 as postage charge. The price fixed for a tender form or a set of form is not refundable under any circumstances. The tender forms are not transferable. The sale of tender forms will be started at 10 a. m. on 14-9-2018 and will be closed at 5 p. m. on 29-10-2018. Demand Draft, Cheque, Postal Order etc. will not be accepted towards the cost of tender forms. A preliminary agreement as per Appendix XVII of Store Purchase Manual Rules on Kerala Stamp Paper worth of ` 200 together with an EMD of 1% of the total amount quoted not less than ` 1,500 by a way of D.D. should be attached with the tender form. The Superintendent, Government Ayurveda College Hospital, Kannur, Pariyaram has the right to accept or reject the tender. If 30-10-2018 will be declared as a public holiday, the tender will be opened at 3.30 p. m. on the next working day. Those who wish to purchase tender form by post shall obtain the forms early so as to avoid postal delay. Further details can be had from the Hospital Office during the office time.

Office of the Superintendent,
Government Ayurveda College Hospital, (Sd.)
Kannur, Pariyaram. Superintendent.

**Central Prisons and Correctional Home
Kannur**

ദർഘാസ് പരസ്യം

നമ്പർ എം-5/2018-19. 2018 സെപ്റ്റംബർ 27.

കണ്ണൂർ സെൻട്രൽ പ്രിസൺ & കറക്ഷണൽ ഹോമിലേക്ക് സെക്ഷണൽ വാർപ്പിംഗ് മെഷീനും മറ്റ് അനുബന്ധ ഉപകരണങ്ങളും മിതമായ നിരക്കിൽ വിതരണം ചെയ്യുന്നതിന് ടെണ്ടറുകൾ ക്ഷണിച്ചു കൊള്ളുന്നു.

പട്ടിക

ക്രമ നമ്പർ	ഇന വിവരം	എണ്ണം	സ്പെസിഫിക്കേഷൻ
1	സെക്ഷണൽ വാർപ്പിംഗ് മെഷീൻ (ഹാൻഡ്ലുമിനും പവർലുമിനും ഉപയോഗിക്കാൻ പറ്റാവുന്നത്)	1	ഡ്രം നീളം—85" ഡ്രം ചുറ്റളവ്—2 മീറ്റർ ക്രീൻ അളവ്—200 കോൺ ഹോൾഡ് ചെയ്യാവുന്നത് മോട്ടോർ—1 HP
2	സർക്കുലർ പേൺവൈന്റീംഗ് മെഷീൻ	1	സ്പിന്റിൽ കപ്പാസിറ്റി—24 എണ്ണം പേൺ അളവ്—7" മോട്ടോർ—1 HP
3	ഹാക്ടു ബോബിൻ വൈന്റീംഗ് മെഷീൻ— (Single Side)	1	സ്പിന്റിൽ കപ്പാസിറ്റി—12 എണ്ണം ബോബിൻ സ്റ്റാൻഡ്—200 എണ്ണം. ഹോൾഡ് ചെയ്യാവുന്നത് ബോബിൻ അളവ്—6" x 3" കാലി ബോബിൻ—100 എണ്ണം (Single Colour)

അടങ്കൽ തുക—` 3 ലക്ഷം.

നിരതദ്രവ്യം—` 7,500.

ടെണ്ടർ ഫോറത്തിന്റെ വില (Including G. S. T.) :

ഒറിജിനൽ—` 710.

പകർപ്പ്—` 355.

ടെണ്ടർ ഫോറത്തിന്റെ വിൽപ്പനയുടെ അവസാന തീയതിയും സമയവും—29-10-2018 ഉച്ചയ്ക്ക് 1 മണി.

ടെണ്ടർ ഫോറം ലഭിക്കേണ്ട അവസാന തീയതിയും സമയവും—5-11-2018 വൈകുന്നേരം 3 മണി.

ടെണ്ടർ തുറന്ന് പരിശോധിക്കുന്ന തീയതിയും സമയവും—5-11-2018, 4 മണി.

ടെണ്ടർ ഫോറങ്ങൾ ഓഫീസ് സമയങ്ങളിൽ വില പണമായപ്പോൾ കണ്ണൂർ സെൻട്രൽ പ്രിസൺ & കറക്ഷണൽ ഹോമിൽ നിന്നും ലഭ്യമാകും. “സെക്ഷണൽ വാർപ്പിംഗ് മെഷീൻ അനുബന്ധ ഉപകരണങ്ങൾ വിതരണം ചെയ്യുന്നതിനുള്ള ടെണ്ടർ” എന്ന മേഖലയ്ക്കുതോടു കൂടിയ മുദ്രവെച്ച കവറുകളിൽ സൂപ്രണ്ട്, സെൻട്രൽ പ്രിസൺ & കറക്ഷണൽ ഹോം, പള്ളിക്കൂന്ന് പി. ഒ., കണ്ണൂർ എന്ന വിലാസത്തിൽ സ്പീഡ് പോസ്റ്റോ, രജിസ്റ്റേർഡ് പോസ്റ്റോ ആയി ടെണ്ടറുകൾ സമർപ്പിക്കാവുന്നതാണ്.

സൂപ്രണ്ടാഫീസ്, സെൻട്രൽ പ്രിസൺ & കറക്ഷണൽ ഹോം, കണ്ണൂർ.

(ഒപ്പ്) സൂപ്രണ്ട്.

Collegiate Education Department

ദർഘാസ് പരസ്യം

നമ്പർ എ1-657/2018-19(പി). 2018 സെപ്റ്റംബർ 14.

തിരുർ ടി. എം. ഗവൺമെന്റ് കോളേജിലേക്ക് 2018-19 സാമ്പത്തിക വർഷത്തിൽ പ്ലാൻ പദ്ധതിയിൽ ലാബ് ലൈബ്രറികളുടെ വികസനം എന്ന ശീർഷകത്തിൽ ഈ കോളേജിലെ ഫിസിക്സ് ലാബിലേക്ക് 2,00,000-ന് ലാബ് ഉപകരണങ്ങൾ വിതരണം ചെയ്യാൻ തയ്യാറുള്ളവരിൽ നിന്നും മുദ്രവെച്ച മത്സരബദ്ധമുള്ള ദർഘാസുകൾ ക്ഷണിച്ചു കൊള്ളുന്നു.

ദർഘാസുകൾ അടക്കം ചെയ്ത കവറിനു മുകളിൽ “ദർഘാസ് നോട്ടീസ് നമ്പർ എ1/657-2018-19(പി)/ലാബ്/ലൈബ്രറികളുടെ വികസനം” എന്ന ശീർഷകത്തിൽ “ഫിസിക്സ് ലാബിലേക്ക് ലാബ് ഉപകരണങ്ങൾ വിതരണം ചെയ്യുന്നതിനുള്ള ദർഘാസുകൾ” എന്നെഴുതി പ്രിൻസിപ്പാൾ, ടി. എം. ഗവൺമെന്റ് കോളേജ്, തിരുർ, വാക്കാട് പി. ഒ., മലപ്പുറം ജില്ല, കേരളം, പിൻ-676 502 എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതാണ്. ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതി 26-10-2018-ന് ഉച്ചയ്ക്ക് ശേഷം 2 മണിവരെ ആകുന്നു. ദർഘാസുകൾ അന്നേ ദിവസം ഉച്ചയ്ക്കുശേഷം 3 മണിക്ക് ഹാജരായിട്ടുള്ള ദർഘാസുകാരുടെ സാന്നിധ്യത്തിൽ തുറന്ന് പരിശോധിക്കുന്നതാണ്. ദർഘാസ് ഫോറത്തിന്റെ വിൽപ്പന 26-10-2018, 12.30-ന് അവസാനിക്കുന്നതാണ്. വൈകി കിട്ടുന്നതും അപൂർണ്ണവുമായ ടെണ്ടറുകൾ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം ലഭിക്കുന്നതിന് ദർഘാസ് ഫോറത്തിന്റെ വിലയായ 672 (ടെണ്ടർ ഫോറത്തിന്റെ വില 600-ം ജി.എസ്.ടി. 12% ഉൾപ്പെടെ) അടയ്ക്കേണ്ടതാണ്. ദർഘാസ് ഫോറത്തിന്റെ വില യാതൊരു കാരണവശാലും മടക്കി നൽകുന്നതല്ല. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ദർഘാസ് ഫോറത്തിന്റെ വിലയായി ചെക്കുകൾ, പോസ്റ്റൽ ഓർഡറുകൾ, പോസ്റ്റൽ സ്റ്റാമ്പുകൾ എന്നിവ സ്വീകരിക്കുന്നതോ ദർഘാസുകൾ വി. പി. പി. ആയി അയച്ചു കൊടുക്കുന്നതോ അല്ല. ദർഘാസ് ഫോറം തപാലിൽ ലഭിക്കുന്നതിന് ദർഘാസ് ഫോറത്തിന്റെ വിലയും തപാൽ ചാർജ്ജും ഉൾപ്പെടെ 722 മണി ഓർഡർ അയച്ചുതരേണ്ടതാണ്.

പുരിപ്പിച്ചതും ഒപ്പിട്ടതുമായ ദർഘാസ് ഫോറത്തിന്റെ കൂടെ നിരതദ്രവ്യമായി ആകെ തുകയുടെ 1% തുകയ്ക്ക് (മിനിമം 1,500) പ്രിൻസിപ്പാളിന്റെ പേരിൽ തിരുർ എസ്.ബി.ഐ. ബ്രാഞ്ചിൽ മാറാവുന്ന തരത്തിൽ ഡിമാന്റ് ഡ്രാഫ്റ്റ് അടക്കം ചെയ്യേണ്ടതാണ്. നിരതദ്രവ്യത്തിന് പലിശ നൽകുന്നതല്ല. ഓരോ ഉപകരണത്തിന്റെയും വില, നികുതികൾ, മറ്റു ചെലവുകൾ വിശദവിവരം ബ്രോഷർ സഹിതം എന്നിവ പ്രത്യേകം കാണിക്കേണ്ടതാണ്. വിതരണം ചെയ്യുന്ന സാധന സാമഗ്രികളുടെ വാറണ്ടി/സർവ്വീസ് വ്യവസ്ഥകൾ പ്രതിപാദിച്ചിരിക്കണം. വിതരണ ഉത്തരവ് കിട്ടി ഒരു മാസത്തിനുള്ളിൽ ഉപകരണങ്ങൾ സ്വന്തം ചെലവിൽ കോളേജിൽ എത്തിക്കേണ്ടതാണ്. വിലനിലവാരത്തിന് 31-3-2019 വരെ പ്രാബല്യമുണ്ടായിരിക്കുന്നതാണ്.

ഓരോ ടെണ്ടറിന്റെ കൂടെയും 200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ കരാർ എഴുതി സമർപ്പിക്കേണ്ടതാണ്. നിരതദ്രവ്യം അടയ്ക്കുന്നതിൽ നിന്നും ഒഴിവാക്കിയിട്ടുള്ള സ്ഥാപനങ്ങൾ ഉത്തരവിന്റെ ശരിപകർപ്പ് ദർഘാസിന്റെ കൂടെ അടക്കം ചെയ്യേണ്ടതാണ്. യാതൊരു മുന്നറിയിപ്പും കൂടാതെ ദർഘാസ് നടപടികൾ റദ്ദാക്കുന്നതിനോ നീട്ടിവയ്ക്കുന്നതിനോ ഉള്ള അധികാരം താഴെ ഒപ്പിട്ടിട്ടുള്ള ആളിൽ നിക്ഷിപ്തമാണ്. ഓഫീസിലെ പണമിടപാട് സമയം രാവിലെ 10 മണി മുതൽ ഉച്ചയ്ക്ക് 2 മണിവരെയാകുന്നു. കൂടുതൽ വിവരങ്ങൾ ഓഫീസ് പ്രവൃത്തി സമയങ്ങളിൽ നേരിട്ട് അന്വേഷിച്ചാൽ ലഭിക്കുന്നതാണ്.

No. A1-657/2018-19(P). 14th September 2018.

Sealed competitive tenders are invited for the supply of Lab Equipments to Physics Lab of T. M. Government College, Tirur for a total cost of 2,00,000 under the scheme of Development of Lab and Library 2018-19 (Plan).

The envelope containing the tender should be superscribed as “Tender No. A1/657/2018-19(P) Supply of Lab Equipments to Physics Lab under the scheme of Development of Lab and Library 2018-19 Plan” and addressed to “The Principal, T. M. Govt. College, Tirur, Vakkad P. O., Malappuram Dist., Kerala, Pin-676 502”. The last date and time for receipt of filled tender is at 2 p. m. on 26-10-2018. The tenders will be opened at 3 p. m. on the same day in the presence of such tenderers or their authorized representatives who may be present at that time. Sale of tender form will be closed on 26-10-2018 at 12.30 p. m. Late tenders will not be accepted at any account.

Intending tenderers may make an application to the Principal to obtain the requisite tender form, in which tenders should be submitted. The original tender form dully filled and signed only will be accepted. Application for the tender form should be accompanied by a cash remittance of 672 (cost of tender for 600 + GST 12%) which is the price fixed for a tender form and which is not transferable. Cheques, Postal Orders and Postal Stamps will not be accepted towards the cost of tender form and the tender form will not be

sent by V.P.P. Those who require tender form by Registered Post should sent the cost of tender form ₹ 722 including postal charges for registered post by Money Order. Every tender should be accompanied by an agreement in Kerala Stamp Paper worth ₹ 200. The articles should be supplied within one month on the receipt of the purchase order to the college at your own expenses.

The period of firmness of rate quoted will be up to 31-3-2019. Rates, G.S.T. and condition of supply of articles should clearly be stated separately in respect of each item.

The tenders should be accompanied by an EMD of 1% (Minimum ₹ 1,500) of the total cost in the form of Demand Drafts drawn in favour of the Principal, T. M. Govt. College, Tirur, payable at SBI, Tirur Branch only. Tenders without sufficient EMD are liable to be rejected. EMD will not carry any interest. The firm who are exempted from furnishing EMD should be enclosed the attested copy of exemption orders. More details can be had from the college office during working days.

The undersigned will have the right to cancel or extend the tender formalities at any time without further notice. Cash hours of the office will be 10 a. m. to 2 p. m. in all working days.

T. M. Govt. College,
Tirur.

(Sd.)
Principal.

Fire and Rescue Services Department

e-TENDER NOTICE

No. M1-9220/2018.

17th September 2018.

e-Tenders in two cover system are invited from competent manufacturers or their authorised dealers with adequate stock and spares and repair capabilities for the supply of 25 numbers of First Respose Vehicles Set as per the specifications of this Department. The tender is to be submitted as e-tenders through <https://etenders.kerala.gov.in> Since this is an e-tender, only those bidders who have enrolled in the above portal with their own Digital Signature Certificate (DSC) can participate in the tender.

e-Tender document and other details can be obtained from the above e-portal.

The tender has two parts.

1. Technical Bid.
2. Financial Bid (BOQ).

Tender No. with PAC—KFRS-E-Tender No. 03/2018-19/SN—₹ 750 Lakhs.

EMD—1% of PAC in online payment.

Cost of e-tender (online submission)—₹ 29,500 (₹ 25,000 + GST @ 18%).

Date of pre bid meeting—25-9-2018, 11 a. m.

Closing date and time of e-tender—17-10-2018, 4 p. m.

Last date and time of receipt of e-tender—17-10-2018, 4 p. m.

Date of Presentation and evaluation—24-10-2018, 2.30. p. m.

Date and time of opening of e-tender:

1. Technical Bid—24-10-2018, 11 a. m.
2. Financial Bid—25-10-2018, 11 a. m.

Date upto which the rates are to remain firm for acceptance—31-3-2019.

Security Deposit—5% of total contract amount. To be furnished as bank guarantee of a nationalised or scheduled commercial bank.

Period of supply—Within 90 days of from the date of supply order.

The bidder desiring to take part in the bid shall log into <https://etenders.kerala.gov.in> and then select tender and make the payment. Bidders will be directed to the payment gateway page of the State Bank of India. There are two options-State Bank of India Net banking payment, payment through NEFT from other banks to the payment gateway of SBI.

For obtaining digital signature certificate (DSC) and necessary portal enrollment bidders can visit the website <https://etenders.kerala.gov.in>.

Tenders will be opened online in the presence of such tenderers or their authorized representatives who have logged in before the prescribed time of opening of technical & financial bids. If the date fixed for opening happens to be a holiday/due to internet failure the tenders will be opened in the next working day, at the same time.

The tenderer, or his representative, shall be physically present at the Fire and Rescue Services Headquarters on the date prescribed, with the necessary documents and presentations on all the technical aspects of the equipment and accessories for the total understanding and verification of the technical committee.

The price of the e-tender form shall be received only through online payment SBI/SBI NEFT.

The cost should be quoted in Indian currency only.

The tender has two covers:

- Technical cover
- Financial cover

The first cover i.e., the technical cover shall be uploaded with the following documents.

1. Scanned copy of Departmental Technical specification of the product intended to supply duly signed and stamped by the bidder.

The Bidder should sign, stamp and upload the Departmental Technical Specification as such, along with the tender. Uploading the Duly signed and stamped Departmental Technical Specification will be treated as the applicant is ready to supply the product as per the Departmental Technical Specification without any deviation.

In case of any deviation from the Departmental Technical Specification, the bidder shall fill and upload Specification Compliance Statement in the following proforma, clearly marking the details of deviation. The committee will check the admissibility of the deviation mentioned by the bidder and the tender will be admitted only if the deviation proposed by the bidder is acceptable for the Departmental Technical Committee. Deviations, if any, shall be strictly marked in the Specification Compliance Statement itself. If the applicant uploaded the Specification Compliance Statement and no marking is made in the column provided for marking deviation in the statement, it will be treated as the applicant is ready to supply the product as per the Departmental Technical Specification without any deviation.

Specification Compliance Statement for First Response Vehicle

<i>Sl. No.</i>	<i>Details of Departmental Technical Specification</i>	<i>Details of the product offered</i>	<i>Deviation from Departmental Technical Specification, if any</i>

2. Scanned copy of the agreement in the prescribed format in Kerala Stamp Paper worth ` 200.
3. Brochure of the product intended to supply.
4. Work experience certificate, O. E. M. Authorisation Letter and other relevant details.
5. Scanned copies of the declaration by the bidder on Kerala Stamp Paper worth ` 200 to the effect that no Vigilance Case has been charge sheeted and pending trial at Court against him/his partner/s or any of his directors in connection with fabrication/supply of similar product made earlier to this department.

I, (Name, Address, firm), do hereby declare that no Vigilance Case have been charge sheeted and pending trial at court against me, any of my partner/s or any of my directors, in connection with fabrication/supply of similar product made earlier to Kerala Fire and Rescue Services Department/Government of Kerala and none of us or our firm is blacklisted by any Government agencies/PSUs in Kerala.

Pre-bid meeting

A pre bid meeting will be held at Fire and Rescue Services Headquarters, Thiruvananthapuram on the date and time as mentioned above. Bidders can participate in the pre bid meeting and clarify their doubts, if any. They can clarify their doubts by sending an e-Mail to hq.frs@kerala.gov.in and by contacting The Divisional Officer, Fire and Rescue Services, Thiruvananthapuram in phone number 09497920101.

Tender Opening and evaluation

(a) Soon after the opening of the tender, the tenderers are requested to come to the Fire and Rescue Services Headquarters with documents and presentations on all the technical aspects of the equipment and accessories for the full understanding of the Head Office Purchase Committee (Technical), on the date specified.

(b) There will not be any further communications about the opening of the technical and financial bids separately. Soon on opening the technical bid of e-tenders, the committee constituted to evaluate the technical aspects, will meet and scrutinize the technical specification of equipment submitted with the e-tender.

(c) During evaluation, the tenders will be first evaluated for the compliance of Departmental Technical Specification. Only those tenders which comply the Departmental Technical Specifications will be considered for subsequent financial evaluation.

(d) Those bidders who can comply with all the requirements and conditions of the tender only need to participate in the tender. Any special condition uploaded by the bidder will not be considered for evaluation.

(e) The financial bid belonging to those dealers/suppliers who qualified in the technical bid of the equipment as required above by Kerala Fire & Rescue Services Department alone will be considered.

(f) On finalization of technical evaluation, the second cover i.e., the financial bid of the concerned competent firm will be evaluated by the Head Office Committee (Finance) for consideration.

The bidder should upload the supporting documents along with the Technical cover.

(g) The originals of Technical Specification Compliance Statement of the product, agreement in Kerala Stamp Paper worth ` 200, the declaration on Kerala Stamp Paper worth ` 200 and the Brouchers/Photograph of the item intended to supply, OEM Authorisation Letter and other documents shall be produced before the undersigned soon after the financial Bid opening.

(h) After opening the financial bid, financial evaluation will be done and the details will be uploaded in the financial evaluation field of the e-tender site, only after consultation with the DPC. The decision of the DPC shall be final on the admissibility of the tender and thereafter awarding of the contract.

(i) The right of acceptance or rejection of e-tender or cancelling the tender without assigning any reason, at any stage of tendering, is solemnly vested with the Director General, Kerala Fire and Rescue Services, or a committee appointed by him.

The rules and regulations prescribed for e-tenders by the Government of Kerala/Store Purchase Manual, Government of Kerala shall be applicable to this e-tender also. If any tenderer wants any clarification on any aspect of the tender, he/she can send e-mail to dt.frs@kerala.gov.in or Fax to 0471-2337422.

Details with respect to the e-tender and the details of specifications of the item to be purchased can be obtained from the e-tender website <https://etenders.kerala.gov.in>.

Any legal dispute that may arise in relation to the e-tender formalities will be restricted to the jurisdiction of Thiruvananthapuram District Court.

DETAILED TECHNICAL SPECIFICATION FOR THE FIRST REPOSE VEHICLE**1. General**

The First Response Vehicle shall be fabricated on the chassis with the specification mentioned below. First Response vehicle shall be designed to efficiently carry 3 crew members including the driver and equipments.

2. Chassis

Chassis shall be supplied by the Department with the following specifications:

Details of Chassis

Wheel Base	—	Not Less than 3100mm
Length	—	Not Less than 5100mm
G. V. W.	—	Not Less than 2900 Kg.
Pay load	—	Not Less than 1000 Kg.
Power	—	Not Less than 75 bhp
Torque	—	Not Less than 220 Nm
Steering	—	Power assisted steering, tiltable type
Fuel tank capacity	—	Not Less than 55 litre
Suspension	—	Front—Double Wishbone Type with Torision Bar, Rear-leaf Springs
Wheels & tyres	—	Radial tubeless

Preferable make : MAHINDRA IMPERIO/TATA XENON or similar make

The overall weight of the fabricated vehicle with water, Foam Compound, equipments and crew members should not be above the rated GVW of the chassis.

3. Description

The vehicle shall comprise of the following equipments:

<i>Sl. No.</i>	<i>Items</i>	<i>Quantity</i>	<i>Remarks</i>
3.1	Water mist system	1 No	Specification appended
3.2	Hydraulic Rescue Tool (Power pack and Combi tool only)	1 No	Specification appended
3.3	Chain saw (Petrol engine operated)	1 No	Power output : Not less than 3.9 Kw Chain Bar Length : 400mm Weight : Not more than 6.6 Kg. Spare chain : 3 numbers Preferable make : STIHL MS381
3.4	LED Torch (Rechargeable)	2 Nos.	Bulb 3W Range above 1500 mtr, Battery : Ni — Cad — not less than 7000 mAh Body : Aircraft aluminium alloy

3.1 Water Mist Fire Fighting System

The water mist fire fighting system shall have a filling volume of 400 litres of Water and 50 litres of Foam (Total 450 ltrs. maximum). It should be designed to be mounted on most standard pickups and other small vehicles. It should have minimizing the water and other collateral damage in comparison to conventional water tender. The Unit design shall incorporate foam induction system which provides foam dosing and suction of water from an external source for direct fire fighting or filling of the tank.

The fire fighting unit should have an approval/certification from an international testing, supervision & certification organisation for fire extinguishing media and equipment for class A and B fires (VdS/CNPP/MPA).

Specification/Details of the Unit

Weight of empty Unit	150 kgs. (Max.)
Max. Measurements of the unit (in mm)	As compact as possible
Usable Water capacity	400 ltrs.
Usable Foam capacity	50 ltrs
System.....	12V electrical system
Gear Box.....	Reduction type
Pump.....	Triplex high pressure plunger type
Connection for external water supply to unit.....	Storz coupling
Frame work of the unit.....	Stainless Steel with carrying handles
Standard tool set.....	Micro nozzle removing tool, spanners
No. of deliveries	1 or 2 Nos. (If the system is provided with 1 Delivery, it shall be capable of discharging both foam and water mist.)

Main Extinguishing Gun

The gun shall be provided with a suitable stainless steel filter. The design of gun shall be such that there is no appreciable re-coil pressure. If the system is provided with double delivery, the second delivery shall have an attachment for discharging foam with suitable aeration facility. The Gun should have a Handle, should be provided with facility to adjust the flow rate, High pressure ball valve with locking lever to select the type of jet. The gun should be robust to change the spray pattern during operation of the unit. The nozzle head of the gun should have several very fine fog nozzles and one central fog nozzle.

The Main extinguishing Gun shall be capable of producing following spray patterns:

- (a) Very Fine Water Fog
- (b) Combination of very fine water fog (for protecting the operator from heat exposure) and broad centre jet of fog.
- (c) Combination of very fine water fog and narrow central jet of fog.
- (d) Central jet of fog.
- (e) Full jet.

Flow rate	7-25 LPM
Weight of extinguisher gun	4 kgs Max.
Gun Dimensions	As compact as possible.
Working pressure on the nozzle	100 to 120 bars (with Nominal reacción.)
Throw.....	Jet —not less than 14mts. (+/- 10%) Spray: not less than 6m (+/- 10%)
Hose reel	60mts (std) on manual Drum with extension of 30m.

The water mist micro nozzle used in the gun should be tested for conductivity up to minimum 30KV and test certificate for the same needs to be submitted along with the technical bid Preferably Rosenbauer/AFT/Fogtec or similar reputed make.

Main Pump

The pump should be capable of suction of water from tank or open source and to maintain adequate discharge rate and pressure for operation of nozzle at optimum efficiency.

Working Pressure	Should not be less than 120Bars.
Flow Rate	20-25 LPM

Engine

Preferably Honda/Vanguard/Briggs & Stratton or any other reputed make.

The prime mover for pump shall be 4-stroke Petrol driven engine and shall have compatible electrical and lubrication system. The engine should preferably start on 12V battery, for which adequate charger shall also be provided. Suitable system shall be provided on the body of engine/panel for indicating fuel level, battery and temperature.

Power of the engine	Not less than 15 BHP, 2 Cylinder 4 Stroke OHV
Fuel	Unleaded Petrol
Fuel Tank	approx. 5.5 litres
Fuel Consumption.....	approx. 3.5 litres/hr
Starter	Electric starter and Pull cord over-ride
Fuel Level Indicator	Mechanical

Control Panel on the unit frame

Control panel should have following provisions:

- Ignition switch and starter button
- Emergency stop switch
- Pressure Gauge
- Battery charge indicator
- Oil pressure control
- Choke
- Hour meter

Foam Induction

A suitable means shall be provided for induction of foam from tank so that proportion for single or double delivery remains constant and foam quality is maintained.

Size of foam tank.....	50 ltrs (Min)
Max. induction	6% (adjustable)

Accessories

Foam Compound AFFF (50 ltrs filled in the foam tank)

Tool kit : comprising of 1 No. adjustable spanner 12"—1 No. Plier—1, Set of double end spanners—1 screw driver set —1, foam nozzle and other special tools as per the requirement of the unit.

Design & Development:

Equipment details:—The Water Mist Fighting System will be a self driven fire fighting unit operated with inbuilt Petrol Engine coupled to a pump and attached with a reducer & hose pipes, Mist/Foam generating Guns.

The water mist system shall be capable of carrying 400 litres of water and Foam tank of 50 litre made of GRP in suitable shape to keep the gravity centre of the vehicle as low as possible. For Foam Compound a separate system to pump and mix the required ratio, which can be discharged.

The discharge gun shall be of light weight stainless steel nozzle capable of producing Water Mist with the ability to control the discharge in short burst and long shots.

The size of mist particle shall be in the range of 10 to 100 microns for several fog nozzles which are mounted on the nozzle head other than the central jet. Valid proof for the same should be attached (Droplet Spectrum of micro nozzles).

A suitable pressure reducer with a safety valve, capable of reducing to a low pressure not more than 150 bars & jerk free working pressure shall be incorporated. The main vessel shall be corrosion free.

The foam required shall be aqueous film forming foam (AFFF).

The unit shall have adequate provisions for safety of the system.

Safety Devices

The following safety device shall form part of equipment:

- I The system shall be provided with pressure safety valve.
- II The system will have proper heat & exhaust outlet for the engine without causing any interference to the operator while operating the unit. (exhaust pipe must be extended outside the fabricated body).
- III Any other safety device which is felt necessary to be a part of the equipment.

Main Water Tank

The water tank of the Water Mist System shall be made of GRP for giving a corrosion free life and making system lightweight, having useable storage capacity of 450 Litres (400 for water and 50 litres capacity for foam). The tank should be properly baffled into segments to reduce water surge. The thickness of the water tank should be minimum 5mm. A man hole of ϕ 330 mm with overflow pipe and an optical water level indicator should be part of the tank. The refilling inlet unit of both water tank and foam tank should have minimum 63 mm ϕ with threaded cap, and shall be arranged in such a way that, both the tanks are easily refillable. The mounting of the tank should be in such a way that it should maintain optimum stability of the vehicle on loaded condition.

Hoses

The hoses provided in the system shall be high quality and shall be capable of holding the temp. ranges -20° to $+55^{\circ}$ C. The material specification, working pressure, test pressure and cracking pressure should be indicated for each type of hose. The length of hose should be 90 M (60 metre + 30 metre). The hose should be flame resistant. The seals and O-rings used in the system should be of synthetic material like Nitrile rubber or equivalent.

Test of acceptance of fire fighting system

Physical dimensions, performance & weight check of equipment as given under different items shall form part of test of acceptance.

Conductivity test certificate of the GUN min. 30KVA. (International third party approval for the unit from VdS/CNPP/MPA should be produced).

3.2 Hydraulic Rescue Tool Set

General Requirement

- The Hydraulic Rescue tools shall be portable and light-weight, and shall be suitable to use by one man. The Hydraulic Rescue tools shall be supplied in set form, consist of main equipment like Combi tool, hoses, and power pack along with all the accessories.
- The Hydraulic Rescue tools and its accessories shall comply with all the requirements stipulated under EN 13204 or equivalent national/international standards (Certificates to be produced).
- For the safety of the operators, victims and bystanders, the tools shall be powered by non-toxic, mineral based hydraulic oil. Any toxic fluid shall not be used.
- All pressure hoses shall have a safety factor of not less than 4 times the maximum working pressure. All hoses shall be provided with anti kink springs with the non-kinking one hose system.
- All tools, hoses and pumps shall be equipped with compact, non-drip, quick-connect couplings fast and easy connection. All female couplers shall be equipped with automatic self-locking to prevent accidental disconnection. The couplers would have 360 degrees free movement for easy uncoiling.

- The hydraulic rescue tools shall be designed to withstand a test pressure of two times their maximum working pressure. Each tool has to be equipped with two internal safety valves for protection against any type of mechanical or hydraulic overload for each cylinder and each tool shall have a separate safety valve for protection against overpressure, in case one of the return couplers is disconnected.
- All hydraulic rescue tools shall be equipped with automatic devices to hold any load in any position when the control valve is in neutral position or in cases of disconnected couplers or sudden pressure drops.
- Hydraulic rescue tools shall be provided with, double acting hydraulic cylinder with a dead man's type control and shall be able to operate with one hand by the operator in any position.
- The tools shall be provided with one hose having pressure line and return line within the same hose. The hoses shall be fitted in the centre of the control handle through a mono coupling, to avoid personal harm in case of leakage. The hose shall allow full 360° rotation and shall be equipped with anti-kink springs over the entire length.
- The tool body, yokes, and spreader arms shall be made out of high quality aluminium alloy for solid construction with low weight. All aluminium alloy parts shall be Anodised as a protection against corrosion and scratching. All hinge pins, levers and cutter blades shall be made out of high tensile (heat treated) tool steel and blackened as protection against corrosion.
- The construction of the tool should be so as to allow its use under water for long periods without the risk of any material damage to any part of the tool.
- Chain attachment with accessories from the OEM should be supplied with tool set.
- All hydraulic tools, pumps, hoses and accessories would be fully operational for longer periods at temperatures ranging from -5° to 50°C
- The tools shall be supplied with proper operation/safety instruction manuals (in English), according to the CE, NFPA or equivalent standards. Operation and safety instructions shall be on the tools and shall be in pictogram style so that they can be understood by all operators easily.

The tools should be as follows:—

HYDRAULIC POWER PACK (PETROL ENGINE OPERATED)

- The petrol driven hydraulic power pack shall be capable of powering tools independently and have connection possibility for additional tools. For this purpose the pump shall be provided with separate connecting valves, incorporating a manually operated pressure release valve. The valve shall have two positions, operation or neutral. Even when under full pressure the release valve should be easy to operate and to release the pressure. The hydraulic pump shall be driven by a 4-cycle, single cylinder, air cooled petrol engine. The power of the engine shall be sufficient to drive the hydraulic pump to give output sufficient to operate the two tools simultaneously without reduction in the speed.
- The petrol tank capacity shall be such that, it shall allow the engine to run for minimum one hour when the tools are in continuous operation.
- The starting system of the engine shall be hand recoil type and the starting rope shall wound automatically in, when released.
- The engine and the pump shall be mounted on suitable tubular carrying frame with integrated carrying handle.
- Suitable gauges shall be provided to find out the quantity of fuel and hydraulic oil in the power pack, and same shall be easily accessible. The provision shall also be made to refill the petrol and hydraulic oil through wide filling opening which shall be covered with threaded cap.
- All the hot parts of the power pack shall be properly shielded to avoid possibility of injury to the operator.
- All the controls on the power pack shall be easily accessible and properly labelled in English language.
- The weight of the power pack including hydraulic oil and fuel shall not be more than 30 kgs.
- The power pack shall be provided with 2 or 3 stage-axial/radial piston pump. Each pump shall be protected with internal safety valves for factory set at a suitable maximum pressure.

- The capacity of hydraulic oil tank shall be sufficient to operate two tools (including RAMS) simultaneously.
- High quality 'Thermo Plastic' hose of 10 mtrs in length for pressure and return line with quick connect couplings suitable to connect power pack and tools shall be supplied with the pump.
- Other requirement shall be as given in the table bellow:

Engine—Petrol engine

Pump—2 or 3 stage Axial/radial piston Pump

No. of tools to be operated simultaneously—Min. Two

No. of tools that can be connected—Min. Two

Combi Tool

The Combi Tool shall be double acting hydraulically operated device, of light weight construction made of anticorrosive high strength material capable of being lifted, and operated manually with ease. The Combi Tool shall be provided with spreading tips made of fully hardened, high tensile tool steel with proper serrations outside and inside for a perfect grip during spreading as well as squeezing operation. The tips shall be mounted on the arms by means of a quick locking system. This quick lock system shall provide the possibility to change the spreading tips for cutting tips or pulling adaptors with single hand without loosening any parts and without the need for extra tools.

Cutting force—Not less than 800 KN

Spreading distance—Not less than 400 mm

Weight—Not more than 20 Kg.

The performance rating of the equipment shall conform to NFPA A7, B9, C7, D9 & E9 of 6.13.1 of NFPA 1936 or equivalent standards.

Tool Kit, Oil & Instructions

Necessary tool kit along with first fill of oil and operating manual should be supplied with each set of Hydraulic Rescue Tool. Additional 1 litre of Hydraulic Oil, for each rescue tool set should be provided by supplier.

Body Work of Vehicle

The rear body structure/frame work shall be of welded constructions and made from 2mm thick MS pressed sections and square tubes. The Angles and channels used shall be of min. 3mm thickness. The complete structure material shall be treated for anti corrosion by Zinc Plating. The plating thickness shall not be less than 20 microns. Two coats of Epoxy paint shall be applied to the completely welded structure.

The structure shall be so designed so as to avoid any vibration/rattling/deformation in the intended usage of the vehicle.

The interior panelling shall be done from 1.22mm thick aluminium sheets & the exterior panelling shall be done from 1.60mm thick aluminium sheets. Floor vinyl mat should be provided to the cabin. Rexine Seat cover to be provided.

The load body of vehicle should not be fabricated beyond 50 cm in height, from height of the roof top of the cabin, as the height increases the body roll will also increase. Aerodynamic deflector to be provided to reduce the air resistance. Shape of the fabricated body should be in tune with the design of the original cabin.

Lockers

The lockers should be provided for storage of all equipments mentioned in the specification. All equipments should be stowed very scientifically & systematically in the lockers & each piece of equipment shall have its designated location so that at the time of emergency the required equipment can be located very easily & removed for use. Floor of lockers shall be covered with good quality neoprene rubber sheets.

All the equipment should be properly clamped and strapped in the lockers to prevent shifting of the equipments while the vehicle is in motion.

All the lockers should be covered (Rear side also) with Push-Pull type aluminium roller shutters only, for faster & smoother operation at the time of emergency.

The roller shutters shall be made from extruded aluminium sections with suitable roller, spring, guide channels etc. All aluminium sections used shall be properly anodized.

The Roller shutters shall be rolled inwards underneath the roof giving unobstructed access to the equipment lockers and the firefighting material.

These roller shutters should open in every position of the vehicle even in rough terrain. Guide rails shall support the shutters over entire length on both sides to make them absolutely torsion free.

The opening of the roller shutters should be done by means of a lift bar provided. This should be of the self locking type so that while the vehicle is moving, the shutters do not open accidentally during movement of vehicle.

Roller shutters shall be made of hollow rectangular shaped aluminium links which shall be inter connected with rubber/plastic/PVC profiles sealing the roller shutter watertight when closed. These roller shutters should be durable, maintenance free, weather and corrosion resistant.

Preferable make (Shutters): MCD or equivalent models from Rosenbauer/Ziegler.

All lockers shall be fitted with internal lighting which shall be capable of being automatically switched 'ON' and 'OFF' by the opening and closing of the roller shutters. A master switch for isolating the locker lighting circuit shall also be provided.

Painting of Vehicle

The whole vehicle shall be painted externally & internally with anti corrosive paint i.e., epoxy coating and 2 coats of fire red polyurethane paint with metallic finishing (If the cab chassis has already been painted red in colour by the chassis manufacturer it is not necessary to paint again over that paint coat, however in such case the final decision on painting will be done in consultation with KFRS Department).

For stowage lockers, cab etc., with cream colour and areas not visible with black colour. The Service lettering (FIRE & RESCUE SERVICES) in Malayalam & English shall be painted/(stickered) on both sides with golden-yellow colour. The name of the department "FIRE & RESCUE SERVICES" in fluorescent red letter in yellow background shall be affixed (sticker) on the top of the front wind screen. The Logo of the department shall be displayed in the two sides and in the bonnet of the vehicle. 'Dial 101' shall be painted/(stickered) on all the four sides of the vehicle on yellow background in black letters.

Other Electricals

Two fog lamps in addition to normal head lights shall be installed. Blinker type traffic indicators provided by the OEM shall be maintained in the vehicle after fabrication. Reversing lights on either side should be fixed suitably at the rear of the appliance.

A spot light not less than 30 W (LED) power shall be provided.

Two-tone hooter cum P. A. System having 25 watt capacity with speaker. LED Light bar with red, blue and white flasher lights of minimum 75-100 watts and not less than 1000 mm size shall be mounted on the cabin roof with amplifier in the cabin.

One pair of additional Megasonic High Tone electric horn shall be provided.

Reverse gear and indicator buzzers shall be provided.

Rear View Camera

Rear view camera shall be provided for the vehicle with 7 inch LCD screen within the cabin.

Spark arrestor

One spark arrestor should be fitted in the exhaust.

INSTRUCTION BOOK:

Instruction book for the guidance of the user including both operating and normal maintenance procedure shall be supplied. The book shall include an itemized and illustrated spare parts list giving reference number of all the wearing part. A set of all operating manual for the guidance of the user including both operation and normal maintenance procedures for all of the appliances and accessories.

The book along with the drawing should be itemwised and illustrate spare list giving reference number to all wearing parts are made easily available. When necessary, it shall also include line diagrams showing all plumbing connections between water tank, pump mixing chamber etc.

MARKING:

Each appliance shall be clearly and permanently marked with the following preferably on a metal plate attached in the driving compartment and also near/on the pump operating control panels:

- (a) Manufacturer's name or trade mark.
- (b) Year of manufacturer.
- (c) Capacity of pump in l/min
- (d) Water/Foam tank in litres.
- (e) Engine and chassis number.
- (f) Pump number

Stagewise Inspection:

The stages of inspection will be as under:—

1st stage inspection	<ol style="list-style-type: none"> (a) Structural Inspection (b) Testing of Water Tank/Foam Tank hydro testing (c) Inspection of Panel Work. (d) Inspection of Water Mist Unit
Final stage Inspection	<ol style="list-style-type: none"> (a) Final finishing, painting of the appliance. (b) Compliance of non conformities, if any (c) Water Mist test as per standards (d) Pump Testing & Hose Reel Gun performance (e) Complete functions-operations of all systems installed. (f) Check & maintaining of all catalogues, Operation manual of appliance. (g) Road Test of fully laden vehicle up to a distance of 40 kms.
Acceptance Test	The vehicle will be tested after delivery at Fire & Rescue Services Head Quarters, Thiruvananthapuram and based on this inspection, the vehicle will be accepted by the department.

Specifications and Drawings

Considering the detailed Specifications, the Auto CAD drawings (both the Hard copy as well as Soft Copy shall be included) and load calculation chart shall be submitted by the Vendor. The Director General, Kerala Fire & Rescue Services or his representatives may suggest modifications to the drawings. However, modified drawing should be submitted by the Vendor within 3 days from the suggestion/discussion. The Bidder shall start the work only after getting the drawings approved by The Director General, Kerala Fire & Rescue Services. The CAD drawings should clearly illustrate the detail of the floor structural members of the side, roof cabins, location of Water Tank, foam tank, pump & equipment lockers etc. with full detailed specifications. Two sets of complete and final CAD Drawings (both the Hard copy as well as Soft Copy shall be included), in respect of fabrication, stowage arrangements, fittings, electric circuit arrangement etc., shall be supplied at the time of delivery of the appliance. These drawing shall be supplied free of charge. One proto type of the FIRST RESPONSE VEHICLE should be fabricated and get it approved by the Director General, Kerala Fire & Rescue Services, before commencing the fabrication of entire lot of FIRST RESPONSE VEHICLES.

Quality of Goods

The equipment/product must conform to the highest quality and standard. Vendor should guarantee that the items delivered to the purchaser are brand new. All tools/motors/machines must be supplied with their original and complete printed documentation and technical specifications and Test Certificates, if any. For imported items, the Vendor should submit the import documents.

Consistency must be maintained for the entire lot of the FIRST RESPONSE VEHICLE based on Mist Technology. All the required items in schedule of requirement must be of the same brand and of the same or higher technical specification.

All the equipment should be supplied with the relevant Indian or International standards.

Workmanship and Material

Workmanship executed shall be of high order. All rivets and belts-holes shall be drilled (not punched) and fitted with well fittings. All steel joints shall have a coat of approved paint on both surfaces before reverting or bolting or welding. All steel screws, bolts, nuts, rivets, etc., shall be zinc coated or rust proofed by recognized process. All directions and instructions (oral or in writing) on all points relative to the mode or manner of carrying out the works or as to the nature and quality of materials used or workmanship executed whenever given by The Director General, Kerala Fire & Rescue Services shall be received and complied with.

R. T. O.'s Requirements

The vehicle shall conform in all respect with provisions contained in the Motor Vehicles Act of 1988 and Motor Vehicles Rules of 1989 or to any other statutory modifications or re-enactments made from time to time. All the equipment necessary for R. T. O. passing shall be provided on vehicles and the offer shall be inclusive of all such equipments.

Warranty

The complete structure & equipments provided and erected on the FIRST RESPONSE VEHICLE, which are not mentioned specifically, shall be subject to an overall performance warrantee for a period of 24 months from the date of acceptance.

The Vendor shall be responsible for the maintenance of the FIRST RESPONSE VEHICLE except for the chassis for any defects or damages to Vehicle due to bad workmanship or of any inferior material, accessories, apparatuses etc.

Onsite Training—Training Schedule & Module should be submitted by the Vendor for actual operation of the system. Minimum 3 days onsite training should be given by the vendor at their own cost to the fire and rescue personnel.

CONDITIONS

1. Essential documents to be submitted along with the tender : Pamphlets, Photograph, Drawings, CD etc.
2. Period of delivery : Within 90 days from the date of supply order.
3. F. O. R. : Thiruvananthapuram.
4. Payment : 100% payment against delivery of First Response Vehicle at Thiruvananthapuram and acceptance by an acceptance committee
5. Warranty : A warranty of 24 months for fabrication and accessories from the date of acceptance.
6. Other Special Conditions
 1. EMD—1% of PAC in online payment.
 2. Security deposit—5% of total contract amount to be furnished as mentioned in the Notice Inviting e-Tender, which will be released after the expiry of the warrantee period.
 3. Any firm whose proprietor, Partner or Director is involved in a Vigilance Case has been charge sheeted and pending trial at court in connection with fabrication/supply of similar product made earlier to this Department/Kerala Government are not eligible to participate and shall be barred from participating in this tender.
 4. The tenderers should produce latest solvency certificate of ` 3 Crores or more and should have an average annual turnover of ` 2 Crores for the last 3 years.
 5. The bidder should have sufficient previous experience (Minimum 3 years) in fabricating Fire Fighting Vehicles (atleast 15 Fire fighting vehicles should have been fabricated by the bidder during the last three years). The copies of supply order for Fabricating Fire Fighting Vehicles placed by States, Union Territories, and Public Sector Undertakings during the calendar year 2015, 2016 & 2017 should be produced in support.
 6. On receipt of supply order the tenderer should provide Insurance cover for the Kerala Govt. property for an amount equal to the cost of total number of chassis for fire, damages due to other natural or manmade calamities and theft.

7. Renewal of temporary registration processes shall be performed by the fabricator at their own expense. A valid Temporary Registration Certificate (T. P.) Shall be produced before the department at the time of delivery.
8. The load distribution chart and detailed drawing of the First Response Vehicle shall be submitted and got approved from the department by the fabricator, before commencing the fabrication.
9. If the supplier is not in a position to repair the equipment or accessories provided in the vehicle, they shall arrange for total replacement of that particular item, as the case may be up to a period of 3 years from the date of acceptance of the vehicle by the department at Thiruvananthapuram.
10. The vendor shall be responsible for the maintenance of the First Response Vehicle for any defects or damages to vehicle due to bad workmanship or of any inferior material accessories, apparatuses etc.
11. The vendor should provide service assistance and supply of spare parts for a period of minimum 5 years after the expiry of warranty period, within 30 days since any complaint is reported to the vendor.
12. Anybody attempting to offer bribe or otherwise influence in any manner the officials of the Kerala Fire and Rescue Services or its supervisory levels in the Government will be disqualified.
13. The chassis shall be collected by the vendor from the Chassis Supplier Location, final Registration of the vehicle will be arranged by KFRS after the completed vehicle is delivered to the KFRS. The vendor shall take temp. registration of completed vehicle & submit all relevant documents to the KFRS for final registration.
14. After collecting the chassis from the department by the vendor and till such time the completed vehicle is delivered to the KFRS, it shall be the vendor's responsibility to protect the chassis from damage, accident, pilferage etc.
15. Any damage/shortfall shall be made corrected by the vendor at no extra cost to KFRS. After receiving chassis from the KFRS, and during the period of fabrication of First Response Vehicle, vendor shall arrange to carry out all periodical services as recommended by the Chassis Manufacturer at its fabrication site.
16. Any modification like welding, drilling etc. on framework of chassis should be done as per the guidelines given by the chassis manufacturer. The vendor should submit load distribution chart on axles before starting the fabrication. All axles should be loaded within the maximum permissible pay load specified by the chassis manufacturer.
17. Any restriction on performance of chassis, observed during/after execution of order shall have to be rectified by vendor in consultation with KFRS and chassis manufacturer. Such corrections shall be at no extra cost to KFRS. The vendor shall be responsible for supplying all equipment/accessories and properly fixing them on the chassis as described in the specification. Other details and requirements which are not covered under the specification, but may be necessary to complete the First Response Vehicle and/or to fulfil the operation/performance requirement shall be provided by the vendor, who shall be responsible for the designing, engineering and construction of the complete appliance to the full satisfaction of the KERS. Before finalization of design, the same needs to be approved by KFRS.
18. At the end of complete fabrication of First Response Vehicle, the vehicle with fully laden conditions shall be checked and certified by vendor for correct load distribution on individual axle. The actual individual load on axle shall not exceed the allowable limit specified by chassis manufacturer or regulating authority, whichever is lower. Chassis supplier shall be called at the vendors' site to verify the correct load distribution & fabrication of vehicle as per guidelines of chassis supplier.

Forest Department

പുനർ ഇ-ദർഘാസ് പരസ്യം

(1)

[നമ്പർ 04/2018-19]

നമ്പർ പി3/37328(എ)/2018.

2018 സെപ്റ്റംബർ 29.

കേരള വനം വകുപ്പിന്റെ ഉപയോഗത്തിനായി രണ്ട് “മിനി ഫോറസ്റ്റ് ഫയർ റെസ്പോണ്ടർ” വനം വകുപ്പ് നൽകുന്ന വാഹനത്തിന്റെ ചെയ്സ്സിൽ ഫാബ്രിക്കേറ്റ് ചെയ്ത് നൽകുന്നതിലേക്കായി, ആവശ്യാനുസരണം സ്പെയർ പാർട്ട്സും അവയുടെ സ്റ്റോക്കുകളും ഉള്ള പ്രമുഖ മാനുഫാക്ചറർ/ഫാബ്രിക്കേറ്റർമാരിൽ നിന്നും അഡീഷണൽ പ്രിൻസിപ്പൽ ചീഫ് കൺസർവേറ്റർ ഓഫ് ഫോറസ്റ്റ് (എഫ്, ബി & എ) മത്സര സ്വഭാവമുള്ള ദർഘാസുകൾ ക്ഷണിക്കുന്നു. ഉപകരണങ്ങൾ ഇതോടൊപ്പം അനുബന്ധമായി ചേർത്തിട്ടുള്ള പ്രകാരം നിലവാരത്തിലും വിവരണത്തിലും ഉള്ളവ ആകേണ്ടതാണ്. ഇതു സംബന്ധിച്ച ദർഘാസ് പ്രമാണങ്ങളും ദർഘാസ് ഷെഡ്യൂളുകളും www.etenders.kerala.gov.in എന്ന വെബ്സൈറ്റിൽ ലഭ്യമാണ്. ദർഘാസിനോടൊപ്പം സമർപ്പിക്കുന്നതിനുള്ള നിരതദ്രവ്യം, ദർഘാസ് ഫീ എന്നിവ എസ്.ബി.ഐ.-യുടെ ഇന്റർനെറ്റ് ഓൺലൈൻ ബാങ്കിംഗ് വഴിയോ, മറ്റ് ബാങ്കുകൾ വഴിയോ ടെണ്ടറിനോടൊപ്പം ഓൺലൈനായി സമർപ്പിക്കാവുന്നതാണ്.

എല്ലാ ടെണ്ടർ പ്രമാണങ്ങളും www.etenders.kerala.gov.in എന്ന വെബ്സൈറ്റിൽ കാണിച്ചിരിക്കുന്ന ഓൺലൈൻ കവറുകളിൽ ഓൺലൈനായി മാത്രം സമർപ്പിക്കേണ്ടതാണ്. ദർഘാസുകൾ നേരിട്ടോ തപാലിലോ ഓഫീസിൽ സ്വീകരിക്കുന്നതല്ല. താമസിച്ച് സമർപ്പിക്കുന്ന ടെണ്ടറുകൾ നിരൂപാധികം നിരസിക്കുന്നതാണ്.

അടങ്കൽ തുക—₹ 45 ലക്ഷം.

നിരതദ്രവ്യം (1%)—₹ 45,000.

ദർഘാസ് ഫീ—₹ 6,800.

വാഹനം ഫാബ്രിക്കേറ്റ് ചെയ്ത് നൽകേണ്ട കാലാവധി—വർക്ക് ഓർഡർ ലഭിച്ച് 60 ദിവസത്തിനകം.

പണം നൽകുന്ന രീതി—ഫാബ്രിക്കേറ്റ് ചെയ്ത വാഹനം സ്വീകരിച്ച് 30 ദിവസത്തിനുള്ളിൽ.

ദർഘാസ് പ്രമാണം വെബ്സൈറ്റിൽ ലഭ്യമാകുന്ന തീയതി—3-10-2018.

ദർഘാസ് വെബ്സൈറ്റിൽ സമർപ്പിക്കാവുന്ന അവസാന തീയതിയും സമയവും—29-10-2018, 10 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—2-11-2018, 11 മണി.

മുല്യനിർണ്ണയം നിർവ്വഹിക്കുന്ന തീയതി—3-11-2018, 11 മണി.

ദർഘാസ് തുറക്കുന്ന സ്ഥലം—ഫോറസ്റ്റ് ഹെഡ്ക്വാർട്ടേഴ്സ്, വഴുതയ്ക്കാട്, തിരുവനന്തപുരം, കേരളം.

മേൽപ്പറഞ്ഞ ഉപകരണങ്ങളുടെ എണ്ണം ഉദ്ദേശം മാത്രമാണ്. ഉപകരണങ്ങളുടെ എണ്ണം കൂട്ടുന്നതിനും കുറയ്ക്കുന്നതിനും പ്രസ്തുത ദർഘാസ് പൂർണ്ണമായും റദ്ദ് ചെയ്യുന്നതിനുമുള്ള പൂർണ്ണ അധികാരം ദർഘാസ് ക്ഷണിക്കുന്ന അധികാരിയിൽ നിക്ഷിപ്തമാണ്.

ഓൺലൈൻ ടെണ്ടറിനോടൊപ്പം ₹ 200-ന്റെ കേരള സ്റ്റാമ്പ് പേപ്പറിൽ തയ്യാറാക്കി ഒപ്പിട്ട പ്രിലിമിനറി എഗ്രിമെന്റിന്റെയും അനുബന്ധ രേഖകളുടെയും സ്കാൻ ചെയ്ത കോപ്പി ഓൺലൈനായി സമർപ്പിക്കേണ്ടതും അവയുടെ അസ്സൽ ദർഘാസ് തുറന്ന ഉടനെ സമർപ്പിക്കേണ്ടതും അല്ലാത്തപക്ഷം ടി ദർഘാസുകൾ യാതൊരു അറിയിപ്പും കൂടാതെ നിരസിക്കുന്നതുമാണ്. ഇ-ടെണ്ടറുമായി ബന്ധപ്പെട്ട വിവരങ്ങൾ www.etenders.kerala.gov.in-ൽ നിന്നോ വെബ്സൈറ്റിൽ പറഞ്ഞിരിക്കുന്ന ഇ-ടെണ്ടർ ഹെൽപ്പ് ഡെസ്കിൽനിന്നോ ഓഫീസ് സമയത്ത് ഈ ഓഫീസിൽ നിന്നോ (ഫോൺ 0471-2529213) അറിയാവുന്നതാണ്. ഇ-പെയ്മെന്റിന് ആവശ്യമായ വിവരങ്ങൾ (കരാറുകാരൻ ഇടപാടു നടത്തുന്ന കോർ ബാങ്കിംഗ് സൗകര്യമുള്ള ബാങ്ക് അക്കൗണ്ടിന്റെ വിശദവിവരങ്ങളും ഇ-മെയിൽ അഡ്രസ്സും) ദർഘാസിനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്. ഈ വിവരങ്ങൾ ഉൾപ്പെടുത്താത്ത ദർഘാസുകൾ നിരസിക്കപ്പെടുന്നതാണ്.

ദർഘാസുകളും മറ്റ് അനുബന്ധങ്ങളും അപ്ലോഡ് ചെയ്യുന്നതിലും മറ്റും ഉണ്ടാകുന്ന അസൗകര്യങ്ങൾക്കും നഷ്ടത്തിനും വനംവകുപ്പ് ഉത്തരവാദി ആയിരിക്കുന്നതല്ല.

[No. 04/2018-19]

No. P3-37328(A)/2018.

29th September 2018.

The Kerala Forest Department invites competitive online tenders from competent Manufacturers/Fabricators or their authorised dealers with adequate stock and spares and repair capabilities for the 'Fabrication of two numbers of Mini Forest Fire Responder Vehicles' as per the specifications of this Department. The Fire Responder Vehicles should conform to the technical standards and specifications attached to this notice. Tender documents and schedules are available in the website www.etenders.kerala.gov.in. The Earnest Money Deposit (EMD) and tender fee should be submitted through the Internet online banking of SBI or through NEFT for other banks.

All bid/tender documents are to be submitted online only and in the designated Online Cover (s)/envelope(s) in the www.etenders.kerala.gov.in website and tenders submitted manually/through post will not be entertained. Late tenders will not be accepted.

PAC—₹ 45 Lakh.

EMD (1 %)—₹ 45,000.

Tender fee—₹ 6,800.

Security Deposit—5% of total contract amount to be furnished as bank guarantee of a Scheduled Bank.

Period of supply of Fabricated Mini Forest Fire Responder Vehicles—Within 60 days from the receipt of the work order.

Mode of Payment—Within 30 days from the date of acceptance of the Fabricated Vehicle.

Date from which the e-tender will be available in the official website of KFD—3-10- 2018.

Last date and time of receipt of e-tender—29-10-2018, 10 a. m.

Opening of e-tender—2-11-2018, 11 a. m.

Date of Presentation & Evaluation—3-11-2018, 11 a. m.

Venue of opening of e-tender—Forest Headquarters, Vazhuthacaud, Thiruvananthapuram, Kerala.

The number of items mentioned above is approximate. The KFD will be at liberty to increase or decrease the number to be procured/ installed or may decide not to procure at all.

Online tenders/bids are to be accompanied with a preliminary agreement executed on Kerala Stamp Paper worth ₹ 200. Tenders/bids received online without the scanned copies of relevant documents, preliminary agreement, will not be considered and shall be summarily rejected. The original documents should be submitted soon after the opening of tender. Any further clarifications regarding this tender can be obtained from NIC/the e-tender Helpdesk Number available in the www.etenders.kerala.gov.in website and from the office of the Additional Principal Chief Conservator of Forests (F, B & A) during the office hours (Ph : 0471-2529213). The details regarding e-Payment (Bidder's Bank Account No. where he/she is having core banking facility and e-mail ID) should be submitted along with the tender. Tenders without these details will not be accepted.

The Forest Department will not be responsible for any inconveniences or loss to the Bidder while uploading/downloading the bid.

**TECHNICAL STANDARDS AND SPECIFICATIONS OF THE
FOREST FIRE RESPONDER VEHICLES**

Kerala Forest Department intends to get fabricated two Forest Fire Responder Vehicles for the use in forests areas. The fabrication shall be done on the Chassis which will be supplied by the Department. Detailed technical specification for the fabrication of a Forest Fire Responder Vehicle is furnished below.

I. Specifications for the Water Mist System (1 No.)

1. *Water Mist Fire Fighting System*

The water mist fire fighting system shall have a filling volume of 450 Litres of Water. It should be designed to be mounted on standard pickups and other small vehicles. It should ensure the reduced use of water and minimise other collateral damages. The Unit shall be designed to suck water from an external source for direct fire fighting or filling of the tank.

The fire fighting unit should have an approval/certification from an international testing, supervision & certification organisation for fire extinguishing media and equipment (VdS/CNPP/MPA). In the absence of participants possessing international quality and standards, the participants claiming quality, standard and certification of national level agencies like TUV, Bureau Veritas, Tata Projects, L & T or SGS will be considered.

Specification/Details of the Unit

Weight of empty Unit—150 Kgs. (Max)

Max. Measurements of the unit (in mm)—As compact as possible

Usable Water capacity—450 Ltrs.

System—12V electrical system

Pump—Triplex high pressure plunger type

Connection for external water supply to unit—Storz coupling

Frame work of the unit—Stainless Steel with carrying handles

Standard tool set—Micro nozzle removing tool, spanners

No. of deliveries—1 or 2 Nos.

2. *Main Pump*

The pump shall be capable of suction of water from tank or open source and to maintain adequate discharge rate and pressure for operation of nozzle at optimum efficiency.

Working Pressure—120Bars.

Flow Rate—20-25 LPM

3. *Engine*

The prime mover for pump shall be 4-stroke Petrol driven engine and shall have compatible electrical and lubrication system. The engine should preferably start on 12V battery, for which adequate charger shall also be provided. Suitable system shall be provided on the body of engine/panel for indicating fuel level, battery and temperature.

Power of the engine—Not less than 15 BHP, 2 Cylinder 4 Stroke OHV

Fuel—Unleaded Petrol

Fuel Tank—Approx. 5 Litres

Fuel Consumption—3 to 4 Litres/hr.

Starter—Electric starter with Pull cord override

Fuel Level Indicator—Mechanical

Preferably Honda/Vanguard/Briggs & Stratton or other similar reputed make.

Control Panel on the unit frame

Control panel should have following provisions:

- Ignition switch and starter button
- Emergency stop switch
- Pressure Gauge
- Battery charge indicator
- Oil pressure control
- Choke
- Hour meter

4. *Main Extinguishing Gun*

The gun shall be provided with a suitable stainless steel filter. The design of gun shall be such that there is no appreciable re-coil pressure. The Gun should have a Handle, should be provided with facility to adjust the flow rate and high pressure ball valve with locking lever to select the type of jet. It should be possible to change the spray pattern during operation of the unit. The nozzle head of the gun should have several very fine fog nozzles and one central fog nozzle.

The main extinguishing Gun shall be capable of producing following spray patterns.

- (a) Very Fine Water Fog
- (b) Combination of very fine water fog and Broad central jet of fog
- (c) Full Jet.

Flow rate—7-25 LPM

Weight of extinguisher gun—4 Kgs Max.

Gun Dimensions—As compact as possible.

Working pressure on the nozzle—100 to 120 bars
(with nominal reaction.)

Throw—Jet – not less than 14mts. (+/- 10%)

Fog—not less than 6m (+/- 10%)

Hose reel—60mts (std) on manual Drum with an extension pieces of 30m.

Preferably Rosenbauer/AFT/Fogtec or similar reputed make.

Accessories

Tool kit comprising of 1 No. adjustable spanner 12"—1 No. plier-1, Set of double end spanners—1, screw driver set—1 and other special tools as per the requirement of the unit.

5. *Design & Development*

Equipment details:—The Water Mist Fighting System will be a self driven fire fighting unit operated with inbuilt Petrol Engine coupled to a pump and attached with a pressure reducer, delivery valves, hose pipes and Mist/jet generating Guns.

The water mist system shall be capable of carrying 450 litres of water made of GRP in suitable shape to keep the gravity centre of the vehicle as low as possible.

The discharge gun shall be of light weight stainless steel nozzle capable of producing Water Mist with the ability to control the discharge in short burst and long shots.

The size of mist particle shall be in the range of 10 to 150 microns for several fog nozzles which are mounted on the nozzle head other than the central jet. Valid proof for the same should be attached.

A suitable pressure reducer with a safety valve, capable of reducing to a suitable pressure & ensuring jerk free working pressure shall be incorporated. The main vessel shall be corrosion free.

6. *Safety Devices*

The unit shall have adequate provisions for safety of the system. The following safety device shall form part of equipment.

- (i) The system shall be provided with pressure safety valve.
- (ii) The system will have proper heat & exhaust outlet for the engine without causing any interference to the operator while operating the unit (exhaust pipe must be extended outside the fabricated body).
- (iii) Any other safety device which is felt necessary to be a part of the equipment.

7. *Main Water Tank*

The water tank of the Water Mist System shall be made of GRP for giving a corrosion free life and making system lightweight, having useable storage capacity of 450 Litres. The Tank should be properly baffled into segments to reduce water surge. The thickness of the water tank should be minimum 5mm. A manhole of Φ 330 mm with overflow pipe and an optical water level indicator should be part of the tank. The mounting of the Tank should be in such a way that, it should maintain optimum stability of the vehicle on loaded condition.

8. *Hoses*

The hoses provided in the system shall be high quality and shall be capable of holding the temp. ranges -20^0 to $+55^0$ C. The material specification, working pressure, test pressure and cracking pressure should be indicated for each type of hose. The length of hose should be 90 M (30 metre +30 metre+30 metre). The hose should be flame resistant. The seals and O-rings used in the system should be of synthetic material like Nitrile rubber or equivalent.

Test of acceptance of fire fighting system

Physical dimensions, performance & weight check of equipment as given under different items shall form part of test of acceptance.

II. *Specifications of Portable Pump (1 No.)*

Air Cooled 4 stroke

Fuel—Petrol

Priming—Self Priming

Head—Not less than 25 Metre

Discharge—Approx. 900 Lpm

Weight—Not more than 26 Kg

Fuel tank—not less than 3 Litres

Preferable make—Honda WB30X

Each portable pump should be supplied with the following items:

1. Suction hose of suitable diameter and 10 metre length.
2. Suction Strainer—1 No.
3. Basket strainer—1 No.
4. Suction wrenches—2 Nos.
5. Delivery hose—15 metre, 2 length

Tool Kit—1 set

III. *Specifications of Petrol engine operated chain saw (1 No.)*

Power output—Not less than 3.9 Kw

Chain Bar Length—Not less than 400mm

Weight—Not more than 6.6 Kg.

Spare chain—3 numbers

Preferable make—STIHL MS381 or Equivalent

IV. *General Conditions*

1. **Body Work of Vehicle**

The rear body structure/frame work shall be of welded constructions and made from 2mm thick MS pressed sections and square tubes. The Angles and channels used shall be of min. 3mm thickness. The complete structure material shall be treated for anti corrosion by zinc plating. The plating thickness shall not be less than 20 microns. Two coats of Epoxy paint shall be applied to the completely welded structure.

The structure shall be so designed so as to avoid any vibration/rattling/deformation in the intended usage of the vehicle.

The interior panelling shall be done from 1.22mm thick aluminium sheets & the exterior panelling shall be done from 1.60mm thick aluminium sheets. Floor vinyl mat should be provided to the cabin. Rexene Seat cover to be provided.

The load body of vehicle should not be fabricated beyond 50 cm in height, from height of the roof top of the cabin, since the body roll will also increase with the increase in height. Aerodynamic deflector to be provided to reduce the air resistance. Shape of the fabricated body should be in tune with the design of the original cabin.

Lockers

The lockers should be provided for storage of all equipments mentioned in the specification. All equipments should be stowed very scientifically & systematically in the lockers & each piece of equipment shall have its designated location so that at the time of emergency the required equipment can be located very easily & removed for use. Floor of lockers shall be covered with good quality neoprene rubber sheets.

All the equipment should be properly clamped and strapped in the lockers to prevent shifting of the equipments while the vehicle is in motion.

All the lockers should be covered (rear side also) with Push-Pull type aluminium roller shutters only, for faster & smoother operation at the time of emergency.

The roller shutters shall be made from extruded aluminium sections with suitable roller, spring, guide channels etc. All aluminium sections used shall be properly anodized.

The Roller shutters shall be rolled inwards underneath the roof giving unobstructed access to the equipment lockers and the firefighting material.

These roller shutters should open in every position of the vehicle even in rough terrain. Guide rails shall support the shutters over entire length on both sides to make them absolutely torsion free.

The opening of the roller shutters should be done by means of a lift bar provided. This should be of the self locking type so that while the vehicle is moving, the shutters do not open accidentally during movement of vehicle.

Roller shutters shall be made of hollow rectangular shaped aluminium links which shall be inter connected with rubber /plastic/ PVC profiles sealing the roller shutter water tight when closed. These roller shutters should be durable, maintenance free, weather and corrosion resistant.

Preferable make (Shutters): MCD or equivalent models from Rosenbauer/ Ziegler.

All lockers shall be fitted with internal lighting which shall be capable of being automatically switched 'ON' and 'OFF' by the opening and closing of the roller shutters. A master switch for isolating the locker lighting circuit shall also be provided.

2. Painting of Vehicle

The whole vehicle shall be painted externally & internally with anti corrosive paint i.e. epoxy coating and 2 coats of olive green camouflage polyurethane paint. (If the cab chassis has already been painted olive green camouflage in colour by the chassis manufacturer, it is not necessary to paint again over that paint coat. However in such case the final decision on painting will be done in consultation with the Department).

For stowage lockers, cab etc. with cream colour and areas not visible with black colour. The Service lettering (FOREST) in Malayalam & English shall be painted/(stickered) on both sides with golden-yellow colour. The name of the department "FOREST" in fluorescent red letter in yellow background shall be affixed (sticker) on the top of the front wind screen. The LOGO of the department shall be displayed in the two sides and in the bonnet of the vehicle.

3. Other Electricals

Two fog lamps in addition to normal head lights shall be installed. Blinker type traffic indicators provided by the OEM shall be maintained in the vehicle after fabrication. Reversing lights on either side should be fixed suitably at the rear of the appliance.

A spot light not less than 30 W (LED) power shall be provided.

Two-tone hooter cum P.A. System having 25 watt capacity with speaker, LED Light bar with red, blue and white flasher lights of minimum 75-100 watts and not less than 1000 mm size shall be mounted on the cabin roof with amplifier in the cabin.

One pair of additional Mega sonic High Tone electric horn shall be provided.

Reverse gear and indicator buzzers shall be provided.

Beacon light having multi colour has to be provided.

4. Rear View Camera

Rear view camera shall be provided for the vehicle with 7 inch LCD screen within the cabin.

5. Instruction Book

Instruction book for the guidance of the user including both operating and normal maintenance procedure shall be supplied. The book shall include an itemized and illustrated spare parts list giving reference number of all the wearing part. A set of all operating manual for the guidance of the user including both operation and normal maintenance procedures for all of the appliances and accessories.

The book along with the drawing should be item wise and illustrate spare list giving reference number to all wearing parts are made easily available. When necessary, it shall also include line diagrams showing all plumbing connections between water tank, pump mixing chamber etc.

6. Marking

Each appliance shall be clearly and permanently marked with the following preferably on a metal plate attached in the driving compartment and also near/on the pump operating control panels:

- (a) Manufacturer's name or trade mark.
- (b) Year of manufacturer.
- (c) Capacity of pump in l/min
- (d) Water tank in litres.
- (e) Engine and chassis number
- (f) Pump number

7. Stagewise Inspection

The stages of inspection will be as under:—

1st stage inspection	(a) Structural Inspection (b) Testing of Water Tank hydro testing (c) Inspection of Panel Work (d) Inspection of Water Mist Unit
Final stage Inspection	(a) Final finishing, painting of the appliance. (b) Compliance of non conformities, if any (c) Water Mist test as per standards (d) Pump Testing & Hose Reel Gun performance (e) Complete functions-operations of all systems installed. (f) Check & maintaining of all catalogues, Operation manual of appliance. (g) Road Test of fully laden vehicle up to a distance of 40 kms.
Acceptance Test	The vehicle will be tested after delivery at Kerala Forest Department Headquarters, Vazhuthacaud, Thiruvananthapuram and based on this inspection; the vehicle will be accepted by the department.

8. Specifications and Drawing

Considering the detailed Specifications, the Auto CAD drawings (both the Hard copy as well as Soft Copy shall be included) and load calculation chart shall be submitted by the Vendor. The Additional Principal Chief Conservator of Forests (F, B & A) of the Kerala Forest Department or his representatives may suggest modifications to the drawings. However, modified drawing should be submitted by the Vendor within 3 days from the suggestion/discussion. The Bidder shall start the work only after getting the drawings approved by The Additional Principal Chief Conservator of Forests (F, B & A) of the Kerala Forest Department; The CAD drawings should clearly illustrate the detail of the floor structural members of the side, roof cabins, location of Water Tank, pump & equipment lockers etc. with full detailed specifications. Two sets of complete and final Cad Drawings (both the Hard copy as well as Soft Copy shall be included), in respect of fabrication, stowage arrangements, fittings, electric circuit arrangement etc. shall be supplied at the time of delivery of the appliance. These drawing shall be supplied free of charge.

9. Quality of Goods

The equipment/product must conform to the highest quality and standard. Vendor should guarantee that the items delivered to the purchaser are brand new. All tools/ motors/ machines must be supplied with their original and complete printed documentation and technical specifications and Test Certificates, if any. For imported items, the Vendor should submit the import documents.

Consistency must be maintained for the entire lot of the Forest Fire Responder vehicle based on Mist Technology. All the required items in schedule of requirement must be of the same brand and of the same or higher technical specification.

All the equipment should be supplied with the relevant Indian or International Standards.

10. Workmanship and Material

Workmanship executed shall be of high order. All rivets and belts - holes shall be drilled (not punched) and fitted with well fittings. All steel joints shall have a coat of approved paint on both surfaces before reverting or bolting or welding. All steel screws, bolts, nuts, rivets, etc. shall be zinc coated or rust proofed by recognized process. All directions and instructions (oral or in writing) on all points relative to the mode or manner of carrying out the works or as to the nature and quality of materials used or workmanship executed whenever given by The Additional Principal Chief Conservator of Forests (F, B & A) of the Kerala Forest Department shall be received and complied with.

11. R. T. O's Requirements

The vehicle shall conform in all respect with provisions contained in the Motor Vehicles Act of 1988 and Motor Vehicles Rules of 1989 or to any other statutory modifications or re-enactments made from time to time. All the equipment necessary for R.T.O. passing shall be provided on vehicles and the offer shall be inclusive of all such equipments.

12. Warranty

The complete structure & equipments provided and erected on the Forest Fire Responder vehicle, which are not mentioned specifically, shall be subject to an overall performance warrantee for a period of 36 months from the date of delivery.

The Vendor shall be responsible for the maintenance of the Forest Fire Responder vehicle except for the chassis for any defects or damages to Vehicle due to bad workmanship or of any inferior material, accessories, apparatuses etc. for the performance warranty period.

Onsite Training:—Training Schedule & Module should be submitted by the Vendor for actual operation of the system. Minimum 3 days on site training should be given by the vendor at their own cost to the department personnel.

Conditions**I. General**

1. Competent manufacturers/fabricators or their authorised dealers with adequate stock and spares and repair capabilities for the fabrication can participate in the e-tender.
2. The Fire Responder Vehicles should conform to the technical standards and specifications attached to this notice and should be fabricated as per the directions of this Department.
3. Any firm whose Proprietor, Partner or Director is involved in a Vigilance Case has been charge sheeted and pending trial at court in connection with fabrication/supply of similar product made earlier to this department/ Kerala Government are not eligible to participate and shall be barred from participating in this e-tender.
4. The tenderers should produce latest solvency certificate of ₹ 30 Lakh or more.
5. The bidder should have fabricated and supplied at least 10 fire fighting vehicles during the last 3 years. The copies of supply order for fabricating Fire Fighting Vehicles placed by States, Union Territories, and Public Sector Undertakings during the calendar year 2015, 16 & 17 should be produced in support of previous experience.
6. For obtaining Digital Signature Certificate (DSC) and necessary portal enrolment bidders can visit the website <https://etenders.kerala.gov.in>
7. All bid/tender documents are to be submitted online only and in the designated Online Cover (s) / envelope (s) in the www.etenders.kerala.gov.in website.
8. The tender fee and EMD shall be received only through online payment SBI/SBI NEFT
9. e-tenders submitted manually/through post will not be entertained.
10. Late e-tenders will not be accepted.
11. Rates should be quoted in Indian Currency including all taxes and transportation charges.
12. Pamphlets, Photograph, Drawings, CD etc. should be forwarded/uploaded along with the e-tender.
13. The load distribution chart and detailed drawing from the competent authority shall be submitted and got approved from the department by the fabricator, before commencing the fabrication.
14. The chassis will be handed over to the fabricator by the department and it is the responsibility of the fabricator to arrange the mobilization of the chassis, if any required.
15. On receipt of the supply order the tenderer should provide Insurance cover for the Kerala Government Property for an amount equal to the cost of total number of chassis for fire and theft.
16. The Fabricated vehicle should be delivered within 60 days from receipt of supply order.
17. 100% payment will be effected against delivery at Thiruvananthapuram and acceptance by an acceptance committee.
18. A Warranty of 36 months for fabrication and accessories from the date of acceptance of the item by the Department shall be provided by the fabricator.
19. Renewal of temporary registration processes shall be performed by the fabricator at their own expense. A valid Temporary Registration Certificate (T.P.) shall be produced before the department at the time of delivery.
20. If the supplier is not in a position to repair the equipment or accessories provided in the vehicle, they shall arrange for total replacement of that particular item, as the case may be up to a period of 3 year from the date of acceptance of the vehicle by the department at Thiruvananthapuram.

21. The vendor shall be responsible for the maintenance of the Mini Forest Fire Responder Vehicle for any defects or damages to vehicle due to bad workmanship or of any inferior quality material, accessories, apparatuses etc.
22. The vendor should provide service assistance and supply of spare parts for a period of minimum 5 years after the expiry of warranty period within 15 days from the date of reporting complaint.
23. Anybody attempting to offer bribe or otherwise influence in any manner the officials of the Kerala Forest Department or its supervisory levels in the Government will be disqualified.
24. All other charges and expenses related should be borne by the fabricator.
25. Bidders will be directed to the payment gateway page of the State Bank of India. There are two options – State Bank of India (SBI) Net banking payment, payment through NEFT from other banks to the payment gateway of SBI.
26. Tenders will be opened online in the presence of such tenderers or their authorized representatives who have logged in before the prescribed time of opening of technical & financial bids.
27. If the date fixed for opening happens to be a holiday/unable to open the tender due to technical issues, the tenders will be opened in the next working day, at the same time and place.
28. The tenderer, or his representative, shall be physically present at Forest Headquarters on the date prescribed, with necessary documents and presentations on all the technical aspects of the vehicle to be fabricated and accessories for the complete understanding of the evaluation committee and verification.
29. The firms shall give in writing any aspect of fabrication if asked by the evaluation committee during the presentation.
30. The offer of any firm, which fails to represent in the presentation and evaluation in the prescribed date and time, or fails to give complete details of the proposed fabrication including accessories during presentation, will be rejected.

II Penalty

In case the successful tenderer could not supply the items as per the agreement within the specified delivery period, penalty will be charged @ 1% of the total value of the contract for the initial first month after the allowed supply period and thereafter enhancement @ 2% of the value of the contract for each subsequent month of delay in supply and installation, subject to a maximum of 5%. In case the contract is not completely and satisfactorily performed, the Kerala Forest Department has the right to terminate the contract and to arrange at the risk and cost of the successful tenderer to supply and work from alternate sources at their discretion and to forfeit the security deposit. The cost of making alternative arrangement will also be recovered from the tenderer.

In the case of extension of time the tenderer may request to the Agreement Authority well in advance, if extension is required. Considering the eligibility of the request, if Agreement Authority satisfies about the situation, a fair and reasonable extension of time for completion of the work can be allowed with or without imposing penalty as the authority deems fit.

III E-tender Cover System

The tender has two covers.

1. Technical cover &
 2. Financial cover
1. The first cover ie. the technical cover shall be uploaded with the following document.
 - (i) The bidder should upload duly signed copies of all tender papers and all the supporting documents prescribed in the tender notice.
 - (ii) Valid PAN and ID proof of the Manufacturer/Fabricator.
 - (iii) List of fabrication centres in Kerala and South India.

- (iv) Valid GST Registration Certificate of the Manufacturer/Fabricator.
 - (v) Scanned copy of the Departmental Specification Compliance Statement in the given proforma along with diagrams intended to supply.
 - (vi) The Bidder should prepare the specification compliance statement in the prescribed proforma (Format – I) and upload it duly signed. The Specification Compliance Statement should contain all the details in the Departmental technical specifications and the compliance to the same to be properly marked and deviation, if any, shall be marked in the compliance statement.
 - (vii) Scanned copy of the agreement in the prescribed format (Format – II) in Kerala Stamp Paper worth ₹ 200.
 - (viii) Brochures of the product intended to supply.
 - (ix) Work experience certificate, O.E.M. Authorisation Letter and other relevant details.
 - (x) Scanned copies of the declaration (Format – III) by the bidder on Kerala Stamp Paper worth ₹ 200 to the effect that no Vigilance Case has been charge sheeted and pending trial at Court against him/his partner/s or any of his directors in connection with fabrication/supply of similar product made earlier to this Department.
 - (xi) Scanned copy of Balance Sheet for the last 3 years and audit reports of CA for the last 3 years.
2. The second cover ie. the Financial Bid cover
- (i) The rate can be quoted in the BOQ.
 - (ii) Rates should be quoted in Indian currency including all taxes, transportation charges etc.
 - (iii) Financial evaluation will be done based on the total amount quoted for fabrication.

IV Tender Opening and evaluation

- (a) Soon after the opening of the tender, the tenderers are requested to come to the Kerala Forest and Wildlife Department Headquarters, Thiruvananthapuram with documents and presentations on all the technical aspects of the fabrication and accessories for the full understanding of the Technical Committee, on the date specified.
- (b) There will not be any further communications about the opening of the technical and financial bids separately. Soon on opening the technical bid of e-tenders, the committee constituted to evaluate the technical aspects, will meet and scrutinize the technical specification of equipment submitted with the e-tender.
- (c) During evaluation, the tenders will be first evaluated for the compliance of Departmental Technical Specification. Only those tenders which comply the Departmental Technical Specifications will be considered for subsequent financial evaluation.
- (d) The financial bid belonging to those dealers/suppliers who qualified in the technical bid of the equipment as required above by the Kerala Forest and Wildlife Department alone will be considered subject to the conditions in Administrative Sanction or any other directions from Government.
- (e) On finalization of technical evaluation, the second cover i.e. the financial bid of the concerned competent firm will be evaluated by the Kerala Forest and Wildlife Department for consideration.
- (f) The originals of Technical specification compliance statement of the product, agreement in Kerala Stamp Paper worth ₹ 200, the declaration on Kerala Stamp Paper worth ₹ 200 and Brouchers/Photograph/Diagrams of the fabrication and accessories, OEM Authorisation Letter, if any, and other documents shall be produced before the undersigned soon after the Financial Bid opening.
- (g) After opening the financial bid, financial evaluation will be done and the details will be uploaded in the financial evaluation field of the e-tender site. The decision of the Departmental Purchase Committee (DPC) will be final on the admissibility of the tender and thereafter awarding of the contract.
- (h) The right of acceptance or rejection of e-tender or cancelling the tender without assigning any reason, at any stage of tendering, is solemnly vested with the Additional Principal Chief Conservator of Forests (F, B & A), Kerala Forest and Wildlife Department or a committee appointed by him.

- (i) The rules and regulations prescribed for e-tenders by the Government of Kerala/Store Purchase Manual, Government of Kerala shall be applicable to this e-tender also. If any tenderer wants any clarification on any aspect of the tender, he/she can send email to apccf-d.for@kerala.gov.in or fax to 0471-2337538.
- (j) Details with respect to the e-tender and the details of specifications of the item to be purchased can be obtained from the e-tender website <https://etenders.kerala.gov.in>.
- (k) Any legal dispute that may arise in relation to the e-tender formalities will be restricted to the jurisdiction of Thiruvananthapuram District Court.

(2)

[നമ്പർ 05/2018-19]

നമ്പർ പി.3/37328(ബി)/2018.

2018 സെപ്റ്റംബർ 29.

കേരള വനം വകുപ്പിന്റെ ഉപയോഗത്തിനായി രണ്ട് മിനി ഫോറസ്റ്റ് ഫയർ റെസ്‌പോണ്ടർ വാഹനങ്ങൾ നിർമ്മിക്കുന്ന തിരച്ചിൽ ദർഘാസ് പരസ്യത്തിൽ വിവരിക്കും പ്രകാരമുള്ള വാഹനത്തിന്റെ ചെയ്‌സിസ്റ്റ്-2 എണ്ണം നൽകുന്നതിലേക്കായി ആവശ്യാനുസരണം സ്പെയർ പാർട്ട്സും അവയുടെ സ്റ്റോക്കുകളും ഉള്ള പ്രമുഖ മാനുഫാക്ചറർ/ഡീലർമാരിൽ നിന്നും അഡീഷണൽ പ്രിൻസിപ്പൽ ചീഫ് കൺസർവേറ്റർ ഓഫ് ഫോറസ്റ്റ് (എഫ്, ബി & എ) മത്സര സ്വഭാവമുള്ള ദർഘാസുകൾ ക്ഷണിക്കുന്നു. വാഹനത്തിന്റെ ചെയ്‌സിസ്റ്റ് ഇതോടൊപ്പം അനുബന്ധമായി ചേർത്തിട്ടുള്ള പട്ടികയിൽ വിവരിക്കും പ്രകാരം നിലവാരത്തിലും വിവരണത്തിലും ഉള്ളവ ആകേണ്ടതാണ്. ഇതു സംബന്ധിച്ച ദർഘാസ് പ്രമാണങ്ങളും ദർഘാസ് ഷെഡ്യൂളുകളും www.etenders.kerala.gov.in എന്ന വെബ്‌സൈറ്റിൽ ലഭ്യമാണ്. ദർഘാസിനോടൊപ്പം സമർപ്പിക്കുന്നതിനുള്ള നിരതദ്രവ്യം, ദർഘാസ് ഫീ എന്നിവ എസ്.ബി.ഐ.-യുടെ ഇന്റർനെറ്റ് ഓൺലൈൻ ബാങ്കിംഗ് വഴിയോ, മറ്റ് ബാങ്കുകൾ വഴിയോ ടെണ്ടറിനോടൊപ്പം ഓൺലൈനായി സമർപ്പിക്കാവുന്നതാണ്.

എല്ലാ ടെണ്ടർ പ്രമാണങ്ങളും www.etenders.kerala.gov.in എന്ന വെബ്‌സൈറ്റിൽ കാണിച്ചിരിക്കുന്ന ഓൺലൈൻ കവറുകളിൽ ഓൺലൈനായി മാത്രം സമർപ്പിക്കേണ്ടതാണ്. ദർഘാസുകൾ നേരിട്ടോ തപാലിലോ ഓഫീസിൽ സ്വീകരിക്കുന്നതല്ല. താമസിച്ചു സമർപ്പിക്കുന്ന ടെണ്ടറുകൾ നിരൂപാധികം നിരസിക്കുന്നതാണ്.

അടങ്കൽ തുക—₹ 15 ലക്ഷം.

നിരതദ്രവ്യം (1%)—₹ 15,000.

ദർഘാസ് ഫീ—₹ 2,300.

വിതരണം ചെയ്യേണ്ടുന്ന കാലാവധി—വർക്ക് ഓർഡർ ലഭിച്ച് 21 ദിവസത്തിനകം.

പണം നൽകുന്ന രീതി—പ്രസ്തുത പ്രവൃത്തി പൂർത്തിയാക്കിയതിനുശേഷം 30 ദിവസത്തിനുള്ളിൽ.

ദർഘാസ് പ്രമാണം വെബ്‌സൈറ്റിൽ ലഭ്യമാക്കുന്ന തീയതി—2018 ഒക്ടോബർ 3.

ദർഘാസ് വെബ്‌സൈറ്റിൽ സമർപ്പിക്കാവുന്ന അവസാന തീയതിയും സമയവും—2018 ഒക്ടോബർ 29, പകൽ 10 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—2018 നവംബർ 2 പകൽ 11 മണി.

മുല്യനിർണ്ണയം നിർവ്വഹിക്കുന്ന തീയതി—2018 നവംബർ 3 പകൽ 11 മണി.

ദർഘാസ് തുറക്കുന്ന സ്ഥലം—വനംവകുപ്പ് ആസ്ഥാനം, വഴുതയ്ക്കാട്, തിരുവനന്തപുരം.

മേൽപ്പറഞ്ഞ വാഹനങ്ങളുടെ എണ്ണം ഉദ്ദേശം മാത്രമാണ്. വാഹനങ്ങളുടെ എണ്ണം കൂട്ടുന്നതിനും കുറയ്ക്കുന്നതിനും പ്രസ്തുത ദർഘാസ് റദ്ദ് ചെയ്യുന്നതിനുമുള്ള പൂർണ്ണ അധികാരം ദർഘാസ് ക്ഷണിക്കുന്ന അധികാരിയിൽ നിക്ഷിപ്തമാണ്.

ഓൺലൈൻ ടെണ്ടറിനോടൊപ്പം ₹ 200-ന്റെ കേരള സ്റ്റാമ്പ് പേപ്പറിൽ തയ്യാറാക്കി ഒപ്പിട്ട പ്രിലിമിനറി എഗ്രിമെന്റ് സ്കാൻ ചെയ്ത കോപ്പി ഓൺലൈനായി സമർപ്പിക്കേണ്ടതും അവയുടെ അസ്സൽ ദർഘാസ് തുറന്ന ഉടനെ സമർപ്പിക്കേണ്ടതും അല്ലാത്തപക്ഷം ടി ദർഘാസുകൾ യാതൊരു അറിയിപ്പും കൂടാതെ നിരസിക്കുന്നതാണ്. ഇ-ടെണ്ടറുമായി ബന്ധപ്പെട്ട വിവരങ്ങൾ www.etenders.kerala.gov.in-ൽ നിന്നോ, വെബ്‌സൈറ്റിൽ പറഞ്ഞിരിക്കുന്ന ഇ-ടെണ്ടർ ഹെൽപ്പ് ഡെസ്കിൽനിന്നോ, ഓഫീസ് സമയത്ത് ഈ ഓഫീസിൽ നിന്നോ (ഫോൺ 0471-2529213) അറിയാവുന്നതാണ്. ഇ-പെയ്മെന്റിന് ആവശ്യമായ വിവരങ്ങൾ

(കരാറുകാരൻ ഇടപാടു നടത്തുന്ന കോർ ബാങ്കിംഗ് സൗകര്യമുള്ള ബാങ്ക് അക്കൗണ്ടിന്റെ വിശദ വിവരങ്ങളും ഇ-മെയിൽ അഡ്രസ്സും ദർശനാർഹമാക്കി സമർപ്പിക്കേണ്ടതാണ്. ഈ വിവരങ്ങൾ ഉൾപ്പെടുത്താത്ത ദർശനാർഹരായവർ നിരസിക്കപ്പെടുന്നതാണ്.

ദർശനാർഹരായവർ മറ്റ് അനുബന്ധങ്ങളും അപ്ലോഡ് ചെയ്യുന്നതിലും മറ്റും ഉണ്ടാകുന്ന അസൗകര്യങ്ങൾക്കും നഷ്ടത്തിനും വനംവകുപ്പ് ഉത്തരവാദി ആയിരിക്കുന്നതല്ല.

[No. 05/2018-19]

No. P3-37328(B)/2018.

29th September 2018.

The Kerala Forest Department invites competitive online tenders from competent Original Equipment Manufacturers or from their authorised dealers with adequate stock and spares and repair capabilities for the 'Supply of Vehicle Chassis-2 Nos' as per the specifications of this Department. The Vehicle Chassis should conform to the technical standards and specifications attached to this notice. Tender documents and schedules are available in the website: www.etenders.kerala.gov.in. The Earnest Money Deposit (EMD) and tender fee should be submitted through the Internet online banking of SBI or through NEFT for other Banks.

All bid/tender documents are to be submitted online only and in the designated Online Cover (s)/envelope (s) in the www.etenders.kerala.gov.in website and tenders submitted manually/through post will not be entertained. Late tenders will not be accepted.

PAC—₹ 15 lakhs.

EMD (1%)—₹ 15,000.

Tender fee—₹ 2,300.

Security Deposit—5% of total contract amount to be furnished as Bank Guarantee of a Scheduled Bank.

Period of supply of Vehicle Chassis—Within 21 days from the receipt of the supply order.

Mode of Payment—Within 30 days from the date of acceptance of the Vehicle Chassis.

Date from which the e-tender will be available in the official website of KFD—From 3rd October 2018.

Last date & time of receipt of e-tender—29-10-2018, 10 a. m.

Opening date and time of e-tender—2-11-2018, 11 a. m.

Date of Presentation & Evaluation—3-11-2018, 11 a. m.

Venue of opening of e-tender—Forest Headquarters, Vazhuthacaud, Thiruvananthapuram, Kerala.

The number of items mentioned above is approximate. The KFD will be at liberty to increase or decrease the number to be procured/installed or may decide not to procure at all.

Online tenders/bids are to be accompanied with a preliminary agreement executed on Kerala Stamp Paper worth ₹ 200. Tenders/bids received online without the scanned copies of relevant documents, preliminary agreement, will not be considered and shall be summarily rejected. Any further clarifications regarding this tender can be obtained from NIC/the e-tender Helpdesk number available in the www.etenders.kerala.gov.in website and from the office of the Additional Principal Chief Conservator of Forests (F, B & A) during the office hours (Ph : 0471-2529213). The details regarding e-Payment (Bidder's Bank Account No. where he/she is having core banking facility and email ID) should be submitted along with the tender. Tenders without these details will not be accepted.

The Forest Department will not be responsible for any inconveniences or loss to the Bidder while uploading/downloading the bid.

Technical standards and specifications of the Vehicle Chassis

Kerala Forest Department decided to purchase two Vehicle Chassis for the fabrication of two Forest Fire Responder Vehicles for the use in forest areas.

<i>Sl. No.</i>	<i>Details of chassis</i>	<i>Specification</i>
1	Wheel Base	Not less than 3200 mm
2	Length	Not less than 4800 mm
3	G. V. W.	Not less than 2750 Kg
4	Pay load	Not less than 1000 Kg
5	Power	Not less than 60 bhp
6	Torque	Not less than 190 Nm
7	Steering	Power assisted steering
8	Fuel tank capacity	Not less than 55 litre
9	Wheel & tyres	Radial
10	Wheel Type	4 X 4 (4WD)
11	Emission Compliance	BSIV

Conditions

I. General

1. Competent Original Equipment Manufacturers or their authorised dealers with adequate stock and spares and repair capabilities for the fabrication can participate in the e-tender.
2. The Vehicle chassis should conform to the technical standards and specifications attached to this notice and should be supplied as per the directions of this Department.
3. For obtaining Digital Signature Certificate (DSC) and necessary portal enrolment bidders can visit the website <https://etenders.kerala.gov.in>.
4. All bid/tender documents are to be submitted online only and in the designated Online Cover (s)/envelope (s) in the www.etenders.kerala.gov.in website.
5. The tender fee and EMD shall be received only through online payment SBI/SBI NEFT
6. e-Tenders submitted manually/through post will not be entertained.
7. Late e-tenders will not be accepted.
8. Rates should be quoted in Indian Currency including all taxes, transportation charges, TP etc.

9. Pamphlets, Photograph, Drawings, CD etc. should be forwarded/uploaded along with the e-tender.
10. The Vehicle Chassis should be delivered within 21 days from receipt of supply order.
11. 100% payment will be effected against delivery at Thiruvananthapuram.
12. A Warranty of 36 months from the date of acceptance of the item by the Department shall be provided by the supplier.
13. A valid Temporary Registration Certificate (T.P.) shall be produced before the Department at the time of delivery.
14. If the supplier is not in a position to repair the equipment or accessories provided in the vehicle, they shall arrange for total replacement of that particular item, as the case may be upto a period of 3 years from the date of acceptance of the vehicle chassis by the Department at Thiruvananthapuram.
15. The vendor should provide service assistance and supply of spare parts for a period of minimum 5 years after the expiry of warranty period within 30 days from the date of reporting complaint.
16. Anybody attempting to offer bribe or otherwise influence in any manner the officials of the Kerala Forest Department or its supervisory levels in the Government will be disqualified.
17. All other charges and expenses related should be borne by the supplier.
18. Bidders will be directed to the payment gateway page of the State Bank of India. There are two options—State Bank of India (SBI) Net banking payment, payment through NEFT from other Banks to the payment gateway of SBI.
19. Tenders will be opened online in the presence of such tenderers or their authorized representatives who have logged in before the prescribed time of opening of technical & financial bids.
20. If the date fixed for opening happens to be a holiday/unable to open the tender due to technical issues, the tenders will be opened in the next working day, at the same time and place.
21. The tenderer or his representative, shall be physically present at Forest Headquarters on the date prescribed, with necessary documents and presentations on all the technical aspects of the vehicle to be fabricated and accessories for the complete understanding of the evaluation committee and verification.
22. The offer of any firm, which fails to represent in the presentation and evaluation in the prescribed date and time or fails to give complete details of the supply including accessories during presentation, will be rejected.

II. *Penalty*

In case the successful tenderer could not supply the items as per the agreement within the specified delivery period, penalty will be charged @ 1% of the total value of the contract for the initial first month after the allowed supply period and thereafter enhancement @ 2% of the value of the contract for each subsequent month of delay in supply and installation, subject to a maximum of 5%. In case the contract is not completely and satisfactorily performed, the Kerala Forest Department has the right to terminate the contract and to arrange at the risk and cost of the successful tenderer to supply and work from alternate sources at their discretion and to forfeit the security deposit. The cost of making alternative arrangement will also be recovered from the tenderer.

In the case of extension of time the tenderer may request to the Agreement Authority well in advance, if extension is required. Considering the eligibility of the request, if Agreement Authority satisfies about the situation, a fair and reasonable extension of time for completion of the work can be allowed with or without imposing penalty as the authority deems fit.

III. *E-tender Cover System*

The tender has two covers.

1. Technical cover
2. Financial cover
 1. The first cover i.e.: the technical cover shall be uploaded with the following document.
 - (i) The bidder should upload duly signed copies of all tender papers and all the supporting documents prescribed in the tender notice.

- (ii) Valid PAN and ID proof of the Manufacturer/Supplier.
 - (iii) Valid GST Registration Certificate of the Manufacturer/Supplier.
 - (iv) Valid vehicle dealership certificate issued by competent authority (RTO concerned)
 - (v) List of service centres in Kerala and South India.
 - (vi) The Bidder should prepare the specification compliance statement in the prescribed proforma (Format-I) and upload it duly signed. The Specification Compliance Statement should contain all the details in the Departmental technical specifications and the compliance to the same to be properly marked and deviation, if any, shall be marked in the compliance statement.
 - (vii) Scanned copy of the agreement in the prescribed format (Format-II) in Kerala Stamp Paper worth ₹ 200.
 - (viii) Brochures of the product intended to supply.
 - (ix) Work experience certificate, O.E.M. Authorisation Letter and other relevant details.
 - (x) Last 3 years balance sheet, audit report of CAs & turnover.
2. The second cover i.e.: the Financial Bid Cover
- (i) The rate can be quoted in the BOQ.
 - (ii) Rates should be quoted in Indian currency including all taxes, 3rd party insurance, transportation charges, Temporary Registration Certificate (T.P.) etc.
 - (iii) Financial evaluation will be done based on the total amount quoted for the supply of Vehicle chassis.

IV. *Tender Opening and evaluation*

- (a) There will not be any further communications about the opening of the technical and financial bids separately. Soon on opening the technical bid of e-tenders, the committee constituted to evaluate the technical aspects, will meet and scrutinize the technical specification of equipment submitted with the e-tender.
- (b) During evaluation, the tenders will be first evaluated for the compliance of Departmental Technical Specification. Only those tenders which comply the Departmental Technical Specifications will be considered for subsequent financial evaluation.
- (c) The financial bid belonging to those manufactures/dealers/suppliers who qualified in the technical bid of the equipment as required above by the Kerala Forest and Wildlife Department alone will be considered subject to the conditions in Administrative Sanction or any other directions from the Government.
- (d) On finalization of technical evaluation, the second cover i.e. the financial bid of the concerned competent firm will be evaluated by the Kerala Forest and Wildlife Department for consideration.
- (e) The originals of Technical specification compliance statement of the product, agreement in Kerala Stamp Paper worth ₹ 200 and Brouchers/Photograph/Diagrams of the fabrication and accessories, OEM Authorisation Letter, if any and other documents shall be produced before the undersigned soon after the Financial Bid opening.
- (f) After opening the financial bid, financial evaluation will be done and the details will be uploaded in the financial evaluation field of the e-tender site. The decision of the Departmental Purchase Committee (DPC) will be final on the admissibility of the tender and thereafter awarding of the contract.
- (g) The right of acceptance or rejection of e-tender or cancelling the tender without assigning any reason, at any stage of tendering, is solemnly vested with the Additional Principal Chief Conservator of Forests (F, B & A), Kerala Forest and Wildlife Department or a committee appointed by him.
- (h) The rules and regulations prescribed for e-tenders by the Government of Kerala/Store Purchase Manual, Government of Kerala shall be applicable to this e-tender also. If any tenderer wants any clarification on any aspect of the tender, he/she can send email to apccfd.for@kerala.gov.in or fax to 0471-2337538.

- (i) Details with respect to the e-tender and the details of specifications of the item to be purchased can be obtained from the e-tender website <https://etenders.kerala.gov.in>.
- (j) Any legal dispute that may arise in relation to the e-tender formalities will be restricted to the jurisdiction of Thiruvananthapuram District Court.

(3)

[നമ്പർ 06/2018-19]

നമ്പർ പി.3/37328(സി)/2018.

2018 സെപ്റ്റംബർ 29.

കേരള വനം വകുപ്പിന്റെ ഉപയോഗത്തിനായി ആറ് റീച്ചാർജ്ജബിൾ ആയ എൽ.ഇ.ഡി. ടോർച്ച് ലൈറ്റുകളും അഞ്ച് ഫയർസ്യൂട്ടുകളും (ഫുൾസെറ്റ്), രണ്ട് ഫസ്റ്റ് എയ്ഡ് കിറ്റും ദർഘാസ് പരസ്യത്തിൽ വിവരിക്കുംപ്രകാരം നൽകുന്നതിലേക്കായി ആവശ്യാനുസരണം പാർട്ടികളും അവയുടെ സ്റ്റോക്കും ഉള്ള പ്രമുഖ മാനുഫാക്ചർ, സപ്ലയർ/ഡീലർമാരിൽനിന്നും മത്സര സ്വഭാവമുള്ള ദർഘാസുകൾ ക്ഷണിക്കുന്നു. മേൽ പരാമർശിച്ചവ അനുബന്ധമായി വിവരിക്കും പ്രകാരം നിലവാരത്തിലും വിവരണത്തിലും ഉള്ളവ ആകേണ്ടതാണ്. ഇതു സംബന്ധിച്ച ദർഘാസ് പ്രമാണങ്ങളും ദർഘാസ് ഷെഡ്യൂളുകളും www.etenders.kerala.gov.in എന്ന വെബ്സൈറ്റിൽ ലഭ്യമാണ്. ദർഘാസിനോടൊപ്പം സമർപ്പിക്കുന്നതിനുള്ള നിരതദ്രവ്യം, ദർഘാസ് ഫീ എന്നിവ എസ്.ബി.ഐ.-യുടെ ഇന്റർനെറ്റ് ഓൺലൈൻ ബാങ്കിംഗ് വഴിയോ മറ്റ് ബാങ്കുകൾ വഴിയോ ടെണ്ടറിനോടൊപ്പം ഓൺലൈനായി സമർപ്പിക്കാവുന്നതാണ്.

എല്ലാ ടെണ്ടർ പ്രമാണങ്ങളും www.etenders.kerala.gov.in എന്ന വെബ്സൈറ്റിൽ കാണിച്ചിരിക്കുന്ന ഓൺലൈൻ കവറുകളിൽ ഓൺലൈനായി മാത്രം സമർപ്പിക്കേണ്ടതാണ്. ദർഘാസുകൾ നേരിട്ടോ തപാലിലോ ഓഫീസിൽ സ്വീകരിക്കുന്നതല്ല. താമസിച്ചു സമർപ്പിക്കുന്ന ടെണ്ടറുകൾ നിരൂപാധികം നിരസിക്കുന്നതാണ്.

അടങ്കൽ തുക—₹ 5.50 ലക്ഷം.

നിരതദ്രവ്യം (1%)—₹ 5,500.

ദർഘാസ് ഫീ—₹ 900.

വിതരണം ചെയ്യേണ്ടുന്ന കാലാവധി—സപ്ലൈ ഓർഡർ ലഭിച്ച് 45 ദിവസത്തിനകം

പണം നൽകുന്ന രീതി—പ്രസ്തുത സാധനങ്ങൾ സ്വീകരിച്ച് 30 ദിവസത്തിനുള്ളിൽ

ദർഘാസ് പ്രമാണം വെബ്സൈറ്റിൽ ലഭ്യമാക്കുന്ന തീയതി—2018 ക്സോബർ 3.

ദർഘാസ് വെബ്സൈറ്റിൽ സമർപ്പിക്കാവുന്ന അവസാന തീയതിയും സമയവും—29-10-2018, 10 മണി

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—2-11-2018, 11 മണി

മുല്യനിർണ്ണയം നിർവ്വഹിക്കുന്ന തീയതി—3-11-2018, 11 മണി

ദർഘാസ് തുറക്കുന്ന സ്ഥലം—വനംവകുപ്പ് ആസ്ഥാനം, വഴുതയ്ക്കാട്, തിരുവനന്തപുരം.

മേൽപ്പറഞ്ഞ എണ്ണങ്ങൾ ഉദ്ദേശം മാത്രമാണ്. ഇവയുടെ എണ്ണം കൂട്ടുന്നതിനും കുറയ്ക്കുന്നതിനും പ്രസ്തുത ദർഘാസ് റദ്ദ് ചെയ്യുന്നതിനുമുള്ള പൂർണ്ണ അധികാരം ദർഘാസ് ക്ഷണിക്കുന്ന അധികാരിയിൽ നിക്ഷിപ്തമാണ്.

ഓൺലൈൻ ടെണ്ടറിനോടൊപ്പം ₹ 200-ന്റെ കേരള സ്റ്റാമ്പ് പേപ്പറിൽ തയ്യാറാക്കി ഒപ്പിട്ട പ്രിലിമിനറി എഗ്രിമെന്റ് സ്കാൻ ചെയ്ത കോപ്പി ഓൺലൈനായി സമർപ്പിക്കേണ്ടതും അവയുടെ അസ്സൽ ദർഘാസ് തുറക്കുന്നതിന് മുമ്പ് സമർപ്പിക്കേണ്ടതും അല്ലാത്തപക്ഷം ടി ദർഘാസുകൾ യാതൊരു അറിയിപ്പും കൂടാതെ നിരസിക്കുന്നതുമാണ്. ഇ-ടെണ്ടറുമായി ബന്ധപ്പെട്ട വിവരങ്ങൾ www.etenders.kerala.gov.in-യിൽ നിന്നോ വെബ്സൈറ്റിൽ പറഞ്ഞിരിക്കുന്ന ഇ-ടെണ്ടർ ഹെൽപ്പ് ഡെസ്കിൽ നിന്നോ ഓഫീസ് സമയത്ത് ഈ ഓഫീസിൽ നിന്നോ (ഫോൺ 0471-2529213) അറിയാവുന്നതാണ്. ഇ-പേയ്മെന്റിന് ആവശ്യമായ വിവരങ്ങൾ (കരാറുകാരൻ ഇടപാടു നടത്തുന്ന കോർ ബാങ്കിംഗ് സൗകര്യമുള്ള ബാങ്ക് അക്കൗണ്ടിന്റെ വിശദ വിവരങ്ങളും ഇ-മെയിൽ അഡ്രസ്സും) ദർഘാസിനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്. ഈ വിവരങ്ങൾ ഉൾപ്പെടുത്താത്ത ദർഘാസുകൾ നിരസിക്കപ്പെടുന്നതാണ്.

ദർഘാസുകളും മറ്റ് അനുബന്ധങ്ങളും അപ്ലോഡ് ചെയ്യുന്നതിലും മറ്റും ഉണ്ടാകുന്ന അസൗകര്യങ്ങൾക്കും നഷ്ടത്തിനും വനംവകുപ്പ് ഉത്തരവാദി ആയിരിക്കുന്നതല്ല.

[No. 06/2018-19]

No. P3-37328(C)/2018.

29th September 2018.

The Kerala Forest Department invites competitive online tenders from competent Original Equipment Manufacturers or from their authorised dealers/suppliers with adequate stock and spares and repair capabilities for the 'Supply of LED Torch (Rechargeable), 6 Nos., Fire Suit (full set) (5 Nos.) and First Aid Kit (2 Nos.) as per the specifications of this Department. The materials should conform to the technical standards and specifications attached to this notice. Tender documents and schedules are available in the website: www.etenders.kerala.gov.in. The Earnest Money Deposit (EMD) and tender fee should be submitted through the Internet online banking of SBI or through NEFT for other Banks.

All bid/tender documents are to be submitted online only and in the designated online cover(s)/envelope(s) in the www.etenders.kerala.gov.in website and tenders submitted manually/through post will not be entertained. Late tenders will not be accepted.

PAC—₹ 5.50 lakhs.

EMD (1 %)—₹ 5,500.

Tender fee—₹ 900.

Security Deposit—5% of total contract amount to be furnished as bank guarantee of a Scheduled Bank.

Period of supply—Within 45 days from the receipt of the supply order.

Mode of Payment—Within 30 days from the date of acceptance of materials.

Date from which the e-tender will be available in the official website of KFD—From 3rd October 2018.

Last date & time of receipt of e-tender—29-10-2018, 10 a. m.

Opening of e-tender—2-11-2018, 11 a. m.

Date of Presentation & Evaluation—3-11-2018, 11 a. m.

Venue of opening of e-tender—Forest Headquarters, Vazhuthacaud, Thiruvananthapuram, Kerala.

The number of items mentioned above is approximate. The KFD will be at liberty to increase or decrease the number to be procured/installed or may decide not to procure at all.

Online tenders/bids are to be accompanied with a preliminary agreement executed on Kerala Stamp Paper worth ₹ 200. Tenders/bids received online without the scanned copies of relevant documents, preliminary agreement, will not be considered and shall be summarily rejected. Any further clarifications regarding this tender can be obtained from NIC/the e-tender Helpdesk number available in the www.etenders.kerala.gov.in website and from the office of the Additional Principal Chief Conservator of Forests (F, B & A) during the office hours (Ph : 0471-2529213). The details regarding e-Payment (Bidder's Bank Account No. where he/she is having core banking facility and email ID) should be submitted along with the tender. Tenders without these details will not be accepted.

The Forest Department will not be responsible for any inconveniences or loss to the Bidder while uploading/downloading the bid.

TECHNICAL STANDARDS AND SPECIFICATIONS

Kerala Forest Department decided to purchase LED Torch (Rechargeable) Fire Suit (Full Set) and First Aid Kit for the use in Forest Department. Detailed Technical Specification for the same are furnished below.

I. *Specification of LED Torch (Rechargeable) (6 Nos.)*

Bulb— 3W

Range—above 1500 Mtr.

Battery—Ni-Cad—not less than 7000 mAh

Body—Aircraft aluminium alloy

II. *Specification of Fire Fighting Suit (5 Nos.)*

Each fire fighter suit should consist of one fire fighter jacket, one pants, One fire fighter hood, one pair of fire fighter boots and one pair fire fighter gloves.

Standards

EN 469—2005 level-2 or latest version for fire proximity suits

EN 659—2008 or latest version for protective gloves

EN 13911—2004 or latest version for hoods

EN 15090—2012 type 2 or latest version for Fireman Boot

EN 443—2008 or latest version for Helmet with visor

Jacket

- Three Layered Fire Fighter Suit should be made of inherently flame retardant material
- Colour : Blue
- Fire fighter Jacket should be provided with FR Zipper and FR Velcro (Hook & Loop)
- The Zipper should be Concealed by a flap of the outer shell with Velcro provision for extra protection
- Under the armpits special features should be provided for easy movement of Arms
- At the wrist FR Knitted material should be provided for firm fit and to ensure that heat is not transmitted through the wrists
- Reflective stripes.

Should be in line with visibility regulations as per Annex B of EN 469. 2" FR Reflective stripes (Red -Silver-Red) around the torso, sleeves, Additional vertical reflective stripes on the front side and slightly v-shaped stripes on the back side of the jacket. Silver-coloured reflective stripes on the chest

- Elbows should be ergonomically shaped with reinforcements made of flame-retardant, silicon-carbon coated Para-aramid fabric
- Two pockets with flaps at the bottom half on both sides and a pocket on the inside of the jacket with zipper for closure and safe keeping of important documents
- The entire Jacket should be stitched with FR Threads
- Name patch with FR Velcro on the right chest
- The word 'KERALA FOREST' in reflective red colour to be provided on the backside of jacket
- The Jacket should be CE Certified meeting the requirements of EN 469:2005-02. The test report for the compliance should be attached with the product
- It should also pass through Ralph Manikin Testing as per ISO 13506:2008. Necessary Test Report to be enclosed
- Article 11B Certificate for the Jacket showing name of the Manufacturer and complete address of the place of production certifying PPE Category III Compliance is Mandatory

Pants

- Fire Fighter Pant should be provided by two FR Zippers on the sides for easy wear and removal with comfort since speed is essential to the fire fighter while wearing or removing
- Colour : Blue
- The FR Velcro should ensure that the zippers are concealed with flaps and held in place at the waist
- FR Elastic should be provided at the waist for firm fit
- Two side pockets should be provided for storing any important accessories
- An additional layer of outer shell FR and Antistatic Fabric at the knee portion for additional reinforcement to enhance the life of the garment during kneeling or any such rigorous fire and rescue operation should be provided
- A pocket at the side thigh portion should be provided for holding a fire axe or any other tools
- Reflective stripes should be there (Red -Silver-Red) around pant legs, silver-coloured reflective stripes vertically on the pants legs
- Knees should be Ergonomically shaped, with reinforcements and sewn-in knee pads made of water repellent cellulose rubber
- The pant should be CE certified meeting the requirements of EN 469 :2005-02, The test report for the compliance should be attached with the product
- It should also pass through Ralph Manikin Testing as per ISO 13506: 2008. Necessary Test Report to be enclosed
- Article 11B Certificate for the Pant, showing name of the Manufacturer and complete address of the place of production certifying PPE Category III Compliance is Mandatory
- Material combination of the jacket & the pant should be as follows:

OUTER SHELL	Nomex III A, aramide fabric (a blend of aramide, para aramide) and shall be antistatic.
MOISTURE BARRIER	PU/PTFE Membrane, inherently flame retardant fabric on basofil/Inherent Non Woven Fabric.
THERMAL LINER	FR felt quilted to FR Face cloth.

Helmet with Visor

1. Helmet with visor should be Certified to EN 443: 2008 or NEPA 1971: 2007 standards or higher.
2. Helmet should be Red/Yellow-green/White/Orange in colour.
3. Helmet should be made of Composite Fibre Glass capable of providing full protection even against shorter flash over flame temperature exposures of up to minimum 1000°C. (Test Certificate for the same should be provided).
4. Helmet with visor should have a modular design whereby the head is completely protected against flames.
5. Visor provided should be capable of withstanding extreme heat, impact.
6. Visor should be retractable type and should go inside the helmet shell when retracted.
7. The design of the Helmet should facilitate the passage of air inside the helmet.
8. The helmet should have provision for fixing 2 attachments together (Torches, Communication System etc.)

9. The helmet should have a Neck Guard made of Flame Retardant Materials.
10. The helmet should have a possibility of wearing goggles or Breathing Mask with the visor pulled down.
11. Weight of the helmet with visor should be 1.5kg. (Approx.)
12. Interior shock absorption feature should be available for fitting various head size circumference (52-66) cm of fireman.
13. The helmet shall be provided with a detachable light on the front to facilitate the wearer with enough light to work in darkness. The light shall have minimum luminescence of 100 lumen, shall be intrinsically safe and shall have IP 67 rating. The light shall have minimum 5 hours runtime at low beam and Minimum 1 hour runtime at High beam. The light shall be provided with rechargeable Lithium Batteries. Charger shall be supplied along with each helmet.
14. Sample should be produced before the Technical committee for technical evaluation as and when asked.
15. A warranty of 12 months shall be provided by the supplier.

Fire Fighter Boot

- | | |
|------------|---|
| Colour | Yellow |
| Size range | 38 to 48 |
| Material | Rubber compounds containing fire extinguishing additives, mixed FR cotton fabric lining giving increased abrasion resistance, sock lining increasing antistatic properties. |
| Outsole | With Steel anti-perforation insert, resistant to oil, fuels, acids and temperature to 250 Degrees C and antistatic construction. |
| Insole | With anatomic replaceable innersole washable in water, absorbing treads energy in heel. |
| Weight | 2 to 2.5 kg per pair. |
- The boot should be CE Certified meeting the requirements of EN 15090 type 2, The test report for the compliance should be attached with the product.
 - It should also pass through Ralph Manikin Testing as per ISO 13506: 2008. Necessary Test Report to be enclosed.
 - Article 11B Certificate, showing name of the Manufacturer and complete Address of the place of production Certifying PPE Category III Compliance is Mandatory.

Gloves

Outer Shell	Heat Resistant FR Leather
Second layer	Aramid Knit Fabric
Lining	Membrane
Thermal final Layer	FR Fleece fabric
Retro reflective Trim on Back side	3M

Design

Fire fighter gloves should be of Five finger type made from heat resistant FR Leather having the thermal lining of aramid knit fabric and Water proof membrane lining and final layer of FR Face cloth lining. The Fire Fighter Gloves should have FR Knitted rib at the wrist portion to have the better grip. Fire fighter gloves should CE marked Certified to EN 659 Standard and, The test report for the compliance should be attached with the product. The gloves should provided with retro reflective trim on back side to have the better visibility. Article 11A or 11B Certificate for the Gloves Certifying PPE Category III Compliance is Mandatory.

Fire Fighter Anti-Flash Hood

The hood shall be made from inherently flame retardant knitted fabric. The hood shall protect the Fire Man from any flash of heat. The hood should be EN approved as per EN 13911 and CE marked. Article 11B Certificate for the hood showing the place of manufacture.

General

- All the above mentioned items shall be supplied in sturdy carry case along with the CE Certificate for above mentioned standards.
- Authorisation from the Fibre supplier to the manufacturer of Fire Suit (Jacket & Pant) along with TLA (Trade Licence Agreement) between the Fibre Supplier and Manufacturer of Fire Suit (Jacket & Pant) to sell the product in India is mandatory. Authorisation must be enclosed along with the offer.
- Authorisation from the Manufacturer of Fireman Boot to the bidder against the tender is mandatory.
- Authorisation from the Manufacturer of Fireman Gloves & Hood to the bidder against the tender is mandatory.
- Authorisation letter should be uploaded along with Technical Bid.
- Make, Brand and Model No. shall be mentioned and catalogue to be uploaded.
- Article 11B Certificate for the Fire Suit (Jacket & Pant), Hood and Gloves should mandatory.
- The Fire Suit should be tested for Heat and Flame Protection as per Manikin Test Standard ISO 13506. This standard will predict Burn injury giving rise to pain arising out of 1st, 2nd and 3rd Degree Burn.

III. *Technical Specification of Medical First Responder/ Basic Life Saving Kit (First Aid Kit) (2 Nos.)*

<i>Sl. No.</i>	<i>Items</i>	<i>Nos.</i>
(1)	(2)	(3)
1	MFR Bag	1
2	Soft Stretcher	1
3	Examination Gloves Pair	10
4	LED Torch Light with Battery	1
5	Face Mask 10 Pcs	1
6	Digital Thermometer	1
7	Normal Saline 100ml	1
8	Kindney Tray Plastic	1
9	Syringes 10ml	2
10	Syringes 5ml	2
11	Syringes 2ml	2

(1)	(2)	(3)
12	Hand Sanitizer 50ml	2
13	Measuring Cup 50ml	1
14	Adhesive Plasters	25
15	Cotton Wool 50gms	1
16	Sterile Wound Dressing 3 Sizes	3
17	Paracetamol 500MG, 10'S	2
18	Antiseptic Cream 10gms	3
19	Sterile Gauze Swabs Pack of 10's	1
20	Instant Cold Compress	3

Conditions

I. General

1. Competent manufacturers or their authorised dealers/suppliers with adequate stock and spares and repair capabilities for the supply can participate in the e-tender.
2. The materials should conform to the technical standards and specifications attached to this notice and should be supplied as per the directions of this Department.
3. Any firm whose Proprietor, Partner or Director is involved in a Vigilance Case has been charge sheeted and pending trial at court in connection with fabrication/supply of similar product made earlier to this department/Kerala Government are not eligible to participate and shall be barred from participating in this e-tender.
4. The tenderers should produce latest solvency certificate of ₹ 1 Lakh or more.
5. The bidder should have supplied at least 10 Nos. during the last 3 years. The copies of supply order for supplies placed by States, Union Territories, and Public Sector Undertakings during the Calendar Year 2015, 16 & 17 should be produced in support of previous experience.
6. For obtaining Digital Signature Certificate (DSC) and necessary portal enrolment bidders can visit the website <https://etenders.kerala.gov.in>.
7. All bid / tender documents are to be submitted online only and in the designated Online Cover(s)/envelope(s) in the www.etenders.kerala.gov.in website.
8. The tender fee and EMD shall be received only through online payment SBI/SBI NEFT.
9. e-tenders submitted manually/through post will not be entertained.
10. Late e-tenders will not be accepted.
11. Rates should be quoted in Indian currency including all taxes and transportation charges.
12. Pamphlets, Photograph, Drawings, CD etc. should be forwarded/uploaded along with the e-tender.
13. The materials should be delivered within 45 days from receipt of supply order.
14. 100% payment will be effected against delivery at Thiruvananthapuram and acceptance by an acceptance committee.
15. A Warranty of 12 months for Fire Suit & First Aid Kit and 36 months for the LED Torch from the date of acceptance of the item by the Department shall be provided by the supplier.
16. If the supplier is not in a position to repair the equipment or accessories provided, they shall arrange for total replacement of that particular item, as the case may be up to a period of 3 year from the date of acceptance of the materials by the department at Thiruvananthapuram.

17. The vendor shall be responsible for the maintenance of the materials for any defects or damages due to bad workmanship or of any inferior quality material, accessories, apparatuses etc.
18. Anybody attempting to offer bribe or otherwise influence in any manner the officials of the Kerala Forest Department or its supervisory levels in the Government will be disqualified.
19. All other charges and expenses related should be borne by the supplier.
20. Bidders will be directed to the payment gateway page of the State Bank of India. There are two options – State Bank of India (SBI) Net banking payment, payment through NEFT from other banks to the payment gateway of SBI.
21. Tenders will be opened online in the presence of such tenderers or their authorized representatives who have logged in before the prescribed time of opening of technical & financial bids.
22. If the date fixed for opening happens to be a holiday/unable to open the tender due to technical issues, the tenders will be opened in the next working day, at the same time and place.

II. *Penalty*

In case the successful tenderer could not supply the items as per the agreement within the specified delivery period, penalty will be charged @ 1% of the total value of the contract for the initial first month after the allowed supply period and thereafter enhancement @ 2% of the value of the contract for each subsequent month of delay in supply and installation, subject to a maximum of 5%. In case the contract is not completely and satisfactorily performed, the Kerala Forest Department has the right to terminate the contract and to arrange at the risk and cost of the successful tenderer to supply and work from alternate sources at their discretion and to forfeit the security deposit. The cost of making alternative arrangement will also be recovered from the tenderer.

In the case of extension of time the tenderer may request to the Agreement Authority well in advance, if extension is required. Considering the eligibility of the request, if Agreement Authority satisfies about the situation, a fair and reasonable extension of time for completion of the work can be allowed with or without imposing penalty as the authority deems fit.

III. *E-tender Cover System*

The tender has two covers.

1. Technical cover
 2. Financial cover
1. The first cover i.e., the technical cover shall be uploaded with the following document.
 - (i) The bidder should upload duly signed copies of all tender papers and all the supporting documents prescribed in the e-tender notice.
 - (ii) Valid PAN and ID proof of the Manufacturer/Dealer/Supplier.
 - (iii) Valid GST Registration Certificate of the Manufacturer/Dealer/Supplier.
 - (iv) The Bidder should prepare the specification compliance statement in the prescribed proforma (Format-I) and upload it duly signed. The Specification Compliance Statement should contain all the details in the Departmental technical specifications and the compliance to the same to be properly marked and deviation, if any, shall be marked in the compliance statement.
 - (v) Scanned copy of the agreement in the prescribed format (Format-II) in Kerala Stamp paper worth ₹ 200.
 - (vi) Brochures of the product intended to supply.

- (vii) Work experience certificate, O.E.M Authorisation Letter and other relevant details.
- (viii) Scanned copies of the declaration (Format – III) by the bidder on Kerala Stamp Paper worth ₹ 200 to the effect that no Vigilance Case has been charge sheeted and pending trial at Court against him/his partner/s or any of his directors in connection with fabrication/supply of similar product made earlier to this Department.

2. The second cover i.e., the Financial Bid cover

- (i) The rate can be quoted in the BOQ.
- (ii) Rates should be quoted in Indian currency including all taxes, transportation charges etc.
- (iii) Financial evaluation will be done based on the total amount quoted for the entire items.

IV. *Tender Opening and evaluation*

- (a) There will not be any further communications about the opening of the technical and financial bids separately. Soon on opening the technical bid of e-tenders, the committee constituted to evaluate the technical aspects, will meet and scrutinize the technical specification of equipments submitted with the e-tender.
- (b) During evaluation, the tenders will be first evaluated for the compliance of Departmental Technical Specification. Only those tenders which comply the Departmental Technical Specifications will be considered for subsequent financial evaluation.
- (c) The financial bid belonging to those manufactures/dealers/suppliers who qualified in the technical bid of the equipment as required above by the Kerala Forest and Wildlife Department alone will be considered subject to the conditions in Administrative Sanction or any other directions from the Government.
- (d) On finalization of technical evaluation, the second cover i.e., the financial bid of the concerned competent firm will be evaluated by the Kerala Forest and Wildlife Department for consideration.
- (e) The originals of Technical specification compliance statement of the product, agreement in Kerala Stamp Paper worth ₹ 200, the declaration on Kerala Stamp Paper worth ₹ 200 and Brouchers/Photograph/Diagrams of the fabrication and accessories, OEM Authorisation Letter, if any, and other documents shall be produced before the undersigned soon after the Financial Bid opening.
- (f) After opening the financial bid, financial evaluation will be done and the details will be uploaded in the financial evaluation field of the e-tender site. The decision of the Departmental Purchase Committee (DPC) will be final on the admissibility of the tender and thereafter awarding of the contract.
- (g) The right of acceptance or rejection of e-tender or cancelling the tender without assigning any reason, at any stage of tendering, is solemnly vested with the Additional Principal Chief Conservator of Forests (F, B & A), Kerala Forest and Wildlife Department or a committee appointed by him.
- (h) The rules and regulations prescribed for e-tenders by the Government of Kerala/Store Purchase Manual, Government of Kerala shall be applicable to this e-tender also. If any tenderer wants any clarification on any aspect of the tender, he/she can send email to apccf-d.for@kerala.gov.in or fax to 0471-2337538.
- (i) Details with respect to the e-tender and the details of specifications of the item to be purchased can be obtained from the e-tender website <https://etenders.kerala.gov.in>.
- (j) Any legal dispute that may arise in relation to the e-tender formalities will be restricted to the jurisdiction of Thiruvananthapuram District Court.

Office of the Addl. Principal,
Chief Conservator of Forest,
(F, B & A), Thiruvananthapuram.

(Sd.)
*Additional Principal Chief Conservator
of Forests (F, B & A)*
(For and on behalf of the Governor of Kerala).

പുനർ ഇ-ദർഘാസ് പരസ്യം

നമ്പർ ക്യൂ.സി 2-270/2017.

2018 സെപ്റ്റംബർ 24.

കേരള ഗവർണ്ണർക്കുവേണ്ടി കൊല്ലം ദക്ഷിണ മേഖല ചീഫ് ഫോറസ്റ്റ് കൺസർവേറ്റർ & എഫ്. ഡി. എ. ചെയർമാന്റെ അധീനതയിലുള്ള പുനലൂർ ഡിവിഷനിലെ താഴെ പറയുന്ന സ്ഥലങ്ങളിൽ 5 ലൈൻ സോളാർഫെൻസിംഗ് സ്ഥാപിക്കുന്ന പ്രവൃത്തികൾക്ക് ഗുണനിലവാരമുള്ളതും ISO അംഗീകാരമുള്ളതുമായ സാമഗ്രികൾ ഉപയോഗിച്ച് വനം-വന്യജീവി വകുപ്പിലോ മറ്റ് സർക്കാർ വകുപ്പുകളിലോ ഇത്തരം പ്രവൃത്തികൾ ചെയ്ത് 5 വർഷത്തിൽ കുറയാത്ത മുൻപരിചയമുള്ള പൊതുമരാമത്ത് വകുപ്പിൽ രജിസ്റ്റർ ചെയ്തിട്ടുള്ള നിശ്ചിത യോഗ്യതയുള്ള കരാറുകാരിൽ/സ്ഥാപനങ്ങളിൽ നിന്നും ഓൺലൈൻ ദർഘാസുകൾ ക്ഷണിക്കുന്നു. ടി പ്രവൃത്തികൾക്ക് ഒരു വർഷം വാറണ്ടിയും തുടർന്ന് 3 വർഷം AMC-യും ഉണ്ടായിരിക്കുന്നതാണ്. ദർഘാസ് പ്രമാണങ്ങളും ദർഘാസ് ഷെഡ്യൂളുകളും www.etenders.kerala.gov.in എന്ന വെബ്സൈറ്റിൽ ലഭ്യമാണ്. ദർഘാസിനോടൊപ്പം സമർപ്പിക്കുന്നതിനുള്ള നിരതദ്രവ്യം, ദർഘാസ് പ്രമാണ വില എന്നിവ SBI-യുടെ Internet online Banking വഴിയോ മറ്റ് ബാങ്കുകളുടെ കാര്യത്തിൽ NEFT വഴിയോ ഓൺലൈൻ ടെണ്ടറിനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്.

എല്ലാ ടെണ്ടർ പ്രമാണങ്ങളും www.etenders.kerala.gov.in എന്ന വെബ്സൈറ്റിൽ കാണിച്ചിരിക്കുന്ന ഓൺലൈൻ കവറുകളിൽ ഓൺലൈനായിമാത്രം സമർപ്പിക്കേണ്ടതാണ്. ദർഘാസുകൾ www.etenders.kerala.gov.in എന്ന വെബ്സൈറ്റിലൂടെ ഓൺലൈനായി മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ. നേരിട്ടോ തപാൽമാർഗ്ഗമോ ലഭിക്കുന്ന ദർഘാസുകൾ ഒരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല. നിശ്ചിത സമയപരിധിക്കുശേഷം ലഭിക്കുന്ന ടെണ്ടറുകൾ സ്വീകരിക്കുന്നതല്ല.

ദർഘാസ് ഫോറത്തിന്റെ വില, പ്രവൃത്തിയുടെ ഉദ്ദേശിക്കുന്ന അടങ്കൽ തുക എന്നിവ താഴെപറയും പ്രകാരമാണ്. ടി വിവരങ്ങൾ ഏകദേശം മാത്രമാണ്. യഥാർത്ഥ തുകയും വിവരങ്ങളും ഓൺലൈനിൽ ലഭ്യമായിരിക്കും.

ഡിവിഷൻ—പുനലൂർ.

പ്രവൃത്തിയുടെ പേരും ഉദ്ദേശ അടങ്കൽ തുകയും—Supply, installation, commissioning and maintenance of solar power fencing (including warranty for 1 year and 3 years AMC) at Poombara colony to Neduvannoorkkadavu in Kalamkundu Section of Anchal range during 2017-18 (2 km)—` 4,17,000.

നിരതദ്രവ്യം—` 10,500.

ദർഘാസ് ഫോറത്തിന്റെ വില—` 850 + G. S. T.

ദർഘാസ് പ്രമാണങ്ങളുടെ വിൽപ്പന—www.etenders.kerala.gov.in എന്ന വെബ്സൈറ്റിൽ നിന്നും ഡൗൺലോഡ് ചെയ്യാവുന്നതാണ്.

കരാറുകാരുടെ ക്ലാസ്സ്—A, B, C & D Class.

ഡിവിഷൻ/റെയിഞ്ച്—പുനലൂർ ഡിവിഷൻ, അഞ്ചൽ റെയിഞ്ച്.

പ്രവൃത്തി ചെയ്തു തീർക്കേണ്ട കാലാവധി—25 ദിവസം.

ദർഘാസ് പ്രമാണം വെബ്സൈറ്റിൽ ലഭ്യമാകുന്ന തീയതിയും സമയവും—17-10-2018 രാവിലെ 10 മണി മുതൽ.

ദർഘാസ് വെബ്സൈറ്റിൽ സമർപ്പിക്കാവുന്ന തീയതിയും സമയവും—17-10-2018 രാവിലെ 10 മണി മുതൽ 30-10-2018 വൈകിട്ട് 5 മണി വരെ.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—31-10-2018 ഉച്ചയ്ക്കുശേഷം 3 മണി.

ഓൺലൈൻ ടെണ്ടറിനോടൊപ്പം ` 200-ന്റെ കേരള സർക്കാരിന്റെ മുദ്രപ്പത്രത്തിൽ തയ്യാറാക്കി ഒപ്പിട്ട പ്രാഥമിക ഉടമ്പടി സ്കാൻ ചെയ്ത മറ്റു രേഖകളുടെ പകർപ്പ് EMD ഒഴിവാക്കുന്നതിനുള്ള സർട്ടിഫിക്കറ്റ് (ഉണ്ടെങ്കിൽ) മുതലായവ ഓൺലൈനായി സമർപ്പിക്കേണ്ടതും ഇപ്രകാരം ഓൺലൈനായി സമർപ്പിക്കുന്ന രേഖകൾ സ്പീഡ് പോസ്റ്റ്/രജി.പോസ്റ്റ് ആയി കൊല്ലം ദക്ഷിണ മേഖല ചീഫ് ഫോറസ്റ്റ് കൺസർവേറ്റർ & എഫ്. ഡി. എ. ചെയർമാൻ, വനശ്രീ, ചിന്നക്കട, കൊല്ലം-691 001 മുൻപാകെ ടെണ്ടർ തുറക്കുന്ന തീയതിക്കുമുൻപായി സമർപ്പിക്കേണ്ടതുമാണ്. ഇപ്രകാരം സമർപ്പിക്കാത്തതും അവയുടെ ഒറിജിനൽ ടെണ്ടർ തുറക്കുന്നതിനുമുമ്പ് സമർപ്പിക്കാത്തതുമായ ദർഘാസുകൾ നിരസിക്കപ്പെടുന്നതാണ്. ഇ-ടെണ്ടറുമായി ബന്ധപ്പെട്ട മറ്റു വിവരങ്ങൾ NIC/KITM-ൽ നിന്നോ www.etenders.kerala.gov.in എന്ന വെബ്സൈറ്റിൽ പറഞ്ഞിരിക്കുന്ന contact us-ൽ നിന്നോ ഈ ഓഫീസിൽ നിന്നോ ഓഫീസ് സമയത്ത് അറിയാവുന്നതാണ്. ഇ-പേമെന്റിന് ആവശ്യമായ വിവരങ്ങൾ (കരാറുകാരൻ ഇടപാടു നടത്തുന്ന കോർ ബാങ്കിംഗ് സൗകര്യമുള്ള ബാങ്ക് അക്കൗണ്ടിന്റെ വിശദവിവരങ്ങളും ഇ-മെയിൽ അഡ്രസും) ദർഘാസിനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്. ഈ വിവരങ്ങൾ ഉൾപ്പെടുത്താത്ത ദർഘാസുകൾ നിരസിക്കുന്നതാണ്. ടെക്നിക്കൽ ബിഡും ഫിനാൻഷ്യൽ ബിഡും അതിനായി പറഞ്ഞിരിക്കുന്ന അതാതു കവറുകളിൽ മാത്രം സമർപ്പിക്കേണ്ടതാണ്. കരാറുകാർ വിവരങ്ങൾ അപ്ലോഡ് ചെയ്യുന്നതിലും മറ്റും ഉണ്ടാകുന്ന അസൗകര്യങ്ങൾക്കും നഷ്ടത്തിനും

വനം വകുപ്പ് ഉത്തരവാദി ആയിരിക്കുന്നതല്ല. ടെണ്ടർ തുറക്കുന്ന തീയതി ഒരു പൊതു അവധിയായി പ്രഖ്യാപിക്കുകയോ സാങ്കേതികമായ മറ്റേതെങ്കിലും കാരണങ്ങളാലോ ടെണ്ടർ തുറക്കാതെ വന്നാൽ തൊട്ടടുത്ത പ്രവൃത്തി ദിവസം അതേ സമയത്തും സ്ഥലത്തും ദർഘാസുകൾ തുറക്കുന്നതായിരിക്കും. കരാറുകാരുടെയോ അവരുടെ പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ കൊല്ലം ദക്ഷിണ മേഖല ചീഫ് ഫോറസ്റ്റ് കൺസർവേറ്റർ & എഫ്. ഡി. എ. ചെയർമാൻ ദർഘാസ തുറക്കുന്നതാണ്. കരാറുകാരോ അവരുടെ പ്രതിനിധികളോ സന്നിഹിതരല്ലെങ്കിലും കൊല്ലം ദക്ഷിണ മേഖല ചീഫ് ഫോറസ്റ്റ് കൺസർവേറ്റർ & എഫ്. ഡി. എ. ചെയർമാൻ ദർഘാസ തുറക്കുന്നതാണ്.

ദർഘാസ സംബന്ധമായി വനം വകുപ്പിലും പി. ഡബ്ല്യു. ഡി.-യിലും നിലവിലുള്ള എല്ലാ നിബന്ധനകളും സ്റ്റോർ പർച്ചേസ് റൂളും ഈ ദർഘാസാനുമതി ബാധകമായിരിക്കും.

കൂടുതൽ വിവരങ്ങൾ കൊല്ലം ദക്ഷിണ മേഖല ചീഫ് ഫോറസ്റ്റ് കൺസർവേറ്റർ & എഫ്. ഡി. എ. ചെയർമാന്റെ കാര്യാലയത്തിൽ നിന്നും (ഫോൺ : 0474-2742660) പ്രവർത്തി ദിവസങ്ങളിൽ ലഭ്യമാണ്.

ചീഫ് ഫോറസ്റ്റ് കൺസർവേറ്ററുടെ കാര്യാലയം,
ദക്ഷിണ മേഖല, കൊല്ലം.

കെ. വിജയാനന്ദൻ IFS,
ചീഫ് ഫോറസ്റ്റ് കൺസർവേറ്റർ,
ദക്ഷിണ മേഖല, കൊല്ലം ആന്റ്
ചെയർമാൻ, എഫ്.ഡി.എ.

ഇ-ദർഘാസ പരസ്യം

(1)

[ടെണ്ടർ ഐഡി_2018_FD 236599_1]

ടെണ്ടർ റഫറൻസ് നമ്പർ 01/2018-19/തൃശ്ശൂർ FDA SPV PZP.
2018 ഒക്ടോബർ 4.

തൃശ്ശൂർ സുവോളജിക്കൽ പാർക്കിൽ നഴ്സറി നിർമ്മാണത്തിന്റെ ഭാഗമായുള്ള സ്ഥലം നിരപ്പാക്കൽ, ഷേഡ് ഹൗസ് നിർമ്മാണം, ജലവിതരണ സംവിധാനം ഏർപ്പെടുത്തൽ എന്നിവയ്ക്കായി സംസ്ഥാന/കേന്ദ്ര സർക്കാർ വകുപ്പുകളിൽ രജിസ്റ്റർ ചെയ്തിട്ടുള്ള യോഗ്യതയുള്ള കോൺട്രാക്ടർമാരിൽ നിന്നും കേരള സർക്കാരിന്റെ ഇ-ജിപി വെബ്സൈറ്റിലൂടെ (www.etenders.kerala.gov.in) ഓൺലൈനായി ടെണ്ടറുകൾ ക്ഷണിക്കുന്നു.

അടങ്കൽ തുക—` 16,55,000.

ബിഡ് സെക്യൂരിറ്റി തുക—` 41,375.

ടെണ്ടർ ഫീ—` 2,800.

പൂർത്തീകരണ കാലാവധി—3 മാസം.

പരസ്യ തീയതി—29-9-2018.

ഓൺലൈനിലൂടെ ടെണ്ടർ സമർപ്പിക്കേണ്ട തീയതിയും സമയവും—24-10-2018, 5 മണി.

ടെണ്ടർ തുറക്കുന്ന തീയതിയും സമയവും—29-10-2018, 11 മണി.

ഇ-ടെണ്ടർ സംബന്ധിക്കുന്ന വിശദവിവരങ്ങൾ കേരള ഗവൺമെന്റിന്റെ ഇ-ടെണ്ടർ വെബ്സൈറ്റിൽ പ്രസിദ്ധപ്പെടുത്തിയിട്ടുള്ള ടെണ്ടർ പരസ്യത്തിൽ ലഭ്യമാണ്. ഓൺലൈൻ ടെണ്ടറിന്റെ 1-ാം കവറിൽ പറഞ്ഞിട്ടുള്ള രേഖകളുടെ സാക്ഷ്യപ്പെടുത്തിയ പകർപ്പുകൾ തൃശ്ശൂർ സുവോളജിക്കൽ പാർക്ക് ഓഫീസ്, പുത്തൂർ പി. ഒ., കുരിശുമൂല, തൃശ്ശൂർ-680 014 എന്ന വിലാസത്തിൽ ടെണ്ടർ തുറക്കുന്ന സമയത്തിനുമുമ്പ് ലഭ്യമായിരിക്കണം. കൂടുതൽ വിവരങ്ങൾ മേൽ ഓഫീസിൽ നിന്നും ലഭ്യമാകും. ഫോൺ : 9447979176.

[Tender ID 2018_FD_236599_1]

Tender Reference No. 01/2018-19/Thrissur FDA SPV PZP.
4th October 2018.

Qualified Contractors registered with State and Central Government Departments are invited to bid for the Work of Site Development, Shade House Construction & Water Supply Arrangements for Establishing Horticulture Nursery in Puthur Zoological Park through online bid submission process in the e-GP website of Kerala Government (www.etenders.kerala.gov.in).

Estimate Amount—` 16,55,000.

Bid Security Amount—` 41,375.

Tender Fee—` 2,800.

Period of completion—3 months.

Publish date—29-9-2018.

Last date and time for online bid submission—24-10-2018, 5 p. m.

Bid opening date—29-10-2018, 11 a. m.

The details regarding the e-tender are available in the notice inviting tender published in the e-tender website of Kerala Government. The hard copy of the documents mentioned in cover 1 should reach the Office of Thrissur Zoological Park, Puthur P. O., Kurisumoola, Thrissur-680 014 before the bid opening date and time. More details can be had from the above office- Phone : 9447979176.

(2)

No. 2/2018-19.

4th October 2018.

നമ്പർ 2/2018-19. 2018 ഒക്ടോബർ 4.

ലാൻഡ്സ്കേപ്പിംഗ്, ഹോർട്ടികൾച്ചർ എന്നിവയ്ക്കായി വിവിധ ഇനം തൈകൾ ഉൽപ്പാദിപ്പിച്ച് വിതരണം ചെയ്യുന്നതിന് പ്രാവീണ്യമുള്ള വ്യക്തികൾ, സ്ഥാപനങ്ങൾ എന്നിവയിൽ നിന്നും പുത്തൂർ സുവോളജിക്കൽ പാർക്കിലേക്ക് മുള, പാം എന്നീ വർഗ്ഗത്തിൽപ്പെട്ട വിവിധ ഇനം തൈകൾ തയ്യാറാക്കി നൽകുന്നതിന് കേരള സർക്കാരിന്റെ ഇ-ജിപി വെബ് സൈറ്റിലൂടെ (www.etenders.kerala.gov.in) ഓൺലൈനായി ടെണ്ടറുകൾ ക്ഷണിക്കുന്നു.

മുളതൈകൾ—10000 എണ്ണം.

പാം ഇനത്തിൽപ്പെട്ട തൈകൾ—10000 എണ്ണം.

ബിഡ് സെക്യൂരിറ്റി തുക—ആകെ ക്വാട്ടു ചെയ്യുന്ന തുകയുടെ 2.5 ശതമാനം.

ടെണ്ടർ ഫീ—` 2,240.

ഓൺലൈനായി ടെണ്ടർ സമർപ്പിക്കേണ്ട അവസാന തീയതിയും സമയവും—25-10-2018, 5 മണി.

ടെണ്ടർ തുറക്കുന്ന തീയതിയും സമയവും—30-10-2018, 11 മണി.

ജോലി പൂർത്തീകരണ കാലാവധി—12 മാസം.

ഇ-ടെണ്ടർ സംബന്ധിക്കുന്ന വിശദവിവരങ്ങൾ കേരള ഗവൺമെന്റിന്റെ ഇ-ടെണ്ടർ വെബ്സൈറ്റിൽ പ്രസിദ്ധപ്പെടുത്തിയിട്ടുള്ള ടെണ്ടർ പരസ്യത്തിൽ ലഭ്യമാണ്. ഓൺലൈൻ ടെണ്ടറിന്റെ 1-ാം കവറിൽ പറഞ്ഞിട്ടുള്ള രേഖകളുടെ സാക്ഷ്യപ്പെടുത്തിയ പകർപ്പുകൾ തൃശ്ശൂർ സുവോളജിക്കൽ പാർക്ക് ഓഫീസ്, പുത്തൂർ പി. ഒ., കുരിശുമൂല, തൃശ്ശൂർ-680 014 എന്ന വിലാസത്തിൽ ടെണ്ടർ തുറക്കുന്ന സമയത്തിനുമുമ്പ് ലഭ്യമായിരിക്കണം. കൂടുതൽ വിവരങ്ങൾ മേൽ ഓഫീസിൽ നിന്നും ലഭ്യമാകും. ഫോൺ : 9447979176.

Qualified Individuals, Firms, Institutions etc. having experience in developing seedling for landscaping and Horticulture are invited to bid for the supply of seedling of bamboo and palms for planting in Puthur Zoological Park through online bid submission process in the e-GP website of Kerala Government (www.etenders.kerala.gov.in).

Bamboo seedlings—10000 Nos.

Palm seedlings—10000 Nos.

Bid Security Amount—2.5 percent of the total bid amount.

Tender Fee—` 2,240.

Last date for online bid submission—25-10-2018, 5 p. m.

Bid opening date—30-10-2018, 11 a. m.

Period of completion—12 months.

The details regarding the e-tender are available in the notice inviting tender published in the e-tender website of Kerala Government. The hard copy of the documents mentioned in cover 1 should reach the Office of Thrissur Zoological Park, Puthur P. O., Kurisumoola, Thrissur-680 014 before the bid opening date and time. More details can be had from the above office Phone : 9447979176.

(Sd.)

Office of the Chief Conservator of Forests, Thrissur.

Chief Conservator of Forests, Thrissur & CEO of the SPV for Thrissur Zoological Park.

E-TENDER NOTICE

No. D-7392/2016.

26th September 2018.

Online tenders in Two Bid system (Technical and Financial bids) are invited from reputed firms for the "Supply, Installation, Testing and Commissioning of Solar Fencing" for use in Kerala Forest Department by CEO, FDA, Mannarkkad. The Solar Fencing should conform to the technical standards and specifications detailed in Annexure A attached to this notice. Tender documents and schedules are available in the website: www.etenders.kerala.gov.in. The Earnest Money Deposit and tender fee should be submitted through the Internet online banking of SBI or through NEFT for other Banks.

All Bid/Tender documents are to be submitted online only and in the designated online cover (s)/envelope (s) on the www.etenders.kerala.gov.in websiste and tendere submitted manually/through post will not be entertained. Late tenders will not be accepted.

<i>Sl. No.</i>	<i>Tender No. and Item</i>	<i>Length in Kilometer (approx.)</i>	<i>PAC (in Lakhs)</i>	<i>EMD (2.5%)</i>	<i>Tender Fee</i>
1	1/2018-19—Construction of New Solar Power Fencing (5 Strands) from Ummattampadi to Chembuvattakkadu (Division 1) under Attappady Range	2 Km.	3.91	9,775	782+141 (GST)= 923
2	2/2018-19—Construction of New Solar Power Fencing (5 Strands) from Ummattampadi to Chembuvattakkadu (Division 2) under Attappady Range	3 Km.	5.32	13,300	1,064+192 (GST)= 1,256
3	3/2018-19—Construction of New Solar Power Fencing (5 Strands) from Pambanthodu -Cherumala-Odakunnu under Mannarkkad Range	4 Km.	7.1	17,750	1,420+256 (GST)= 1,676
4	4/2018-19—Construction of New Solar Power Fencing (5 Strands) from Vettilachola to Inchikunnu under Mannarkkad Range	3 Km.	5.30	13,250	1,060+191 (GST)= 1,251
5	5/2018-19—Construction of New Solar Power Fencing (5 Strands) from Aanakarnam to Varappara under Mannarkkad Range	4 Km.	7.10	17,750	1,420+256 (GST)= 1,676
6	6/2018-19—Construction of New Solar Power Fencing (5 Strands) from Kottamala to Puliyara under Agali Range	10 Km.	17.70	44,250	2,500+450 (GST)= 2,950

Mode of Payment—Online payment after the successful completion of the works.

Place to be delivered—As per Annexure A.

Date and time from which the tender will be available in the website—17-10-2018, 11 a. m.

Last date and time for receipt of tender (Closing of tender)—24-10-2018 at 5 p. m.

Tender opening date and time—27-10-2018 at 11 a. m.

Period for completion—Within 60 days from the date of agreement.

The length in Kilometers mentioned above is approximate. The KFD will be at liberty to increase or decrease the length/work to be done or may decide not to execute the work at all.

Tenderers are requested to go through the tender conditions before quoting the tender. Online tenders/bids are to be accompanied with a preliminary agreement executed in Kerala Stamp Paper worth ` 200. Tenders/bids received online without the scanned copies of relevant documents, preliminary agreement, will not be considered and shall be summarily rejected. The original copies of the uploaded documents should be submitted to the undersigned on or before the tender opening date. Any further clarifications regarding quoting on this tender/uploading of tender documents can be obtained from NIC/the e-tender Helpdesk number available in the www.etenders.kerala.gov.in website. With respect to the clarifications regarding the tender conditions and execution of works the tenderer can contact the office of the CEO, FDA, Mannarkkad during the office hours. The details regarding e-Payment (Bidder's Bank Account No. where he/she is having core banking facility and email ID) should be submitted along with the tender. Tenders without these details will not be accepted. Technical bid and financial bid shall be submitted in their respective designated online covers.

First the technical bids will be evaluated. After evaluation of the technical bids, the financial bids of those tenderers who are qualified in the technical evaluation will be opened.

The Forest Department will not be responsible for any inconveniences or loss to the Bidder while uploading/downloading the bid.

The Rate/Kilometre and the rate for annual maintenance contract for 3 years beyond the warranty period are to be quoted separately.

ANNEXURE A

Part I Specification of Solar Fencing

The scope of work includes supply, installation, testing, commissioning of solar power fencing systems.

The basic parameters for fencing will be as following:

1. Maximum distance between two sections posts—150 Mtr.
2. Distance between two intermediate posts—6 Metres.
3. Nos. of lines of wire—5 Nos.
4. Height of the fence—7 Feet.

TABLE NO. 1

<i>Sl. No.</i>	<i>Name of Location, Village</i>	<i>Range, Division</i>	<i>Tentative length</i>
1	Ummattampadi to Chembuvattakkadu (Division 1)	Attappady Range	2 Km
2	Ummattampadi to Chembuvattakkadu (Division 2)	Attappady Range	3 Km
3	Pambanthodu-Cherumala-Odakunnu	Mannarkkad Range	4 Km
4	Vettalachola to Inchikunnu	Mannarkkad Range	3 Km
5	Anakarnam to Varappara	Mannarkkad Range	4 Km
6	Kottamala to Puliya	Agali Range	10 Km

The scope of work shall also include the following:

A. Supply, installation, testing and commissioning

1. Collection of all relevant data at the proposed site which is necessary for proper designing, layout, installation and successful commissioning of the system.
2. Preparation & submission of realistic and pragmatic engineering designing of all the necessary device/components and sub-systems that is required for systems. This shall have to be carried out in accordance with the collected field data and general technical requirements/specifications.
3. The design details should clearly indicate the number of wire/lines, distance between wires/lines, number of sections, number of posts, number of corners, number pull through posts, number of intermediate posts and other accessories and justification of the effectiveness of the fencing against each animal to be controlled. The following drawings should be submitted with technical bid Part-I.
 - (a) A section between two intermediate posts
 - (b) Section post
 - (c) Corner post
 - (d) Gate including both posts showing all the lines wires and accessories to be fixed.
 - (e) Grouting details of posts.
4. Supply and transportation of all required materials, components, devices, sub-systems and components of Solar fences to the site and arrangements of safe-keeping and storing them at site.
5. All the civil works related with installation, commissioning of systems.
6. Arrangement of all the material, labour, tools and plants etc. required for proper completion and successful implementation of projects.

7. To provide all essential documents and manuals, clearly explaining the operation and maintenance and trouble shooting of various portions of the systems.
8. To impart necessary training to the technicians/users in each village during installation and commissioning of the systems as well as classroom training after completion of the projects in fault diagnosis and repair.

Part II Guaranteed Technical Specifications of the components to be used for the work

TABLE NO. 2

<i>Description</i>	<i>Specification</i> <i>Base Units</i>	<i>Remarks</i>	<i>Yes/No</i>
(1)	(2)	(3)	(4)
Energizer	Should be Battery Operated. Switch to high, medium and low power settings. Solar panel option to recharge 12 Volt Battery. Full and reduced power output terminal. Should operate at one/different fences independently. Should be capable to energize the length of fence up to 3 Km. Should be suitable for other requirements of the work. Operating voltage at 50 K load-10 Kv Maximum. Other parameters with 1 K Load Operating voltage—6.0-8.0 Kv- At High setting O/p energy—3.5 J minimum— At High setting Peak current—7.0 - 8.0 Amps- At High setting RMS Current—2.4-2.8 Amps- At High setting Output Charge—1.0-1.4 milli-Col.- At High setting Fib. Energy—3.5-4.5 MCA- At High setting Pulse duration—0.01-3 milli-sec. Pulse interval—1.1- 1.4 sec.	<ol style="list-style-type: none"> 1. Must confirm to all National and International Standards of safety and should not be fatal to human and animal life. 2. Registration of the firm in any Govt. Depts. (Like Directorate General of Supplies and Disposals etc.) will be preferred. 	
Solar PV Modules	100 Watts, 12 Volts rating with minimum 10 years warrantee against manufacturing defects.	Must be of CEL/BHEL/REIL/TATA BP Make	
Module stand with post	GI angle, strips and pole 50 NB. Hot dip galvanized to minimum of 30 microns zinc coating thickness. Tilted to 15 degrees. To be grouted properly	To suit PV module	
Battery	12 Volts, 120 Ah low maintenance battery with 3 year guarantee	Must be of Exide/Kirlosker/Union make	
Lightening diverter kit	Must be capable of diverting stray Lightening. The diverter assembly must be adjustable for spark gaps. Adequate earthling to be provided.	With proper earthling system	

(1)	(2)	(3)	(4)
Housing box with post	Made of 16 gauges GI sheet, painted and fixed on 100NB, class B pipe, and must be grouted	Should be capable of housing battery and energizer.	
Accessories			
Earthing system	Must contain earth mixture capable of retaining moisture. 8-mm. Diameter stainless steel rod, non-rusting quality of at least 4 feet length	Should be capable of providing proper earthing to the system	Yes/No
Strain Insulators	Strain Insulator must be of Polycarbonate material and should withstand 15 KV voltages	UV stabilized & Rainwater run-off should be provided on the insulator	(Please specify if better technical specification is quoted)
PP Reel Insulators	Must be of virgin plastic material. Polypropylene or equivalent	UV stabilized. High tensile	
High Tensile wire	2.5 mm. wire dia. High tensile wire with minimum of 230-300 gms./sq.m zinc coated thickness. UTS 140.5kg/mm ² , Break strength of 740 kgs. Zn purity above 99%.	To be guaranteed for more than 10 years	
14 gauge wire	14 gauge wires for binding insulators	High quality zinc coating	
Wire tighteners	In suit tighteners for proper tensioning of wires should be made from Al-alloy non-rusting quality		
Tension springs	Spring steel capable of taking compression loads. Galvanized.		
Joint clamps	Positive locking mechanism. Zinc coating of more than 25 microns.		
Warning sign boards	Polyethylene plastic with statutory colour and signs	Yellow with black letter in local language	
Lead out cable	Must be double insulated withstanding 15 KV voltages. Inner core wire must be hot dip galvanized	For under gate and base unit connection	
Rope gate kit	Steel rope with handle and spring assembly. Handle made of polyethylene	Length of rope to suit gate width	
Tool kit	Should contain : Wire tightener handle, Twisting tool, Pliers, Double ended spanner for clamp tightening		
Drop chain	12.5 mm loop size (of 12 gauge G. I. Wire)	For rivers and streams	
Flood gate controller	Should be capable of automatically cut off the current in the drop chains, in case of floods	To be used in conjunction with drop chains	
Cut out switch	Should be temper proof & capable of withstanding high voltage from energizer	Provision for switching off the power, of a section of the fence by using a removable key should be made	

(1)	(2)	(3)	(4)
Elephant toupees	2.5 mm dia galvanized iron wire and G. I. Clamps should be used	For protection of posts from elephants	
Posts			
Section/ Corner/End/ Pull through posts	50NB Class 'B' pipe-8.5 feet long Hot dip galvanized to more than 60 microns. Stay support 25-mm. diameters with brackets also hot dip galvanized. Must include fasteners. Posts must be grouted 1.5 feet in 2 × 2 × 2 feet size P.C.C. in 1:2:4 cement sand & stone ballast		Yes/No
Intermediate post	More than 60 microns galvanized T' section post 8.5 feet long 25 × 25 × 3 mm., to be inserted 1.5 feet in ground		(Please specify if better technical specification is quoted)
Testers			
Digital volt meter	Must display fence voltage digitally up to 12 kv only. Made of non-shocking plastic		Yes/No.
Xenon flash tube	Capable of flashing with each pulse to monitor the fence. Must be visible from a distance of 1000 m.		(Please specify if better technical specification is quoted)
Neon tester	Neon light measuring the fence for excellent, very good, good and poor marking		

Other General Technical Requirements

The tenderer firm shall have:

1. ISO 9001 Certification preferably for “design, manufacture, install, maintaining the power fence for animal control.
2. Test report from any Govt. test laboratory to confirm the required technical specification of the energizer.
3. Test reports from any reputed test laboratory to confirm the required technical specification of other major components.

(Attach the attested photocopies of all the above documents).

(Sd.)

*Chief Executive Officer,
FDA & Divisional
Forest Officer.*

Office of the Divisional Forest Officer,
Mannarkkad.

ദർഘാസ് പരസ്യം

നമ്പർ എ-101/2018. 2018 ഒക്ടോബർ 3.

കേരള വനം-വന്യജീവി വകുപ്പിൽ സർക്കാർ ഉത്തരവ് (എം. എസ്.) നമ്പർ 26/2017 വനം തീയതി 20-5-2017 പ്രകാരം രജിസ്റ്റർ ചെയ്തിട്ടുള്ള നിലവിൽ യോഗ്യരായ 'എ, ബി, സി' ക്ലാസ്സ് കരാറുകാരിൽ നിന്നും താഴെ പറയുന്ന പ്രവൃത്തികൾ ചെയ്യുന്നതിന് പ്രത്യേകം മുദ്രവെച്ച കവറുകളിൽ ദർഘാസ് ക്ഷണിക്കുന്നു. സാമൂഹ്യ വനവൽക്കരണ വിഭാഗം കാസറഗോഡ് ഡിവിഷൻ പരിധിയിലുള്ള കാസറഗോഡ്, ഹോസ്ദുർഗ് സാമൂഹ്യ വനവൽക്കരണം റെയിഞ്ചുകളിലെ നഴ്സറികളിൽ 2018-19 & 2019-20 വർഷത്തേക്ക് മദർ ബെഡ് നഴ്സറി, കൂടതെകൾ എന്നിവ ഉൽപ്പാദിപ്പിച്ച് വിതരണം ചെയ്യുന്നതിന് താൽപര്യമുള്ള യോഗ്യരായ രജിസ്റ്റേർഡ് കരാറുകാരിൽ നിന്നും താഴെ വിവരിക്കുന്ന തരത്തിൽ മുദ്രവെച്ച ദർഘാസുകൾ ക്ഷണിച്ചു കൊള്ളുന്നു.

ക്രമ നമ്പർ	ദർഘാസ് നമ്പരും പ്രവർത്തിയുടെ പേരും അടങ്കൽ തുകയും	നിരതദ്രവ്യം
(1)	(2)	(3)
1	24/2018-19—ഹോസ്ദുർഗ് സാമൂഹ്യ വനവൽക്കരണം റെയിഞ്ചിലെ ചേറ്റുകുണ്ട് എന്ന സ്ഥലത്ത് 34 എണ്ണം വിവിധയിനം മദർ ബെഡ് നഴ്സറി എടുക്കൽ— 3,50,000	8,750
2	25/2018-19—ഹോസ്ദുർഗ് സാമൂഹ്യ വനവൽക്കരണം റെയിഞ്ചിലെ ചേറ്റുകുണ്ട് എന്ന സ്ഥലത്ത് 50000 വിവിധയിനം കൂടതെ നഴ്സറി എടുക്കൽ— 4,55,000	11,375
3	26/2018-19—ഹോസ്ദുർഗ് സാമൂഹ്യ വനവൽക്കരണം റെയിഞ്ചിലെ മാണിക്കോത്ത് എന്ന സ്ഥലത്ത് 34 എണ്ണം വിവിധയിനം മദർ ബെഡ് നഴ്സറി എടുക്കൽ— 3,50,000	8,750
4	27/2018-19—ഹോസ്ദുർഗ് സാമൂഹ്യ വനവൽക്കരണം റെയിഞ്ചിലെ മാണിക്കോത്ത് എന്ന സ്ഥലത്ത് 50000 വിവിധയിനം കൂടതെ നഴ്സറി എടുക്കൽ— 4,55,000	11,375
5	28/2018-19—ഹോസ്ദുർഗ് സാമൂഹ്യ വനവൽക്കരണം റെയിഞ്ചിലെ ഇടയിലക്കാട് സൗത്ത് എന്ന സ്ഥലത്ത് 34 എണ്ണം വിവിധയിനം മദർ ബെഡ് നഴ്സറി എടുക്കൽ— 3,50,000	8,750
6	29/2018-19—ഹോസ്ദുർഗ് സാമൂഹ്യ വനവൽക്കരണം റെയിഞ്ചിലെ ഇടയിലക്കാട് സൗത്ത് എന്ന സ്ഥലത്ത് 50000 വിവിധ ഇനം കൂടതെ നഴ്സറി എടുക്കൽ— 4,55,000	11,375
7	30/2018-19—ഹോസ്ദുർഗ് സാമൂഹ്യ വനവൽക്കരണം റെയിഞ്ചിലെ ഇടയിലക്കാട് നോർത്ത് എന്ന സ്ഥലത്ത് 34 എണ്ണം വിവിധയിനം മദർ ബെഡ് നഴ്സറി എടുക്കൽ— 3,50,000	8,750

(1)	(2)	(3)
8	31/2018-19—ഹോസ്ദുർഗ് സാമൂഹ്യ വനവൽക്കരണം റെയിഞ്ചിലെ ഇടയിലക്കാട് നോർത്ത് എന്ന സ്ഥലത്ത് 50000 വിവിധ ഇനം കൂടതെ നഴ്സറി എടുക്കൽ— 4,55,000	11,375
9	32/2018-19—കാസറഗോഡ് സാമൂഹ്യ വനവൽക്കരണം റെയിഞ്ചിലെ അണങ്കൂർ എന്ന സ്ഥലത്ത് 34 എണ്ണം വിവിധയിനം മദർ ബെഡ് നഴ്സറി എടുക്കൽ— 3,50,000	8,750
10	33/2018-19—കാസറഗോഡ് സാമൂഹ്യ വനവൽക്കരണം റെയിഞ്ചിലെ അണങ്കൂർ എന്ന സ്ഥലത്ത് 50000 വിവിധയിനം കൂടതെ നഴ്സറി എടുക്കൽ— 4,55,000	11,375
11	34/2018-19—കാസറഗോഡ് സാമൂഹ്യ വനവൽക്കരണം റെയിഞ്ചിലെ കോട്ടൂർ എന്ന സ്ഥലത്ത് 34 എണ്ണം വിവിധയിനം മദർ ബെഡ് നഴ്സറി എടുക്കൽ— 3,50,000	8,750
12	35/2018-19—കാസറഗോഡ് സാമൂഹ്യ വനവൽക്കരണം റെയിഞ്ചിലെ കോട്ടൂർ എന്ന സ്ഥലത്ത് 50000 വിവിധയിനം കൂടതെ നഴ്സറി എടുക്കൽ— 4,55,000	11,375
13	36/2018-19—കാസറഗോഡ് സാമൂഹ്യ വനവൽക്കരണം റെയിഞ്ചിലെ മജീർപ്പള്ള എന്ന സ്ഥലത്ത് 34 എണ്ണം വിവിധയിനം മദർ ബെഡ് നഴ്സറി എടുക്കൽ— 3,50,000	8,750
14	37/2018-19—കാസറഗോഡ് സാമൂഹ്യ വനവൽക്കരണം റെയിഞ്ചിലെ മജീർപ്പള്ള എന്ന സ്ഥലത്ത് 50000 വിവിധയിനം കൂടതെ നഴ്സറി എടുക്കൽ— 4,55,000	11,375

അടിസ്ഥാന നിരക്ക്— 15.96. (മദർബെഡ്ഡിനും ബാസ്ക്കറ്റഡ് ബെഡ്ഡിനും ഒരുമിച്ച്).

ദർഘാസ് ഫോറത്തിന്റെ വില— ക്രമനമ്പർ 1, 3, 5, 7, 9, 11, 13 ഇവയ്ക്ക് 735 + ജി. എസ്. ടി., മറ്റുള്ളവയ്ക്ക് 956 + ജി. എസ്. ടി.

ശീർഷകം—2406-01-800-55-00-01-Extn.Forestry (P).

ദർഘാസ് പ്രകാരം രേഖപ്പെടുത്തിയിട്ടുള്ള അളവുകളിൽ ആവശ്യാനുസരണം വ്യത്യാസം ഉണ്ടാകാവുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ 25-10-2018, 1 മണിവരെ കാസറഗോഡ് സോഷ്യൽ ഫോറസ്ട്രി ഡിവിഷൻ അസിസ്റ്റന്റ് ഫോറസ്റ്റ് കൺസർവേറ്ററുടെ ഓഫീസിൽ നിന്നും ലഭിക്കുന്നതാണ്.

പുരിപ്പിച്ച ദർഘാസ് ഫോറങ്ങൾ അന്നേദിവസം 3 മണിവരെ സ്വീകരിക്കുന്നതും ടെണ്ടർ ഭാഗം-1, 3.30 മണിക്ക് സ്ഥലത്ത് ഹാജരുള്ള ദർഘാസുകാരുടെ കൂടി സാന്നിധ്യത്തിൽ തുറന്ന് പരിശോധിക്കുന്നതും യോഗ്യതയുള്ളവരുടെ മാത്രം ടെണ്ടർ ഭാഗം-2 അപ്പോൾ നിശ്ചയിക്കുന്ന സമയത്ത് തുറക്കുന്നതുമാണ്. പ്രസ്തുത ദിവസം പൊതു ഒഴിവ് ദിവസമായി പ്രഖ്യാപിക്കുന്നപക്ഷം

അടുത്ത പ്രവൃത്തി ദിവസം നിശ്ചിത സമയത്തും സ്ഥലത്തും ദർഘാസ് ഫോറങ്ങൾ യഥാക്രമം ലഭ്യമാക്കുന്നതും സ്വീകരിക്കുന്നതും തുറന്ന് പരിശോധിക്കുന്നതുമാണ്. പ്രസ്തുത ദിവസം ദർഘാസ് നടന്നില്ലെങ്കിൽ ടി സ്ഥലത്തും സമയത്തും 26-10-2018 അല്ലെങ്കിൽ 27-10-2018-ാം തീയതിയിൽ പുനർ ദർഘാസ് നടത്തുന്നതായിരിക്കും.

വ്യവസ്ഥകൾ

1. വനം വകുപ്പ് ബന്ധപ്പെട്ട സ്ഥലങ്ങളിൽ മദർബെഡിൽ മുളപ്പിച്ച് മതിയായ വളർച്ചയിൽ നിൽക്കുന്ന വൃക്ഷതൈകൾ 12 X 18 സെ. മീ. 50 മൈക്രോൺ ഗേജ് ഉള്ള പോളിത്തീൻ കവറിൽ 3:1:1 എന്ന അനുപാതത്തിൽ മണ്ണ്, മണൽ, ചാണകം എന്നിവ നിറച്ച് തൈകൾ കൂടകളിൽ നട്, പരിപാലിച്ച്, ജൂൺമാസം 1-ാം തീയതി മുതൽ വിതരണം ചെയ്യാൻ പാകത്തിൽ ലഭ്യമാക്കേണ്ടതാണ്.
2. ബാസ്കറ്റ് ബെഡ്ഡിനനുയോജ്യമായ സ്ഥലവും നനയ്ക്കുന്നതിനുള്ള സംവിധാനങ്ങളും മറ്റ് പരിപാലനത്തിനുള്ള ക്രമീകരണങ്ങളും ദർഘാസുകാരന്റെ ഉത്തരവാദിത്വത്തിൽ വനം വകുപ്പുദ്യോഗസ്ഥരുടെ അനുമതിയോടെ നിർവ്വഹിക്കേണ്ടതാണ്.
3. തൈ വിതരണം 2019 ജൂൺ 1 മുതൽ ജൂലൈ 31 വരെ ആകയാൽ ജൂലൈ 31 വരെ തൈകളുടെ സംരക്ഷണം ദർഘാസുകാരൻ ഉറപ്പ് വരുത്തേണ്ടതാണ്.
4. ജി. ഒ. (എം. എസ്.) നമ്പർ 26/17/F&WLD തീയതി 20-5-2017-ൽ ഉൾക്കൊള്ളിച്ചിട്ടുള്ള എല്ലാ വ്യവസ്ഥകളും ഈ ദർഘാസിനും ബാധകമാണ്.
5. ടെണ്ടർ സമർപ്പിക്കുന്നതിനു മുമ്പായി ദർഘാസുകാരൻ തൈകൾ ഉൽപ്പാദിപ്പിക്കുന്ന സ്ഥലം നേരിട്ട് പരിശോധിച്ച് അനുയോജ്യമായ നിരക്ക് രേഖപ്പെടുത്തേണ്ടതാണ്. പിന്നീട് ഏതെങ്കിലും കാരണത്താൽ നിരക്ക് ഉയർത്തുന്നത് അനുവദനീയമല്ല.
6. നിരതദ്രവ്യം ഒപ്പിട്ടിരിക്കുന്ന ഉദ്യോഗസ്ഥന്റെ പേരിൽ പ്ലഡ്ജ് ചെയ്ത ഫിക്സഡ്/സെക്യൂരിറ്റി ഡെപ്പോസിറ്റായോ ദർഘാസിനൊപ്പം ഹാജരാക്കേണ്ടതാണ്.
7. എസ്. എസ്. ഐ. യൂണിറ്റുകൾ നിരതദ്രവ്യം നൽകേണ്ടതില്ല. അത്തരം സ്ഥാപനങ്ങൾ അതാത് ജില്ലാ വ്യവസായ കേന്ദ്രം മാനേജരുടെ ഇതു സംബന്ധിച്ച യോഗ്യതാ സർട്ടിഫിക്കറ്റ് ഹാജരാക്കേണ്ടതാണ്.
8. വിജയിക്കുന്ന ദർഘാസുകാരൻ നിരതദ്രവ്യം അടക്കം മൊത്തം അടങ്കൽ തുകയുടെ 10% സെക്യൂരിറ്റിയായി ഒടുക്കി ദർഘാസ് അംഗീകരിക്കുന്നതായി അറിയിക്കുന്ന തീയതി മുതൽ 7 ദിവസത്തിനകം കരാറിൽ ഏർപ്പെടേണ്ടതാണ്.
9. കരാർ പ്രകാരമുള്ള ജോലികൾ നിശ്ചിത ദിവസത്തിനകം തൃപ്തികരമായി പൂർത്തിയാക്കി കഴിഞ്ഞാൽ സെക്യൂരിറ്റി വിടുതൽ ചെയ്യുന്നതിന് ആവശ്യമായ ടാക്സ് ക്ലിയറൻസ് സർട്ടിഫിക്കറ്റുകൾ ഹാജരാക്കി സെക്യൂരിറ്റി മടക്കി വാങ്ങേണ്ടതാണ്.

10. സ്റ്റോർ പർച്ചേഴ്സ് സംബന്ധിച്ച് കേരള സർക്കാർ പുറപ്പെടുവിച്ചിട്ടുള്ള വ്യവസ്ഥകൾ പാലിക്കുവാൻ ദർഘാസുകാരൻ ബാധ്യസ്ഥനാണ്.
11. പി.ഡബ്ല്യു.ഡി., കേരള ഫോറസ്റ്റ് കോഡ്, കേരള സ്റ്റോർ പർച്ചേഴ്സ് മാനുവൽ എന്നിവയിൽ പറയുന്ന വ്യവസ്ഥകൾ ഈ ദർഘാസിനും ബാധകമാണ്.
12. കാലാകാലങ്ങളിൽ കേരള ഗവൺമെന്റ് നിശ്ചയിക്കുന്ന നികുതികൾ ഈ പ്രവൃത്തിക്കും ബാധകമാണ്.
13. സമയബന്ധിതമായി കരാർ ആരംഭിക്കുന്നതിന് മുമ്പ് തീർക്കേണ്ട ജോലിയുണ്ടെങ്കിൽ ആയത് വകുപ്പുതലത്തിൽ ചെയ്ത് ബാക്കി ജോലികൾ മാത്രമായിരിക്കും കരാർവ്യവസ്ഥയിൽ ചെയ്യേണ്ടതും തുക നൽകേണ്ടതും.
14. എസ്റ്റിമേറ്റ് ഓരോ പേരിലും കാണിച്ചിട്ടുള്ള സ്ഥലങ്ങളിലുള്ള നഴ്സറികളിലെ മദർബെഡ്ഡിനും, ബാസ്കറ്റ് ബെഡ്ഡിനും ഒരുമിച്ചാണ് നിരക്ക് രേഖപ്പെടുത്തേണ്ടതും പ്രവൃത്തി ഏറ്റെടുക്കേണ്ടതും.
15. യാതൊരു കാരണവും കൂടാതെ ടെണ്ടർ റദ്ദാക്കുന്നതിനുള്ള പൂർണ്ണമായ അധികാരം അസിസ്റ്റന്റ് ഫോറസ്റ്റ് കൺസർവേറ്റർ (സോഷ്യൽ ഫോറസ്റ്ററി ഡിവിഷൻ)-ൽ നിക്ഷിപ്തമാണ്.

കൂടുതൽ വിവരങ്ങൾക്ക് പ്രവൃത്തി ദിവസങ്ങളിൽ കാസറഗോഡ് സാമൂഹ്യ വനവൽക്കരണ വിഭാഗം ആഫീസിലോ 04994-256910 എന്ന ഫോൺ നമ്പരിലോ അന്വേഷിക്കാവുന്നതാണ്.

No. A-101/2018. 3rd October 2018.

Separate sealed tenders are invited from the eligible A, B, C class contractors registered in the Forest Department in pursuance of G. O. (Ms) No. 26/2017/F&WLD dated 20-5-2017 for execution of works noted in schedule below. The tenderer is bound to comply with the terms and conditions in force besides the conditions that will be framed by the Govt. from time to time. Sealed competitive tenders are invited from authorized forest contractors for raising Mother Bed Nursery and basketted bed seedling nursery in Kasaragod, Hosdurg Social Forestry Ranges in Social Forestry Division, Kasaragod 2018-19 & 2019-20.

SCHEDULE

Sl. No.	Tender No., and Name of Work with Estimate amount	EMD
(1)	(2)	(3)
1	24/2018-19—Estimate for the cost of raising 34 Nos. Mother Bed Nursery of Miscellaneous Species at Chettukund under Hosdurg Social Forestry Range during 2018-19— 3,50,000	8,750
2	25/2018-19—Estimate for the cost of raising 50000 Misc. Basketted Bed Seedling at Chettukund of Hosdurg SF Range during 2018-19 & 2019-20— 4,55,000	11,375

(1)	(2)	(3)	(1)	(2)	(3)
3	26/2018-19—Estimate for the cost of raising 34 Nos. Bed Mother Bed Nursery of Miscellaneous Species at Manikoth under Hosdurg Social Forestry Range during 2018-19—` 3,50,000	8,750	13	36/2018-19—Estimate for the cost of raising 34 Nos. Bed Mother Bed Nursery of Miscellaneous Species at Majeerpalla under Kasaragod Social Forestry Range during 2018-19—` 3,50,000	8,750
4	27/2018-19—Estimate for the cost of raising 50000 Misc. Basketted Bed Seedling at manikkoth of Hosdurg SF Range during 2018-19 & 2019-20—` 4,55,000	11,375	14	37/2018-19—Estimate for the cost of raising 50000 Misc. Basketted Bed Seedling at Majeerpalla of Kasaragod SF Range during 2018-19 & 2019-20—` 4,55,000	11,375
5	28/2018-19—Estimate for the cost of raising 34 Nos. Bed Mother Bed Nursery of Miscellaneous Species at Edayilekkad South under Hosdurg Social Forestry Range during 2018-19—` 3,50,000	8,750	<p>The quantities of items as per tender may change as per actual field requirements.</p> <p>Basic Rate—` 15.96 for each combination Unit.</p> <p>Cost of tender form—` 735 + 12% G.S.T. for Sl. Nos. 1, 3, 5, 7, 9, 11, 13 and ` 936 + GST for others.</p> <p>B. H.—2406-01-800-55-00-01-Extention Forestry (P).</p> <p>Last date and time of sale of tender forms—25-10-2018 upto 1 p. m.</p> <p>Last date and time of receipt of sealed tenders—25-10-2018 upto 3 p. m.</p> <p>Date and time of opening of sealed tenders—25-10-2018 at 3.30 p. m.</p> <p>Part-I of the sealed tender—3.30 p. m.</p> <p>Part-II of the sealed tender—will be decided at venue of part-I of tender opening.</p> <p>Name of officer from whom tender forms are to be obtained and to whom sealed tenders are to be submitted—The Asst. Conservator of Forests, Social Forestry Division, Kasaragod.</p> <p>If the date fixed for tender happens to be declared as holiday, all proceedings will be done on the next working day with the same time schedule specified above. If tender cannot be conducted in the above date tender will be conducted on 26-10-2018 or 27-10-2018 at the place and time with the same conditions.</p>		
6	29/2018-19—Estimate for the cost of raising 50000 Misc. Basketted Bed Seedling at Edayilakkad South of Hosdurg SF Range during 2018-19 & 2019-20—` 4,55,000	11,375	Conditions		
7	30/2018-19—Estimate for the cost of raising 34 Nos. Bed Mother Bed Nursery of Miscellaneous Species at Edayilekkad North under Hosdurg Social Forestry Range during 2018-19—` 3,50,000	8,750	1. Those seedlings should be transplanted to polythene cover of size 12 × 18 cm 50 micron supplied by department via tender filled with top soil, sand & cowdung in ratio 3:1:1. These seedlings should be maintained properly to attain minimum, 30cm height and kept ready for distribution from 1st June.		
8	31/2018-19—Estimate for the cost of raising 50000 Misc. Basketted Bed Seedling at Edayilakkad North of Hosdurg SF Range during 2018-19 & 2019-20—` 4,55,000	11,375	2. Distribution of seedling must be carried out from 1st June to 31st July of 2019 and tenderers is liable for the protection of nursery till the completion of the seedling distribution.		
9	32/2018-19—Estimate for the cost of raising 34 Nos. Bed Mother Bed Nursery of Miscellaneous Species at Anangoor under Kasaragod Social Forestry Range during 2018-19—` 3,50,000	8,750			
10	33/2018-19—Estimate for the cost of raising 50000 Misc. Basketted Bed Seedling at Anangoor of Kasaragod SF Range during 2018-19 & 2019-20—` 4,55,000	11,375			
11	34/2018-19—Estimate for the cost of raising 34 Nos. Bed Mother Bed Nursery of Miscellaneous Species at Kottoor under Kasaragod Social Forestry Range during 2018-19—` 3,50,000	8,750			
12	35/2018-19—Estimate for the cost of raising 50000 Misc. Basketted Bed Seedling at Kottoor of Kasaragod SF Range during 2018-19 & 2019-20—` 4,55,000	11,375			

3. All conditions in the G. O. (Ms.) No. 26/2017 F&WLD dated 20-5-2017 will be applicable to this tender.
4. Before submitting tender, tenderer should inspect the area of concerned nursery and quote rate in the tender form. Any deviation in the rate first quoted shall not be allowed upon any reason.
5. EMD towards tender shall be remitted fixed deposit/security deposit duly pledged in the name of undersigned and same shall be submitted along with the filled up tender forms.
6. SSI units are exempted from remitting EMD. Such units should produce necessary eligibility certificates obtained from the Manager, District Industries Centre concerned.
7. The successful tenderer should remit 10% amount of the PAC including the EMD as security deposit for the contract, and enter into an agreement with the Forest Department within 7 days from the date of intimation regarding the acceptance of the tender.
8. After completing the work satisfactorily, the security deposit shall be released to the tenderer on production of necessary tax clearance certificate.
9. The tenderer is liable to follow Kerala Store Purchase Rules.
10. All conditions stipulated as per PWD, Kerala Forest Code and Kerala Store Purchase Manual are applicable for this tender also.
11. All the taxes prevailing as per government rules for the time being is applicable in this tender also.
12. The undersigned reserves the right to cancel the tender without assigning any reason thereto.
13. Work for Nursery should be done as a combination of as mother Bed and Basketed identified with the same location noted in the estimate and should be taken as one combination unit and rate should be quoted for the combination.
14. Timely operation of nursery which has to completed before confirmation of tender will be done by Forest Department and estimate amount for the same will be deducted.

Further details and clarification can be available from Social Forestry Division Office, Udayagiri, P. O. Vidyanagar, Kasaragod and in telephone number 04994-256910 on working days.

Office of the Assistant Conservator of Forests, Social Forestry Division, Kasaragod. (For and on behalf of the Governor of Kerala).

(Sd.)

Homoeopathy Department

ലഘു ദർഘാസ് പരസ്യം

നമ്പർ 1235/എ2/2018/ജി.എച്ച്.എം.സി.എച്ച്.

2018 സെപ്റ്റംബർ 10.

കോഴിക്കോട് ഗവൺമെന്റ് ഹോമിയോപ്പതിക് മെഡിക്കൽ കോളേജ് ആശുപത്രിയിലേക്കാവശ്യമായ സർജിക്കൽ ഇനങ്ങൾ വിതരണം ചെയ്യുവാൻ തയ്യാറുള്ളവരിൽ നിന്നും സീൽ വെച്ച മൽസര സ്വഭാവമുള്ള ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. വിതരണം ചെയ്യേണ്ട സർജിക്കലുകളുടെ ലിസ്റ്റ് ടെണ്ടർ ഫോറത്തോടൊപ്പം ലഭിക്കുന്നതാണ്.

അടങ്കൽ തുക— 2,00,000.

ദർഘാസുകൾ സമർപ്പിക്കുന്ന കവറിന് പുറത്ത് “സർജിക്കലുകൾ വിതരണം ചെയ്യുന്നതിനുള്ള ദർഘാസ്” എന്ന് രേഖപ്പെടുത്തേണ്ടതും സുപ്രണ്ട്, ഗവൺമെന്റ് ഹോമിയോപ്പതിക് മെഡിക്കൽ കോളേജ് ആശുപത്രി, കാർപ്പറമ്പ്, കോഴിക്കോട്-10 എന്ന വിലാസത്തിൽ 30-10-2018-ന് പകൽ 11 മണിക്ക് മുമ്പായി ലഭിച്ചിരിക്കേണ്ടതുമാണ്. വൈകി ലഭിക്കുന്നവ യാതൊരു കാരണവശാലും പരിഗണിക്കുന്നതല്ല. ലഭിച്ച ദർഘാസുകൾ 30-10-2018, 11.30 മണിക്ക് ദർഘാസുകാരുടെയോ അവർ ചുമതലപ്പെടുത്തുന്ന വരുടെയോ സാന്നിധ്യത്തിൽ തുറന്നു പരിശോധിക്കുന്നതും ഏറ്റവും കുറഞ്ഞ നിരക്കും ഗുണമേന്മയുള്ള ഉൽപ്പന്നം രേഖപ്പെടുത്തിയതുമായ ദർഘാസുകൾ അംഗീകരിക്കുന്നതുമാണ്.

ദർഘാസിന്റെ കൂടെ മൊത്തം തുകയുടെ ഒരു ശതമാനം വരുന്ന തുകയ്ക്കുള്ള ഡിമാന്റ് ഡ്രാഫ്റ്റ് നിരതദ്രവ്യമായും കേരള സർക്കാരിന്റെ 200-ന്റെ മുദ്ര പത്രത്തിൽ നിശ്ചിത മാതൃകയിലുള്ള സമ്മത പത്രവും ഉള്ളടക്കം ചെയ്യേണ്ടതാണ്.

ദർഘാസുകൾ ആവശ്യമുള്ളവർ സുപ്രണ്ട്, ഗവൺമെന്റ് ഹോമിയോപ്പതിക് മെഡിക്കൽ കോളേജ് ആശുപത്രി, കാർപ്പറമ്പ്, കോഴിക്കോട്-10 എന്ന വിലാസത്തിൽ സ്വന്തം പേപ്പറിൽ അപേക്ഷിക്കേണ്ടതാണ്. ദർഘാസ് ഫോറത്തിന്റെ വില 472 ആണ് (നികുതി ഉൾപ്പെടെ). ഈ തുക യാതൊരു കാരണവശാലും തിരിച്ചുനൽകുന്നതല്ല. ദർഘാസ് ഫോറം കൈമാറ്റം ചെയ്യുവാൻ പാടുള്ളതല്ല. ദർഘാസ് ഫോറം തപാലിൽ ലഭിക്കണമെങ്കിൽ 50 തപാൽ ചാർജായും അയയ്ക്കേണ്ടതാണ്. ഡ്യൂപ്ലിക്കേറ്റ് ഫോറം ആവശ്യമുള്ളവർ 236 കൂടുതലായി അയയ്ക്കേണ്ടതാണ്.

ദർഘാസ് ഫോറം 29-10-2018-ന് പകൽ 3 മണിവരെ നേരിട്ടും 20-10-2018-ന് വൈകുന്നേരം 3 മണിവരെ തപാൽ മുഖേനയും ലഭിക്കുന്നതാണ്. തപാൽ മുഖേന ലഭിക്കുന്നതിന് മണി ഓർഡർ മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ. വിതരണം ചെയ്യുവാൻ ഉദ്ദേശിക്കുന്ന സർജിക്കലുകളുടെ വിശദ വിവരങ്ങൾ (അളവ്, കമ്പനി മുതലായവ) ദർഘാസിന്റെ കൂടെ അടക്കം ചെയ്യേണ്ടതാണ്. ആശുപത്രി സുപ്രണ്ടിന്റെ നിർദ്ദേശാനുസരണം ഉൽപ്പന്നങ്ങൾ വിതരണം ചെയ്യേണ്ടതാണ്.

കൂടുതൽ വിവരങ്ങൾക്ക് പ്രവർത്തി ദിവസങ്ങളിൽ ആശുപത്രി ഓഫീസുമായി ബന്ധപ്പെടാവുന്നതാണ്.

No. 1235/A2/18/GHMCH. 10th September 2018.

പുനർ ലഘുദർശാസ് പരസ്യം

Competitive sealed tenders are invited to supply Various Surgical Items for the use of Government Homoeo Medical College Hospital, Karaparamba, Calicut. The list of Surgical items will be obtained along with the tender forms.

Estimate Amount—` 2,00,000.

The tenders shall be superscribed as "Tender for the supply of Surgical Items" and addressed to the Superintendent, Govt. Homoeo Medical College Hospital, Karaparamba, Calicut-10. The last date for receipt of tender is on 30-10-2018 at 11 a. m. Late tenders will not be considered. Tenders will be opened at 30-10-2018, 11.30 a. m. in the presence of such tenderers or their authorised representatives who may be present at that time.

Those who want tender forms should apply to the Superintendent, Govt. Homoeo Medical College Hospital, Karaparamba, Calicut-10. Application for tender form should be accompanied by a cash remittance of ` 472 (Including Tax) which is the price fixed for a form, which is not refundable under any circumstances. Sale of tender form will be closed at 3 p. m. on 29-10-2018 (20-10-2018 by post). The tender forms will be obtained from the Hospital office on direct payment or Money Order only on working days. Those who want tender forms by post should send an additional amount of ` 50 towards postage charge. Duplicate forms, if required will be issued for ` 236 (Including Tax) per copy.

A Demand Draft for an amount of 1% of the total cost of items should be enclosed along with the tender as EMD. Specification also is to be attached with tender. An agreement in the prescribed form executed and signed in Kerala Government Stamp paper worth ` 200 should also be submitted along with tender.

The tender without the required EMD, and agreement will summarily be rejected. Late tenders will not be entertained on any account. Any additional information required can be had from the office of the undersigned during working hours.

Govt. Homoeopathic Medical College Hospital, Kozhikode.

(Sd.) Superintendent.

നമ്പർ 1338/എ2/2018/ജി.എച്ച്.എം.സി.എച്ച്. 2018 ഒക്ടോബർ 5.

കോഴിക്കോട് ഗവൺമെന്റ് ഹോമിയോപ്പതിക് മെഡിക്കൽ കോളേജ് ആശുപത്രിയിൽ 1-11-2018 മുതൽ 31-10-2019 വരെയുള്ള കാലയളവിലേക്കാവശ്യമായ റൊട്ടി (വെള്ള) വിതരണം ചെയ്യുവാൻ തയ്യാറുള്ളവരിൽ നിന്നും സീലുവെച്ച മൽസര സ്വഭാവമുള്ള ദർശാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർശാസ് സംബന്ധിച്ചുള്ള വ്യവസ്ഥകൾ, ഉൽപന്നത്തിന്റെ അളവ്, ദർശാസ് ഫോറം എന്നിവ ആശുപത്രി സൂപ്രണ്ടിന്റെ ഓഫീസിൽ നിന്നും ലഭ്യമാണ്.

ദർശാസുകൾ സമർപ്പിക്കുന്ന കവറിന് പുറത്ത് "1-11-2018 മുതൽ 31-10-2019 വരെയുള്ള കാലയളവിൽ റൊട്ടി വിതരണം ചെയ്യുന്നതിനുള്ള ദർശാസ്" എന്ന് രേഖപ്പെടുത്തേണ്ടതും സൂപ്രണ്ട്, ഗവൺമെന്റ് ഹോമിയോപ്പതിക് മെഡിക്കൽ കോളേജ് ആശുപത്രി, കാരപ്പറമ്പ്, കോഴിക്കോട്-10 എന്ന വിലാസത്തിൽ ലഭിച്ചിരിക്കേണ്ടതുമാണ്. ദർശാസുകൾ 29-10-2018-ന് പകൽ 11 മണിവരെ സ്വീകരിക്കുന്നതും വൈകി ലഭിക്കുന്നവ നിരസിക്കുന്നതുമാണ്. ലഭിച്ച ദർശാസുകൾ അന്നേദിവസം 12 മണിക്ക് ഹാജരുള്ള ദർശാസുകൾ സമർപ്പിച്ചവരുടെയോ അവർ ചുമതലപ്പെടുത്തുന്നവരുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. റൊട്ടിയുടെ വില കിലോ നിരക്കിൽ രേഖപ്പെടുത്തേണ്ടതാണ്.

അടങ്കൽ തുക—` 2,00,000.

ദർശാസ് ഫോറം ആവശ്യമുള്ളവർ സൂപ്രണ്ട്, ഗവൺമെന്റ് ഹോമിയോപ്പതിക് മെഡിക്കൽ കോളേജ് ആശുപത്രി, കാരപ്പറമ്പ്, കോഴിക്കോട്-10 എന്ന വിലാസത്തിൽ സ്വന്തം പേപ്പറിൽ അപേക്ഷിക്കേണ്ടതാണ്. ദർശാസ് ഫോറത്തിന്റെ വില ` 472 ആണ് (നികുതി ഉൾപ്പെടെ). ഈ തുക യാതൊരു കാരണവശാലും തിരിച്ചുനൽകുന്നതല്ല. ദർശാസ് ഫോറം കൈമാറ്റം ചെയ്യുവാൻ പാടുള്ളതല്ല. ദർശാസ് ഫോറം 26-10-2018-ന് വൈകുന്നേരം 3 മണി വരെ നേരിട്ടും 20-10-2018-ന് വൈകുന്നേരം 3 മണി വരെ തപാൽ മാർഗ്ഗവും എല്ലാ പ്രവർത്തി ദിവസങ്ങളിലും ലഭിക്കുന്നതാണ്. തപാൽ വഴി ആവശ്യമുള്ളവർ ഫോറത്തിന്റെ വില കൂടാതെ ` 50 തപാൽ കുലിയായും അയയ്ക്കേണ്ടതാണ്. തുക നേരിട്ടോ മണി ഓർഡർ ആയോ മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ. ഡ്യൂപ്ലിക്കേറ്റ് ഫോറം ആവശ്യമുള്ളവർ ` 236 അധികമായി നൽകേണ്ടതാണ്.

ദർശാസിനൊപ്പം 6 മാസത്തിനുള്ളിൽ തഹശിൽദാരിൽ നിന്നും ലഭിച്ച ദർശാസുകാരന്റെ സാമ്പത്തികശേഷി തെളിയിക്കുന്നതിനുള്ള സോൾവൻസി സർട്ടിഫിക്കറ്റും ` 2,000-ന്റെ ഡിമാന്റ് ഡ്രാഫ്റ്റ് (സൂപ്രണ്ട്, ഗവൺമെന്റ് ഹോമിയോപ്പതിക് മെഡിക്കൽ കോളേജ് ആശുപത്രി, കോഴിക്കോട് എന്ന പേരിലുള്ളത്) നിരതദ്രവ്യമായും കേരള സർക്കാരിന്റെ ` 200-ന്റെ മുദ്രപത്രത്തിൽ നിശ്ചിത മാതൃകയിലുള്ള സമ്മതപത്രവും ഹാജരാക്കേണ്ടതാണ്. മേൽപ്പറഞ്ഞവ ഉള്ളടക്കം ചെയ്യാത്തവ നിരസിക്കുന്നതാണ്.

കൂടുതൽ വിവരങ്ങൾക്ക് ആശുപത്രി ഓഫീസുമായി ബന്ധപ്പെടാവുന്നതാണ്.

No. 1338/A2/18/GHMCH.

5th October 2018.

Competitive sealed tenders are invited for the supply of bread (white) for the period from 1-11-2018 to 31-10-2019 to the Government Homoeo Medical College Hospital, Karaparamba, Calicut. Tender forms can be obtained from the office of the undersigned on request.

Estimate Amount—` 2,00,000.

The tender should be superscribed “Tender for the supply of bread from 1-11-2018 to 31-10-2019” and should be addressed to the Superintendent, Govt. Homoeo Medical College Hospital, Karaparamba, Calicut-10. Last date for receipt of tender is on 29-10-2018 at 11 a.m. Late tenders will not be considered. Tenders will be opened at 12 Noon on the same day in the presence of tenderers or their authorised representatives who may be present at that time.

Those who require tender forms should apply to the Superintendent, Govt. Homoeo Medical College Hospital, Karaparamba, Calicut-10. Application for tender form should be accompanied by a cash remittance of ` 472 (inclusive of ST) which is not refundable on any account. Sale of tender form will be closed at 3 p. m. on 26-10-2018 (20-10-2018 by post). Those who want to obtain the tender forms by post should send an additional amount of ` 50 towards the postage charges. Duplicate forms, if required will be issued at ` 236 per copy.

Each tender should be accompanied by an original solvency certificate issued from Tahsildar during the last 6 months with an attested copy (Original will be returned). A Demand Draft for an amount of ` 2,000 should be attached with the tender forms as EMD drawn in favour of the Superintendent, Govt. Homoeo Medical College Hospital, Calicut-10. An agreement in the prescribed form executed and signed in Kerala Government Stamp Paper worth ` 200 should also be submitted along with tender.

The tender without the required EMD, agreement and Solvency Certificate will summarily be rejected.

Any additional information required can be had from the office of the undersigned during the working hours.

Govt. Homoeo Medical
College Hospital,
Kozhikode.

(Sd.)
Superintendent.

Irrigation Department

E-TENDER NOTICE

No. CE(MECH)/T/5/2018-19.

8th October 2018.

The Superintending Engineer & Deputy Chief Engineer, (Mechanical), PWD, Irrigation Department, Thiruvananthapuram for and on behalf of the Governor of Kerala invites e-tender in single bid system in prescribed form from the PWD registered lift companies-Group B/ Group A for the “Construction of Capsule type Lift in the Nila Block of MLA Hostel”.

In accordance with respective specification for the work as shown in tender schedule of this tender document, the tender is to be submitted as e-tenders through <http://etenders.kerala.gov.in>. Since this is an e-tender, only those bidders who have enrolled in the above portal with their own Digital Signature Certificate (DSC) can participate in the tender. e-tender document and other details can be obtained from the above portal.

Cost of tender documents—` 2,500 + 18% GST (Total ` 3,000).

Document sale starting date and time—9-10-2018 at 10 a. m.

EMD (Online payment)—` 50,000.

Date and time of commencement of online bid submission—9-10-2018 at 11 a. m.

Date and time of closing of online bid submission—23-10-2018 at 5 p. m.

Date and time of opening of bid—26-10-2018 at 2.30 p. m.

Bidders shall remit the tender document fee and EMD using the online payment option of e-procurement system only. Bidders are advised to visit downloads section of e-procurement website <http://etenders.kerala.gov.in> for detailed instructions on making online payment using internet banking facility of SBI or by NEFT facility. In the bid, the following documents should be submitted by online.

1. BOQ duly filled up and signed.
2. Copy of PWD Regn. Certificate with validity and class of registration attested by Gazetted Officer.
3. Technical bid details duly filled up and signed.
 - (a) Technical data sheet duly filled up and signed.
 - (b) Drawings and specifications of the lifts.
 - (c) If additional technical information has to be furnished, separate data sheet shall be attached.

4. Undertaking by the contractor for 3 years warranty and 5 years comprehensive compulsory AMC.
5. GST certificate.
6. E-payment form duly filled and signed.
7. Proof certificate describing the make of the product.
8. Scanned copy of preliminary agreement executed in Kerala Stamp Paper worth ` 200.
9. EMD exemption certificate (if any) should be submitted online.
10. Other details if any required to be furnished in this special condition.
11. Form No. 83 & 84 duly filled and signed.
12. All tender documents duly signed.

Hard copy of all the above documents should be submitted on or within 3 days after bid opening. The bidders shall submit the hard copy of the bid containing the documents as noted in the above paras in sealed envelope. The sealed envelope addressed to the Superintending Engineer & Deputy Chief Engineer, PWD (Mechanical), Thiruvananthapuram should reach in this office on or within 3 days after bid opening. The envelope should be superscribed with Tender No. due date and name of work.

Tenders will be opened online in the presence of such bidders or their authorized representatives present at the prescribed time of opening before the Superintending Engineer & Deputy Chief Engineer, PWD (Mechanical), Thiruvananthapuram. If date fixed for opening happens to be a holiday or due to Net failure the tender will be opened in the next working day at same time and place.

The right to accept or reject of e-tender without assigning any reason is vested with the Superintending Engineer & Deputy Chief Engineer, (Mechanical), PWD, Thiruvananthapuram. The bidder is advised to submit the bids well before the stipulated date and time to avoid any kind of Net work issues. In this regard, the department shall not be responsible for any kind of such issues faced by the bidder. All the rules related to tender in Irrigation Department along with the rules and regulation prescribed for e-tenders by the Government of Kerala shall be applicable to this tender.

(Sd.)
*Superintending Engineer
 and Deputy Chief
 Engineer, Mechanical,
 PWD.*

Office of the Chief Engineer,
 Mechanical,
 Thiruvananthapuram.

Medical Education Department

ദർഘാസ് പരസ്യം

നമ്പർ എസ്2/3981/2018/ഡി.സി.സി. 2018 സെപ്റ്റംബർ 13.

കോഴിക്കോട് ഗവ. ദന്തൽ കോളേജിലേക്ക് താഴെ കാണിച്ചിരിക്കുന്ന ഡെന്റൽ മെറ്റീരിയൽസ് വിവിധ വകുപ്പുകളിലേക്ക് വിതരണം ചെയ്യുന്നതിന് മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് നമ്പർ—എസ്2/3981/18/ഡി.സി.സി. മുതൽ എസ്2/3990/18/ഡി.സി.സി. വരെ.

മേലെഴുത്ത്—ദന്തൽ മെറ്റീരിയൽസ്.

ദർഘാസ് തപാൽ വഴി വിൽപ്പന അവസാനിക്കുന്ന തീയതിയും സമയവും—24-10-2018, 3 മണി.

ദർഘാസ് വിൽപ്പന അവസാനിക്കുന്ന തീയതിയും സമയവും—31-10-2018, 3 മണി.

ദർഘാസ് ലഭിക്കേണ്ട അവസാന തീയതിയും സമയവും—1-11-2018, 4 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—2-11-2018, 11 മണി.

ദർഘാസ് ഫോറത്തിന്റെ വില :

ഒറിജിനൽ—` 1,500 + G. S. T.

ഡ്യൂപ്ലിക്കേറ്റ്—` 750 + G. S. T.

തപാൽവഴി (എം. ഒ. മാത്രം)—` 1,550 + G. S. T.

ഏകദേശ അടങ്കൽ തുക—` 50,00,000.

നിരതദ്രവ്യം—1% (മിനിമം ` 1,500).

No. S2-3981/2018/DCC. 13th September 2018.

Sealed and competitive tenders in the prescribed form are invited for the supply of the following Dental materials to the DCC.

Tender No.—S2-3981/2018/DCC to S2-39902018/DCC.

Superscription—Dental Materials.

Closing date of sale of tender form by post—24-10-2018, 3 p. m.

Closing date of sale of tender form—31-10-2018, 3 p. m.

Last date and time of receipt of tender—1-11-2018, 4 p. m.

Date and time of opening of tender—2-11-2018, 11 a. m.

Cost of tender forms :

Original—` 1,500 + G. S. T.

Duplicate—` 750 + G. S. T.

By post (M. O. only)—` 1,550 + G. S. T.

PAC—` 50,00,000.

EMD—1% (Minimum ` 1,500).

Govt. Dental College,
 Kozhikode.

(Sd.)
Principal.

Police Department**TENDER NOTICE**

No. C1/9787/2018/FSL. 25th September 2018.

Sealed tenders are invited for the Purchase of Products of Qiagen for Forensic Science Laboratory, Thiruvananthapuram, so as to reach Forensic Science Laboratory, Thiruvananthapuram on or before 12 Noon on 25-10-2018. Tender is invited under single bid system.

Tender No.—22/2018-2019

List of Items

<i>Name of Items</i>	<i>Specification</i>	<i>Quantity required</i>
Products of Qiagen		
Investigater 24 plex QS Kit (100)	Qiagen Cat. No. 382415	1
Qiagen QIAmp DNA Mini Kit (250)	Qiagen Cat. No. 51306	2
Qiagen QIAmp DNA Blood Mini Kit (250)	Qiagen Cat. No. 51106	2
Investigater Argus × 12 Kit (100)	Qiagen Cat. No. 383225	1

Approximate Cost—` 4,90,000.

E. M. D.—` 4,900.

Cost of tender form—` 1,500.

Date and time of opening of tender—25-10-2018, 4 p. m.

Conditions

- The Tenders should be superscribed with Tender Number and details of the items and addressed to the Director, Forensic Science Laboratory, Thiruvananthapuram, Kerala- 695 010 (Tel. No. 0471- 2722155). Late tenders will not be accepted. The tenders will be opened at the time mentioned above, in the presence of the tenderer or their authorized representatives (with proof of identity) who may be present at that time. The sale of tender form will be closed at 4 p. m. on 24-10-2018.
- The tenders should be submitted in sealed envelope clearly superscribed with Tender No. and name of item. The rate is to be quoted in Indian Money. No advance payment can be made for procuring any of the above items.

3. Opening of tenders—The offers received with requisite EMD or Bid security with samples will be opened on 25-10-2018 at 4 p. m. in the presence of the representatives of the firms who may be present at that time. All tenders received without EMD will be rejected outright. The bids will be evaluated by a Committee and those that do not conform to the specifications will be rejected. All prices quoted should be inclusive of all levies and taxes. Customs duty if any should be mentioned specifically.

4. Intending tenderer may, on application to the Director, Forensic Science Laboratory, Kerala obtain requisite tender forms on which the tenders should be submitted or download the tender forms from the Kerala Police website www.keralapolice.gov.in. The tenderer who download forms should submit the required tender value as a Demand Draft along with the tender.

5. Earnest Money Deposit (EMD) should be furnished along with the Tender. EMD may be submitted either in crossed Bank Drafts/Treasury Savings Bank Deposits/Government Promissory notes/Bank Guarantee or National Saving Certificates drawn in favour of Director, Forensic Science Laboratory, Thiruvananthapuram, Kerala-695 010. The name of the firm and tender number should be mentioned in the reverse side of the EMD and tender cost. Firms which are exempted from furnishing EMD should produce a copy of relevant authorized document for verification. Without EMD, the tenders will be rejected.

6. Preference will be given to the products submitted by the manufacturer or their authorized dealers having authorization from the original equipment manufacturer. Similarly preference will be given to the tenderer having experience of supplying similar/same items to Govt. Departments or Organizations, for which the tenderer has to produce proof of purchase/installation/satisfaction of the customer.

7. Police Department is not liable to send any individual communication. Any clarification/doubts regarding the specification or related matters pertaining to the items tendered may be got cleared through Manager FSL, CI Section (Phone-0471-2722155) or Director, FSL (0471-2721533).

8. The Director, Forensic Science Laboratory is empowered to reject any tender without assigning any reason.

Forensic Science
Laboratory,
Thiruvananthapuram.

LATHA DEVI, M. A.,
Director.

Printing Department

E-TENDER NOTICE

No. 52/2018-19. *29th September 2018.*

The Director of Printing, Government Central Press, Thiruvananthapuram-695 001 (0471-2331458) invites on behalf of Printing Department for the Purchase of CTP Plates.

For more details please see the Kerala Government E-procurement web portal.

List of Items

Sl. No.	Name of Items	Quantity
1	770 × 927 × 0.28mm (viostar, violet)	6000 Nos.
2	608 × 914 × 0.28mm (viostar, violet)	4000 Nos.
3	608 × 914 × 0.28mm (Thermal)	500 Nos.
4	527 × 641 × 0.28mm (Thermal)	500 Nos.

Total Estimate Cost—` 30,10,000.

Cost of tender form—` 4,600 + G. S. T. @ 18%.

E. M. D @ 1% estimated cost—` 30,100.

Last date and time of application—20-10-2018, 5 p. m.

Date and time of opening —23-10-2018, 11 a. m.

General Conditions

- Bidder shall be made the EMD/Bid Security as per G. O. (P) No. 448/05/Fin. dated 13-10-2005. If availing EMD exemption should produced documentary evidence for the same.
- Rate quoted should have inclusive of all taxes and other charges including loading, transportation, unloading charges for Department Store, Government Central Press, Thiruvananthapuram.
- Sample should be produced on or before the last date of E-tender to the office of Director of Printing.
- The supplier should be the authorised dealer of the item.
- Payment will be made only after satisfactory receipt and supply of items.
- The item should be supplied as when required within 7 days with effect from the date of receipt of the Supply Order.
- An agreement in Kerala Stamp Paper worth ` 200 should be executed along with the tender.

8. The tenderer should produce documentary evidence in proof of the following:—

- A Short list of the previous major supplies (2 years)
- Performance Certificate from reputed customers.

9. All conditions laid down in KFC Form 14 should be completed in the agreement.

10. The purchaser has the right to cancel the supply order at any time without assigning.

11. The rate quoted should be remain the same up to 31-3-2019.

Office of the Director of Printing,
Government Central Press, (Sd.)
Thiruvananthapuram. *Director of Printing.*

ദർഘാസ് പരസ്യം

(1)

നമ്പർ 53/2018-19.

2018 ഒക്ടോബർ 3.

സർക്കാർ അച്ചുകൂടങ്ങളിലേക്ക് ബോക്സ്സ്ത്രാപ്പ് 9 mm (150 Roll) വിതരണം ചെയ്യുന്നതിന് മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസുകൾ 17-10-2018 വരെ സ്വീകരിക്കുന്നതും അന്നേദിവസം 3 മണിക്ക് ദർഘാസുകാരുടെയോ അവർ ചുമതലപ്പെടുത്തിയ ഏജന്റുമാരുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതുമാണ്. ദർഘാസ് അയയ്ക്കുന്ന കവറിനു മുകളിൽ “ദർഘാസ് നമ്പർ 53/2018-19 ബോക്സ്സ്ത്രാപ്പ് 9 mm വിതരണം സംബന്ധിച്ച്” എന്ന് ഉപലേഖനം ചെയ്തിരിക്കണം. താമസിച്ച് കിട്ടുന്ന ദർഘാസുകൾ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല.

അടങ്കൽ തുക—` 1,05,000.

ദർഘാസുകൾ നിർദ്ദിഷ്ട ഫോറത്തിൽ സാമ്പിൾ സഹിതം സമർപ്പിക്കേണ്ടതാണ്. ദർഘാസ് ഫോറങ്ങൾ ` 400 + G. S. T. 18% നിരക്കിലും ഡ്യൂപ്ലിക്കേറ്റ് ` 200 + G. S. T. 18% നിരക്കിലും തിരുവനന്തപുരം ഗവൺമെന്റ് സെൻട്രൽ പ്രസ്സിൽ നിന്നും നേരിട്ട് വാങ്ങാവുന്നതാണ്. ദർഘാസ് ഫോറത്തിന്റെ വിലയായി ചെക്ക്, ഡിമാന്റ് ഡ്രാഫ്റ്റ്, പോസ്റ്റൽ ഓർഡർ, തപാൽ സ്റ്റാമ്പ് എന്നിവ സ്വീകരിക്കുകയോ ഫോറം വി.പി.പി. ആയി അയയ്ക്കുകയോ ചെയ്യുന്നതല്ല. എന്നാൽ മണിയോർഡർ മുഖാന്തിരം പോസ്റ്റ് ചെലവിനുള്ള ` 32 സഹിതം അയയ്ക്കുകയാണെങ്കിൽ ദർഘാസ് ഫോറം രജിസ്റ്റേർഡ് തപാലിൽ അച്ചുകൊടുക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യുവാൻ പാടില്ലാത്തതാണ്. ` 200 വിലയുള്ള കേരള സർക്കാർ മുദ്രപത്രത്തിൽ എഗ്രിമെന്റും മൊത്തം തുകയുടെ 1% നിരതദ്രവ്യവും ദർഘാസിനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്. അല്ലാത്തവ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല.

No. 53/2018-19.

3rd October 2018.

Sealed tenders superscribed as Tender No. 53/2018-19 for the supply of BOX STRAP 9mm (150 Roll) is invited by the undersigned. The tenders along with samples should reach this office on or before 17-10-2018 at 1 p. m. and the same will be opened at 3 p. m. on the same day in the presence of tenderers or their authorized representatives who may be present at that time. Tenders shall be submitted in the prescribed form which can be had from the office of the undersigned on cash payment of ` 400 + GST @ 18% for original form and ` 200 + GST @ 18% for duplicate. Cheques, Demand Draft, Postage Stamps, Postal Orders etc., will not be accepted towards the cost of forms, nor will the forms be sent by V. P. P. The tender forms are not transferable. Sale of tender forms will be closed at 12 Noon on 17-10-2018. An agreement in Kerala Stamp Paper worth ` 200 should be executed along with the tenders. Late tenders and tenders not accompanied by Earnest Money Deposit @ 1% of total cost and preliminary agreement in Kerala Stamp Paper worth ` 200 will not be accepted on any account.

PAC—` 1,05,000.

EMD—` 1% of the Amount of tender.

Name and designation of the officer to whom the tenders are to be submitted—Superintendent of Government Presses, Thiruvananthapuram.

Name of Office—Directorate of Printing, Government Central Press, Thiruvananthapuram-1.

GENERAL CONDITIONS

1. The rate quoted should be inclusive of all taxes, transportation, loading and unloading expenses f.o.r. Government Central Press, Thiruvananthapuram-695 001.
2. Samples should be supplied.
3. The item should be supplied within 7 days on the receipt of conformation.
4. The payment will be made only after satisfactory receipt and survey reports.
5. Bank details should be furnished in the Bill.
6. The rates should be valid upto 31-3-2019.
7. The Purchaser has the right to cancel the supply order at any time without assigning any reason.

(2)

നമ്പർ 51/2018-19.

2018 ഒക്ടോബർ 5.

സർക്കാർ അച്ചുകൂടങ്ങളിലേക്ക് ബനിയൻ വേസ്റ്റ് (500 kg) & കോട്ടൺ വേസ്റ്റ് (500 kg) എന്നിവ വിതരണം ചെയ്യുന്നതിന് മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസുകൾ 17-10-2018, 1 മണിവരെ സ്വീകരിക്കുന്നതും അന്നേദിവസം 3 മണിക്ക് ദർഘാസുകാരുടെയോ അവർ ചുമതലപ്പെടുത്തിയ ഏജന്റുമാരുടെയോ

സാന്നിധ്യത്തിൽ തുറക്കുന്നതുമാണ്. ദർഘാസ് അയയ്ക്കുന്ന കവറിനു മുകളിൽ “ദർഘാസ് നമ്പർ 51/2018-19 ബനിയൻ വേസ്റ്റ് & കോട്ടൺ വേസ്റ്റ് വിതരണം സംബന്ധിച്ച്” എന്ന് ഉപലേഖനം ചെയ്തിരിക്കണം. താമസിച്ചു കിട്ടുന്ന ദർഘാസുകൾ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല.

അടങ്കൽ തുക—` 1,40,000.

ദർഘാസുകൾ നിർദ്ദിഷ്ട ഫോറത്തിൽ സാമ്പിൾ സഹിതം സമർപ്പിക്കേണ്ടതാണ്. ദർഘാസ് ഫോറങ്ങൾ ` 400 + G.S.T. 18% നിരക്കിലും ഡ്യൂപ്ലിക്കേറ്റ് ` 200 + G.S.T. 18% നിരക്കിലും തിരുവനന്തപുരം ഗവൺമെന്റ് സെൻട്രൽ പ്രസ്സിൽ നിന്നും നേരിട്ട് വാങ്ങാവുന്നതാണ്. ദർഘാസ് ഫോറത്തിന്റെ വിലയായി ചെക്ക്, ഡിമാന്റ് ഡ്രാഫ്റ്റ്, പോസ്റ്റൽ ഓർഡർ, തപാൽ സ്റ്റാമ്പ് എന്നിവ സ്വീകരിക്കുകയോ ഫോറം വി.പി.പി. ആയി അയയ്ക്കുകയോ ചെയ്യുന്നതല്ല. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യുവാൻ പാടില്ലാത്തതാണ്. ` 200 വിലയുള്ള കേരള സർക്കാർ മുദ്രപത്രത്തിൽ എഗ്രിമെന്റും മൊത്തം തുകയുടെ 1% നിരതദ്രവ്യവും ദർഘാസിനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്. അല്ലാത്തവ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല.

No. 51/2018-19.

5th October 2018.

Sealed tenders superscribed as Tender No. 51/2018-19 for the supply of Banyan waste (500 kg) & Cotton waste (500 kg) invited by the undersigned. The tenders along with samples should reach this office on or before 17-10-2018 at 1 p. m. and the same will be opened at 3 p. m. on the same day in the presence of tenderers or their authorized representatives who may be present at that time. Tenders shall be submitted in the prescribed form which can be had from the office of the undersigned on cash payment of ` 400 + G.S.T. @ 18% for original form and ` 200 + G.S.T. @ 18% for duplicate. Cheques, Demand Draft, Postage Stamps, Postal Orders etc., will not be accepted towards the cost of forms, nor will the forms be sent by V. P. P. The tender forms are not transferable. Sale of tender forms will be closed at 12 Noon on 17-10-2018. An agreement in Kerala Stamp Paper worth ` 200 should be executed along with the tenders. Late tenders and tenders not accompanied by Earnest Money Deposit @ 1% of total cost and preliminary agreement in Kerala Stamp Paper worth ` 200 will not be accepted on any account.

PAC—` 1,40,000.

Name and designation of the officer to whom the tenders are to be submitted—Superintendent of Government Presses, Thiruvananthapuram.

GENERAL CONDITIONS

1. The rate quoted should be inclusive of all taxes, transportation, loading and unloading expenses f.o.r. Government Central Press, Thiruvananthapuram-695 001.
2. Samples should be supply of if necessary.
3. The item should be supplied within 7 days on the receipt of confirmation.

- 4. The payment will be made only after satisfactory receipt and survey reports.
- 5. Bank details should be furnished in the Bill.
- 6. The rates should be valid upto 31-3-2019.
- 7. The purchaser has the right to cancel the supply order at any time without assigning any reason.

Office of the Director of Printing, (Sd.)
 Government Central Press, For Superintendent of
 Thiruvananthapuram. Govt. Presses.

Technical Education Department

ലഘു ദർഘാസ് പരസ്യം

നമ്പർ പി5/7042/17/സി.ഇ.റ്റി. 2018 സെപ്റ്റംബർ 25.

തിരുവനന്തപുരം എഞ്ചിനീയറിംഗ് കോളേജിൽ സാറ്റ്ലൈറ്റ് പ്രോജക്ടിനാവശ്യമായ PC Based Vibration Controller and Analyser വിതരണം ചെയ്യാൻ താൽപ്പര്യമുള്ള സ്ഥാപനങ്ങളിൽ നിന്നും ദർഘാസുകൾ ക്ഷണിച്ചു കൊള്ളുന്നു.

ദർഘാസ് നമ്പർ—29/18/പി5/CET-SAT
 www.etenders.kerala.gov.in എന്ന സൈറ്റിലെ നമ്പർ—
 2018_DTE_234595_1.

ഇനം—PC Based Vibration Controller and Analyser
 അടങ്കൽ തുക—` 13,00,000.
 നിരതദ്രവ്യം—` 13,000.

ദർഘാസുകളുടെ വില—` 2,360 (` 2,000 + 18% GST)

www.etenders.kerala.gov.in എന്ന സൈറ്റ് മുഖേന സമർപ്പിക്കേണ്ട അവസാന തീയതിയും സമയവും—
 5-11-2018, 3 മണി.

ദർഘാസ് തുറക്കുന്ന അവസാന തീയതിയും സമയവും—9-11-2018, 11 മണി.

ദർഘാസ് വിലയും നിരതദ്രവ്യവും ഓൺലൈനായി അടയ്ക്കേണ്ടതാണ്. ദർഘാസ് പ്രമാണത്തോടൊപ്പം 200-ന്റെ വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ പ്രാഥമിക കരാർ പത്രവും അപ്ലോഡ് ചെയ്യേണ്ടതാണ്. ദർഘാസ് തുറക്കുന്ന തീയതി മുതൽ ആറ് മാസംവരെ വില നിരക്കിന് പ്രാബല്യം ഉണ്ടായിരിക്കേണ്ടതാണ്.

(കൂടുതൽ വിവരങ്ങൾ www.cet.ac.in/www.etenders.kerala.gov.in-ൽ ലഭ്യമാണ്.)

No. P5/7042/17/CET. 25th September 2018.

Tenders are invited for PC Based Vibration Controller and Analyser for CET Satellite Project of the College of Engineering Trivandrum, Thiruvananthapuram.

Tender No.—29/18/P5/CET-SAT
 ID in www.etenders.kerala.gov.in:2018_DTE_234595_1.

Item—PC based Vibration controller and analyser for CET Satellite Project.

Estimate Cost—` 13,00,000.
 EMD—` 13,000.

Cost of tender form—` 2,360 (` 2,000 + 18% GST).

Last date and time for uploading the documents in the website www.etenders.kerala.gov.in—5-11-2018, 3 p. m.

Date and time of opening of tender—9-11-2018, 11 a. m.

The tender cost and EMD will be remitted through e-payment facility provided by the e-Procurement system. An agreement in Kerala Stamp Paper value of ` 200 must be executed and signed and scanned copy must be uploaded along with other tender documents.

(For more details visit www.cet.ac.in/www.etenders.kerala.gov.in).

College of Engineering Trivandrum, (Sd.)
 Thiruvananthapuram. Principal.

ലഘു ദർഘാസ് ദീർഘിപ്പിക്കൽ പരസ്യം

നമ്പർ ഡി3-2781/2018/RIT. 2018 സെപ്റ്റംബർ 10.

കോട്ടയം രാജീവ്ഗാന്ധി ഇൻസ്റ്റിറ്റ്യൂട്ട് ഓഫ് ടെക്നോളജിയിലെ കമ്പ്യൂട്ടർ സയൻസ് & എഞ്ചിനീയറിംഗ് ഡിപ്പാർട്ടുമെന്റിലേക്ക് കമ്പ്യൂട്ടർ സ്റ്റേഷനറി നൽകുന്നതിന് താൽപ്പര്യമുള്ള കരാറുകാരിൽനിന്നും മുദ്രവച്ച കവറുകളിൽ മത്സരസ്വഭാവമുള്ള ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

അടങ്കൽ തുക—` 2,39,650.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതിയടക്കം) :
 അസ്സൽ—` 560.
 പകർപ്പ്—` 336.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—30-10-2018, 2 മണി.

പുരിപ്പിച്ച ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—31-10-2018, 1 മണി.

ദർഘാസ് തുറന്നു പരിശോധിക്കുന്ന തീയതിയും സമയവും—31-10-2018, 2 മണി.

ദർഘാസ് ഫോറം തപാൽ മുഖേന ആവശ്യമുള്ളവർ ` 35 അധികമായി ഓരോ ദർഘാസ് ഫോറത്തിന്റെയും വിലയോടൊപ്പം മണിയോർഡർ ആയി അയയ്ക്കേണ്ടതാണ്. ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതി 20-10-2018 ആയിരിക്കും. മുകളിൽ പറഞ്ഞിരിക്കുന്ന ടെണ്ടർ ഫോമിന്റെ വില എല്ലാ നികുതിയും ഉൾപ്പെടെയാണ്.

ദർഘാസ് ഫോറങ്ങൾ പ്രിൻസിപ്പാൾ, രാജീവ്ഗാന്ധി ഇൻസ്റ്റിറ്റ്യൂട്ട് ഓഫ് ടെക്നോളജി, വെള്ളൂർ പി. ഒ., പാമ്പാടി, കോട്ടയം-686 501 എന്ന വിലാസത്തിൽ നേരിട്ടോ മണിയോർഡർ മുഖേനയോ എല്ലാ പ്രവൃത്തി ദിവസങ്ങളിലും രാവിലെ 10 മണി മുതൽ വൈകുന്നേരം 3 മണിവരെ ലഭിക്കുന്നതാണ്.

ദർഘാസ് സമർപ്പിക്കുന്ന കവറിനുമുകളിൽ ദർഘാസ് നമ്പരും തീയതിയും രേഖപ്പെടുത്തേണ്ടതാണ്. ദർഘാസ് ഫോറങ്ങൾ യാതൊരു കാരണവശാലും കൈമാറ്റം ചെയ്യുവാൻ പാടുള്ളതല്ല. ചെക്ക്, ഡ്രാഫ്റ്റ്, പോസ്റ്റൽ ഓർഡർ, തപാൽ സ്റ്റാമ്പ് മുതലായവ സ്വീകരിക്കുന്നതല്ല.

ദർഘാസ് നിയമം അനുസരിച്ച് ദർഘാസ് സമർപ്പിക്കുന്ന ആൾ ദർഘാസിനൊപ്പം ` 200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ സമ്മതപത്രവും മൊത്തം തുകയുടെ ഒരു ശതമാനം (1%) നിരതദ്രവ്യവും സമർപ്പിക്കേണ്ടതാണ്. ഇവ ഇല്ലാത്ത ദർഘാസുകൾ നിരൂപാധികം നിരസിക്കപ്പെടുന്നതാണ്. ഉപകരണങ്ങളുടെ വിശദവിവരങ്ങൾ ദർഘാസ് ഫോറത്തിനൊപ്പം ലഭിക്കുന്നതാണ്.

No. D3-2781/2018/RIT. 10th September 2018.

Extended Sealed tenders are invited for the supply of Computer stationery items for the use of CSE Department of this Institution at a total cost of ` 2,39,650.

Cost of tender form (Including Taxes):

Original—` 560.

Duplicate—` 336.

Last date and time of sale of tender form— 30-10-2018, 2 p. m.

Last date and time for receipt of tender— 31-10-2018, 1 p. m.

Date and time of opening of tender—31-10-2018, 2 p. m.

Those who want tender forms by registered post should send ` 35 extra for each tender besides the cost of tender forms by Money Order to the undersigned which should be received on or before 20-10-2018.

Tender forms can be had from the Office of the Principal, Rajiv Gandhi Institute of Technology, Velloor P. O., Pampady, Kottayam-686 501 on a cash remittance as above or by Money Order on all working days between 10 a. m. to 3 p. m. The tender should be superscribed as Tender No. and date. Cheques, Postage Stamps, Drafts, Postal Orders etc. will not be accepted towards the cost of tender forms. The tender forms are not transferable.

As per the tender condition the tenderer should send along with this tender with an agreement executed duly signed in Kerala Stamp Paper of value of ` 200 and EMD 1% of the total cost of the articles tendered by way of DD in favours of the Principal, Rajiv Gandhi Institute of Technology, Kottayam. Tender without agreement and EMD will be rejected and detailed specification will be issued along with the tender forms.

Rajiv Gandhi Institute of Technology, Kottayam.

(Sd.) Principal.

ലഘു ദർഘാസ് പരസ്യം

[നമ്പർ 02/2018-19]

നമ്പർ ഇ-1071/2017.

2018 സെപ്റ്റംബർ 17.

നെരുവമ്പ്രം ഗവൺമെന്റ് ടെക്നിക്കൽ ഹൈസ്കൂളിലെ ഓഫീസിലേക്ക് ആവശ്യമായ ഫർണിച്ചറുകൾ വിതരണം ചെയ്യുവാൻ തയ്യാറുള്ളവരിൽ നിന്നും മുദ്രവെച്ചതും മത്സരാടിസ്ഥാനത്തിലുള്ളതുമായ ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

അടങ്കൽ തുക—` 1,80,000.

ദർഘാസ് ഫോറത്തിന്റെ വില—` 500 + ജി.എസ്.ടി.

ദർഘാസുകൾ വിൽക്കുന്ന അവസാന തീയതി—2-11-2018, 11 മണി.

ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതി—2-11-2018, 2 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതി—2-11-2018, 3 മണി.

ദർഘാസ് ഫോറവും വിവരങ്ങൾ അടങ്ങിയ ലിസ്റ്റും മേൽപ്പറഞ്ഞ നിരക്കിൽ നെരുവമ്പ്രം ഗവൺമെന്റ് ടെക്നിക്കൽ ഹൈസ്കൂൾ സുപ്രണ്ടിന്റെ ഓഫീസിൽ നിന്ന് നേരിട്ടും ` 500 + 18% ജി.എസ്.ടി.-യ്ക്ക് തപാലിലും ലഭിക്കുന്നതാണ്. അസ്സൽ ഫോറത്തിൽ തന്നെ ദർഘാസുകൾ സമർപ്പിക്കേണ്ടതാണ്.

ദർഘാസ് ഫോറങ്ങൾ തപാൽമാർഗ്ഗം ആവശ്യമുള്ളവർ 26-10-2018-ന് മുമ്പായി ` 27 തപാൽ ചാർജ്ജായി അധികം അയയ്ക്കേണ്ടതാണ്.

ദർഘാസ് തുകയുടെ 1% (മിനിമം ` 1,500) നിരതദ്രവ്യവും ` 200 വിലയുള്ള കേരള സർക്കാർ മുദ്രപത്രത്തിൽ തയ്യാർ ചെയ്ത ഒരു പ്രാരംഭ കരാറും നിശ്ചയമായും ദർഘാസിന്റെ കൂടെ അടക്കം ചെയ്യേണ്ടതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യുവാൻ പാടുള്ളതല്ല. നിശ്ചിത ദിവസത്തിനും സമയത്തിനും മുൻപായി ദർഘാസുകൾ താഴെ ഒപ്പുവെച്ച മേലധികാരി മുൻപാകെ ലഭിച്ചിരിക്കേണ്ടതാണ്. വൈകി ലഭിക്കുന്നതോ ആവശ്യമായ ഉള്ളടക്കങ്ങൾ ഇല്ലാത്തതോ ആയ ദർഘാസുകൾ നിരസിക്കുന്നതായിരിക്കും. ദർഘാസിനുവേണ്ടിയുള്ള മണിയോർഡറുകൾ 25-10-2018-നോ അതിനു മുൻപോ നിശ്ചയമായും ഓഫീസിൽ ലഭിച്ചിരിക്കേണ്ടതാണ്. മേൽപ്പറഞ്ഞ തീയതികൾ ഏതെങ്കിലും കാരണത്താൽ അവധി ദിവസമായി പ്രഖ്യാപിക്കുന്ന പക്ഷം തൊട്ടടുത്ത പ്രവൃത്തി ദിവസം തന്നെ പരിഗണിക്കുന്നതാണ്. ഫോറത്തിന്റെ വില മറ്റു തരത്തിൽ സ്വീകരിക്കുന്നതല്ല.

[No.—02/2018-19].

No. E/1071/2017.

17th September 2018.

Sealed competitive tenders are invited for the supply of the following Furniture.

Superscription—Supply of furnitures for the use of Office.

Last date and time of sale of tender form—2-11-2018, 11 a. m.

Last date and time of receipt of tender form—2-11-2018, 2 p. m.

Opening date and time of tenders—2-11-2018, 3 p. m.

Tender forms and list can be had from the Office of the Superintendent, Govt. Technical High School, Neruvambram, P. O. Payangadi, Pin-670 303, Kannur, on a cash/M.O. remittance of ` 500 + 18 % G.S.T. No other form of remittance will be accepted.

Estimate Cost—` 1,80,000.

Those who want tender form by post should send an additional amount of ` 27 towards the postal charge on or before 26-10-2018.

EMD—1% of the quoted value by means of Demand Draft/FDR drawn in favour of the Superintendent (Minimum of ` 1500), Govt. Technical High School, Neruvambram from a Nationalized bank, Bankers cheque will not be accepted.

Tenders should be accomplished by an agreement in Kerala Stamp Paper worth ` 200. Tenders without Agreement, EMD will be rejected. Tender should be clearly superscribed and the same will be opened at the specified date and time on the presence of such tenderer or their authorized representative. Late tenders will not be considered. If the opening date happens to be a holiday the tender will be opened on the next working day.

PURCHASE OF OFFICE FURNITURE

Sl. No.	Name and Specification	Quantity
1	(AW) Managers Table 1520 mm (L) × 760 mm (W) × 760 mm (H)	2 Nos.
2	Executive chair Revolving 590 AH 590(W) 1060 BH	1No.
3	(AW) Partition-Wood-glass 1.2 Mtr H 1000L 1000W 60D	8No.
4	(AW) Office Table Two Seater with computer facility (as per drg) 2400 L 760 W 910 H	1 No.
5	(AW) Executive Visitors Chair 590 AH 580W 950 BH	3Nos.
6	(AW) Partition-Wood-glass 1.5 Mtr. H for 7.5 mts dinning room 1000 L 1000 W 60 D	

Total Cost including Transportation and fitting—` 1,80,000.

Govt. Technical High School,
Neruvambram, Payangadi P. O.,
Kannur District, Pin-670 303.

(Sd.)
Superintendent.

ദർഘാസ് പരസ്യം

[നമ്പർ 01/2018-19]

നമ്പർ എ3-496/2018.

2018 സെപ്റ്റംബർ 12.

മൊഗ്രാൽപുത്തൂർ ഗവ. ടെക്നിക്കൽ ഹൈസ്കൂളിലെ ഇലക്ട്രോണിക്സ് ലാബിലേക്ക് ഉപകരണങ്ങൾ വിതരണം ചെയ്യുന്നതിന് മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

അടങ്കൽ തുക—` 2,43,450.

ദർഘാസ് നമ്പർ—01/2018-19.

സാധനങ്ങളുടെ പേര്—ഇലക്ട്രോണിക്സ് ലാബിലേക്ക് ഉപകരണങ്ങൾ.

എണ്ണം—16.

നിരതദ്രവ്യം—1%.

ദർഘാസിന്റെ വില— 500 + ജി.എസ്.ടി. 18%.

ദർഘാസ് കൊടുക്കുന്ന അവസാന തീയതിയും സമയവും—25-10-2018 ഉച്ചയ്ക്ക് 2 മണി.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—29-10-2018 രാവിലെ 11 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—29-10-2018 ഉച്ചയ്ക്ക് 2 മണി.

ദർഘാസിന് പുറത്ത് “ദർഘാസ് നമ്പർ പ്രത്യേകം രേഖപ്പെടുത്തേണ്ടതാണ്.” ദർഘാസ് സുപ്രണ്ട്, ഗവ. ടെക്നിക്കൽ ഹൈസ്കൂൾ, ബദ്രഡുക്ക പി. ഒ., കാസറഗോഡ് എന്ന വിലാസത്തിൽ നിശ്ചിത തീയതിയ്ക്കകം എത്തിക്കേണ്ടതാണ്. വൈകി ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ നിശ്ചിത സമയത്ത് ഹാജരാക്കുന്ന കരാറുകാരുടെയോ അവർ ചുമതലപ്പെടുത്തിയിരിക്കുന്ന പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്.

ദർഘാസ് ഫോറം മുകളിൽ കാണിച്ചിരിക്കുന്ന നിരക്ക് പ്രകാരവും ഡ്യൂപ്ലിക്കേറ്റ് ഫോറം 200 + 18% GST ചേർത്ത് അടച്ചാൽ ടെക്നിക്കൽ ഹൈസ്കൂൾ, മൊഗ്രാൽപുത്തൂർ ഓഫീസിൽ നിന്ന് എല്ലാ പ്രവൃത്തി ദിവസങ്ങളിലും രാവിലെ 9 മണിക്കും ഉച്ചയ്ക്ക് 2 മണിക്കുമിടയിൽ ലഭിക്കുന്നതാണ്. ഫോറം തപാൽ വഴി ആവശ്യമുള്ളവർ മേൽപറഞ്ഞ നിരക്കിൽ കൂടുതലായി 50 മണിയോർഡർ അയച്ചുതരേണ്ടതാണ്. ചെക്ക്, ഡ്രാഫ്റ്റ്, തപാൽ സ്റ്റാമ്പ് മുതലായവ ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. വാങ്ങിയ ഫോറത്തിന്റെ വില പിന്നീട് തിരിച്ച് നൽകുന്നതല്ല. ഫോറം വാങ്ങിയാളിന്റെ പേരിൽതന്നെ ദർഘാസ് സമർപ്പിക്കേണ്ടതാണ്. ദർഘാസ് വ്യവസ്ഥ അനുസരിച്ച് ദർഘാസ് ഫോറത്തോടൊപ്പം 100-ന്റെ കേരള മുദ്രപത്രത്തിലുള്ള നിശ്ചിത മാതൃകയിലുള്ള ഒരു ഉടമ്പടിയും സാധന സാമഗ്രികളുടെ മൊത്തം രേഖപ്പെടുത്തിയ വിലയുടെ ഒരു ശതമാനം നിരതദ്രവ്യമായും സമർപ്പിക്കേണ്ടതാണ്. അല്ലാത്തവ നിരസിക്കുന്നതാണ്. ദർഘാസുകാരൻ 150 മണിയോർഡർ സഹിതം ആവശ്യപ്പെട്ടാൽ കേരള മുദ്രപത്രം തപാൽവഴി ലഭ്യമാക്കുന്നതാണ്. ഡിമാന്റ് ഡ്രാഫ്റ്റുകളും മറ്റും സ്റ്റേറ്റ് ബാങ്ക് ഓഫ് ഇന്ത്യ, കാസറഗോഡ് ശാഖയിൽ നിന്ന് മാറത്തക്ക രീതിയിൽ എടുക്കേണ്ടതാണ്.

സാധനങ്ങളേയും ദർഘാസിനേയും സംബന്ധിച്ച കൂടുതൽ വിവരങ്ങൾക്ക് ഓഫീസുമായി ബന്ധപ്പെടുക.

Tools and Equipments-Electronic Lab:

Sl. No.	Items	Specification	Quantity
(1)	(2)	(3)	(4)
1	Analog Oscilloscope	DC to 20MHz Bandwidth lmV/div Sensitivity on Both Channels CH1 & CH2 Independent Channels CH1 or CH2 Trigger Signal Output X-Y Operation 10ns/div to 0.2s/div Time Base Display Modes: CH1, CH2, DUAL (CH1, CH2 ALT/CHOP), Algebraic ADD and SUBTRACT, CH2 INVT & X-Y (CH1 as X, CH2 as Y). Input Impedance: 1 M ohms/25pF approx. Maximum Input: 400 Volts (dc + peak ac).Voltage Internal Trigger: CH1, CH2 or Alternate. Signal TRIGGER SIGNAL OUTPUT Output Voltage: Minimum 100mV for 1 div of CH1/CH2 trigger signal. 8 x 10 cm Display Internal Graticule TV Triggering Frame (V) & Line (H) Line Trigger, ALT Triggering, Trigger Lock Facility Single Sweep, Variable Hold Off, Component Tester.	3
2	Analog Function Generator	Frequency Range 0.01 Hz to 1 MHz in 8 decade ranges. Maximum Output Voltage (a) Into 50 ohms 10V p-p output. (b) Open Circuit 20V p-p output. Output Waveforms Sinusoidal, Triangle, Square, Ramp, Pulse, TTL (Sync) & DC Outputs. Duty Cycle 10% to 90% variable Frequency Indication±1%±1 digit. Sine Distortion<1% (typical). Amplitude Indication 3 digit seven segment display (Vp-p)	5
3	Digital True RMS Multi Meter	DC millivolts Range: 600.0 mV Resolution: 0.1 mV Accuracy: ± ([% of reading] + [counts]): 0.5% + 2 DC volts Range/Resolution: 6.000 V to 600.00 V/0.1 V Accuracy: ± ([% of reading] + [counts]): 0.5% + 2 AC millivolts 1 true-rms Range: 600.0 mV	3

(1)	(2)	(3)	(4)
		Resolution: 0.1 mV Accuracy: 1.0 % + 3 (dc, 45 Hz to 500 Hz) 2.0 % + 3 (500 Hz to 1 kHz) AC volts 1 true-rms Range/Resolution: 0.01V to 600.0 V/0.1 V Accuracy: 1.0 % + 3 (dc, 45 Hz to 500 Hz) 2.0 % + 3 (500 Hz to 1 kHz) Accuracy: Beeper on <20 Ω, off > 250 Ω; detects opens or shorts of 500 μs or longer. Ohms Range/Resolution: 0.1 Ω- 6.000 MΩ/0.001 MΩ Diode Test Capacitance Range/Resolution: 1000 nF - 100 μF to 1000 μF Range/Resolution: > 1000 μF Accuracy: 5% + 20% Lo-Z Capacitance Range: 1 nF to 500 μF AC amps true-rms (45 Hz to 500Hz) 20 A overload for 30-seconds max DC amps Range/Resolution: 6.000 A/0.001 A Range/Resolution: 10.00 A/ 0.01 A Accuracy: 1.0% + 3 20 A overload for 30-seconds max Range/Resolution: 0.1Hz to 50 kHz/0.01 kHz	
4	Linear Regulated Power Supply	Output Range 0-32V. Regulation Line <0.01% ±3mV for 10% change in line. Load <0.01% ±3mV for load change from zero to full load. Ripple & Noise <1 mV rms max. Indication CV mode LED Green. Constant Current Mode Output Range 0-2A. Regulation Line <0.01% ±2mA for 10% change in line. Load <0.1% ±4mA for load change in output voltage from zero to max. output voltage. Ripple & Noise <2mA rms max. Indication CC mode LED Red. Protections Automatic overload and short circuit protection. Metering Digital Standard Single meter to read V/A of each output with a selector switch. Input Line Voltage 230V AC ±10%, 50Hz.	5
5	Powered Bread Board	Input Power Source AC Line: 110/120V AC @ 60Hz, or 210-220V AC @ 50Hz Power Supplies Fixed: +5V ± 0.2V DC, 1.0A max, current limited Load Regulation better than 0.8% +/- Ripple, <4mVp-p @ 1A Variable DC: Factory Set to +15V DC, with internal adjustment +5.5 to 18V DC, 0.5A max @ +15V DC Load Regulation better than 1% +/- Ripple less than 10mVp-p @ 0.5A Variable DC: Factory Set to -15V DC Load Regulation better than 1% +/- Ripple less than 10m Vp-P @ 0.5A Binding Posts (1) Black: Chassis Ground (3) Red: Power Supply Outputs +5V DC, +15V DC & -15V DC Breadboards 2250 Tie points with (8) 100 pin and (2) 80 pin power rails and accommodates up to 24 (14 pin) IC's Weight 2.5 Kg. approx. Dimensions 9.8 × 6.6 × 3.3" (249 × 167 × 86.7 mm)	10

(1)	(2)	(3)	(4)
6	Temperature Controlled Soldering Station	(a) Digital Temperature Readout for Set/Run Modes. (b) MCH Solid State Element used as compared to winding element used in other's products. (c) Temperature Range: 200 to 480 deg C. (d) Guaranteed Operation 1000 hours. (e) Genuine Soldron quality product with 6 months Warranty. (f) Spare Accessories and Service available from Soldron, unlike similar products from others. (g) ESD Safe.	1
7	Audio Power Amplifier	6 Mic & 2 Aux Inputs. Preamplifier output for connecting to a Booster Amplifier and for recording the programme. Bass & Treble Controls. TZA-1500 permits connecting 100V (LMT) type speakers to one Zone and low impedance type speakers to other Zone without causing overloading and over heating. Instant transfer to DC power (Car Battery) if AC power fails. Zone On/Off facility. Output levels of each Zone can be set independently to desired levels and the zones can be switched On/Off without disturbing the volume settings.	1
8	Speaker System	Input Power 100W RMS Configuration Two Way Frequency Response 55-20,000Hz Speaker 1 × 12", Ø 1.5" Voice Coil High Frequency Unit 1 x Piezo Horn Tweeter 2" × 5" SPL at (1W/1m) 97 dB Max. Rated SPL 117 dB Nominal Impedance 8Ω Sealed Enclosure	2
9	Microphone	High output Neodymium cartridge, wide frequency response for clean sound reproduction. Must be Supplied with quick detachable holder with 3-pin professional XLR connector & 6 mtrs. twin core shielded low noise cable. Dual channel VHF high band wireless microphones Handheld dynamic unidirectional transmitter with a three position slide switch and Low Battery LED indicator. ALC circuit handles high sound pressure levels without distortion.	2
10	Wireless Microphone	Separate output volume controls for both channels on the front panel of the receiver. Power ON/OFF switch and 6.3mm (¼") phone jack for audio output on the rear panel of the receiver. Each transmitter operates on 1 × 9V battery. Receiver operates on 12V DC through an AC adaptor, supplied along with the transmitter.	1
11	LED TV	IPS LED Super Bright Panel Screen Resolution - 1,366 (W) × 768 (H) Picture Mode - Dynamic/Normal/Cinema/True Cinema Hexa Chroma Drive Hexa Chroma Drive V-Audio surround, Full Range × 2, Woofer × 1, Woofer - Powerful Woofer 2.1, Speaker Output-TBD, Sound Mode-Music/Speech/User Power Supply AC Auto 110-240 V, 50/60 Hz USB 1 (side; USB 2.0), HDMI*8-1 (side), 1 (rear)	1

(1)	(2)	(3)	(4)
12	Soldering Iron	25W, 230v ac 50hz input supply	10
13	Wire Stripper	Wire Gauge screw in slot holds stripping die to proper size for repeated jobs and prevent nipped wire H-1 FEET L-1/2 FEET W-200 GM Fast cutting action with black oxide finish Sharp cutting edges for all industrial uses. Strips and cuts wire 12-24 gauge	10
14	Tweezer	17.6 × 4.4 × 04 cm SS material	20
15	Desoldering Pump	Manual type	20
16	Screw Driver Set	The blade is differentially hardened & tempered. Hardness on tip: 55 to 58 HRC. The blade tip is magnetized to lift small screw etc. from confined spaces or to hold the screw in position The handle is made from high grade CA Plastic.	10

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